DIRECTORATE GENERAL OF FOREIGN TRADE

(DES-II SECTION)

RATIFIED MINUTES OF THE NORMS COMMITTEE-II MEETING NO.22/81 SCHEDULED ON 09.02.2016

Please Note

(i) For information of exporters, Norms Committee-II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC(HS) Chapter 72 to 76, 78 to 80, 85. Communications in respect of cases/pertaining to NC-II may be sent to email address: nc2.dgft@nic.in

(ii) In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/ Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned firm/company may go through the same and respond accordingly.

(iii) Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned firm/company and may be responded accordingly.

(iv) The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars No. 50/2009-2014 (RE 2010) dated 28th December, 2011, Policy Circular No.14(RE-2012/2009-14, dated 4th February, 2013 and O.M. No. 01/92/180/Misc./AM.13/PC-VI/10 dated 15.04.2014 or any other provisions under FTP/HBP for EODC.

The Meeting No. 22/81 dated 09.02.2016 of Norms Committee-II for the year 2015-16 was held on 09.02.2016 under the Chairmanship of Shri Jaikant Singh, Additional Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

Sl. No.	Name & Designation	Department
1.	Shri S.K. Jain, D.O.	DIPP
2.	Shri S.K. Bhatnagar, Dy. Industrial Adviser	MoS
3.	Shri O.P. Sharma, Jt. Industrial Adviser	C&PC
4.	Shri K.S. Sodhi, Asstt. Director (ME)	MSME
5.	Shri Pradyumna Sahu, FTDO	DGFT

Minutes of the Meeting No. 22/81 dated 09.02.2016 was confirmed by the members.

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1	**Case No.:8/10/81-ALC2/2015**	Party Name:FAIZ & CO.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00229/AM16/	RLA File :03/85/040/00180/AM08/	Lic.No/Date:0310441542 31.08.2007	Defer Date:22.03.2016
	Decision : The case was deferred for further examination and shall come up for consideration on 22.03.2016.			

2	**Case No.:2/11/81-ALC2/2011**	Party Name:DELTA POWER SOLUTIONS INDIA PVT.LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00071/AM12/	RLA File :25/24/040/00005/AM12/	Lic.No/Date:2510003250 25.05.2011	Defer Date:22.03.2016
	Decision : NC observed that the reply of the firm has been referred to DeitY for comments. NC decided to wait for the comments and defer the case. The case stands deferred to 22.03.2016.			

3	**Case No.:8/17/81-ALC2/2012**	Party Name:GRAVITA INDIA LTD.,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00337/AM13/	RLA File :13/24/040/00030/AM13/	Lic.No/Date:1310041387 18.10.2012	Defer Date:22.03.2016
	Decision : NC decided to send a letter to firm to submit information as per written comments of MSME vide U.O. No. 30(197/15-ME dated 29.12.2015 (copy enclosed). The case stands deferred to 22.03.2016.			

4	**Case No.:8/10/81-ALC2/2014**	Party Name:VEM TECHNOLOGIES PVT LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00265/AM15/	RLA File :09/24/040/00640/AM13/	Lic.No/Date:0910055685 08.04.2013	Defer Date:22.03.2016
	Decision : NC observed that the reply of the firm has been referred to DeitY for comments. NC decided to wait for the comments and defer the case. The case stands deferred to 22.03.2016.			

5	**Case No.:2/22/81-ALC2/2013**	Party Name:GRAVITA INDIA LTD.,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Rejected**
	HQ File :01/81/050/00382/AM14/	RLA File :13/24/040/00042/AM14/	Lic.No/Date:1310045543 30.12.2013	

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	Decision : NC noted that the company has not replied to MSME D/L dated 26.10.2015 and reminder dated 30.11.2015. Since no reply was received form the company despite repeated reminders, the committee decided to reject the case with direction to firm to pay customs duty & applicable interest for EODC. RA may take suitable consequential action accordingly.

6	**Case No.:10/4/81-ALC2/2014**	Party Name:GRAVITA INDIA LTD.,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Rejected**
	HQ File :01/81/050/00147/AM15/	RLA File :13/24/040/00057/AM14/	Lic.No/Date:1310046460 19.03.2014	
	Decision : NC noted that the company has not replied to MSME D/L dated 26.10.2015 and reminder dated 30.11.2015. Since no reply was received form the company despite repeated reminders, the committee decided to reject the case with direction to firm to pay customs duty & applicable interest for EODC. RA may take suitable consequential action accordingly.			

7	**Case No.:28/22/81-ALC2/2015**	Party Name:EFD INDUCTION PRIVATE LIMITED,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00465/AM16/	RLA File :07/21/040/01181/AM14/	Lic.No/Date:0710104272 21.05.2014	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DeitY. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

8	**Case No.:57/10/81-ALC2/2014**	Party Name:HINDALCO INDUSTRIES LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00314/AM15/	RLA File :34/24/040/00058/AM15/	Lic.No/Date:3410040236 10.06.2014	Defer Date:22.03.2016
	Decision : NC observed that the case was referred to Mines. NC felt that it pertains to DIPP and decided to refer it to Mines. The case stands deferred to 22.03.2016.			

9	**Case No.:32/10/81-ALC2/2014**	Party Name:DELPHI CONNECTION SYSTEMS INDIA LIMITED,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00289/AM15/	RLA File :10/24/040/00032/AM15/	Lic.No/Date:1010058625 14.07.2014	Defer Date:22.03.2016

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	Decision : NC observed that the reply of the firm has been referred to DHI for comments. NC decided to wait for the comments and defer the case. The case stands deferred to 22.03.2016.

10	**Case No.:30/10/81-ALC2/2014**	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00287/AM15/	RLA File :05/23/040/00159/AM15/	Lic.No/Date:0510389858 22.07.2014	
	Decision : NC decided to ratify the norms of above AA as per written comments of C&PC vide U.O. No. O.M. No.46011/80/2008-PC.II dated 18.01.2016 (copy enclosed). RA may take suitable consequential action accordingly.			

11	**Case No.:18/22/81-ALC2/2015**	Party Name:LAXMI ELECTRONICS MOULDS & PRECISION ENGG P.LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00455/AM16/	RLA File :07/21/040/00359/AM15/	Lic.No/Date:0710106187 25.07.2014	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DeitY. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

12	**Case No.:25/13/81-ALC2/2014**	Party Name:JUPITER SOLAR POWER LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00441/AM15/	RLA File :02/24/040/00090/AM15/	Lic.No/Date:0210204856 25.08.2014	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to MNRE. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

13	**Case No.:3/22/81-ALC2/2015**	Party Name:HINDALCO INDUSTRIES LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00440/AM16/	RLA File :34/24/040/00171/AM15/	Lic.No/Date:3410040605 08.10.2014	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DIPP. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

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	Case No.:7/16/81-ALC2/2014	Party Name:LM WIND POWER BLADES (INDIA) PVT. LTD	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00532/AM15/	RLA File :07/24/040/00259/AM15/	Lic.No/Date:0710106893 28.10.2014	Defer Date:22.03.2016
14	**Decision :** NC deliberated the comments furnished by C&PC vide O.M. No.46011/211/2005-PC.II(Pt. File) dated 01.02.2016 and felt that wastage of import items has not been indicated. NC decided to refer back the comments to C&PC for further examination and with a request to furnish comments alongwith item wise wastage. The statement need not contain duty scheme. Chairman also felt that number of inputs for a rotor blade seemed on higher side. The size/dimension of rotor blade (Export Product) should also be indicated. The case stands deferred to 22.03.2016.			

	Case No.:15/22/81-ALC2/2015	Party Name:KUMAR INDUSTRIES	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
15	HQ File :01/81/050/00452/AM16/	RLA File :05/23/040/00440/AM15/	Lic.No/Date:0510392551 23.12.2014	
	Decision : NC decided to ratify the norms of above AA on repeat basis as per the letter No.05/23/40/440/AM15/ZALC-I/CLA dated 23.12.2014 of CLA Delhi (copy enclosed). RA may take suitable consequential action accordingly.			

	Case No.:21/1/81-ALC2/2015	Party Name:CROMPTON GREAVES LIMITED,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
16	HQ File :01/81/050/00021/AM16/	RLA File :03/94/040/00906/AM15/	Lic.No/Date:0310792364 24.12.2014	Defer Date:22.03.2016
	Decision : NC observed that the reply of the firm has been referred to DHI for comments. NC decided to wait for the comments and defer the case. The case stands deferred to 22.03.2016.			

	Case No.:17/1/81-ALC2/2015	Party Name:TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
17	HQ File :01/81/050/00017/AM16/	RLA File :09/24/040/00515/AM15/	Lic.No/Date:0910061535 16.01.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. 3(124)/2015/TSW(B) dated 20.01.2016 (copy enclosed). RA may take suitable consequential action accordingly.			

18	**Case No.:23/1/81-ALC2/2015**	Party Name:AMARTARA PVT.	Meet No/Date:22/81-	**Status:Deferred**

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		LTD.	ALC2/2015 09.02.2016	
	HQ File :01/81/050/00023/AM16/	RLA File :03/94/040/00977/AM15/	Lic.No/Date:0310793133 20.01.2015	Defer Date:22.03.2016

Decision : NC observed that the comments furnished by C&PC was referred back to them for re-examination. NC noted that C&PC has not returned the revised comments. NC decided to send a reminder to C&PC to revisit the case and furnish comments accordingly.

The case stands deferred to 22.03.2016.

19	**Case No.:16/1/81-ALC2/2015**	Party Name:TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00016/AM16/	RLA File :09/24/040/00617/AM15/	Lic.No/Date:0910061590 04.02.2015	Defer Date:22.03.2016

Decision : NC observed that the reply of the firm has been referred to DHI for comments. NC decided to wait for the comments and defer the case.

The case stands deferred to 22.03.2016.

20	**Case No.:12/1/81-ALC2/2015**	Party Name:BINDAL SMELTING PVT LTD	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00012/AM16/	RLA File :05/23/040/00505/AM15/	Lic.No/Date:0510393095 05.02.2015	Defer Date:22.03.2016

Decision : NC observed that the reply of the firm has been referred to MSME for comments. NC decided to wait for the comments and defer the case.

The case stands deferred to 22.03.2016.

21	**Case No.:6/1/81-ALC2/2015**	Party Name:LAXMI ELECTRONICS MOULDS & PRECISION ENGG P.LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00006/AM16/	RLA File :07/24/040/00402/AM15/	Lic.No/Date:0710107598 11.02.2015	Defer Date:22.03.2016

Decision : NC observed that the case has been referred to DeitY. NC decided to wait for their comments.

The case stands deferred to 22.03.2016.

22	**Case No.:37/22/81-ALC2/2015**	Party Name:SHIVA UTENSILS INDUSTRIES PVT. LTD.,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00474/AM16/	RLA File :05/24/040/00518/AM15/	Lic.No/Date:0510393138 11.02.2015	Defer Date:22.03.2016

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	Decision : NC observed that the case has been referred to DIPP. NC decided to wait for their comments. The case stands deferred to 22.03.2016.

23	**Case No.:3/1/81-ALC2/2015**	Party Name:MPP TECHNOLOGIES PRIVATE LTD.,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00003/AM16/	RLA File :07/24/040/00309/AM15/	Lic.No/Date:0710107605 12.02.2015	Defer Date:22.03.2016
	Decision : NC noted that DHI Deficiency letter was issued to the firm on 02.12.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The case stands deferred to 22.03.2016.			

24	**Case No.:54/1/81-ALC2/2015**	Party Name:LM WIND POWER BLADES (INDIA) PVT. LTD	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00054/AM16/	RLA File :07/24/040/00392/AM15/	Lic.No/Date:0710107626 18.02.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to C&PC. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

25	**Case No.:2/1/81-ALC2/2015**	Party Name:JUPITER SOLAR POWER LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00002/AM16/	RLA File :02/24/040/00219/AM15/	Lic.No/Date:0210205584 19.02.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to MNRE. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

26	**Case No.:21/16/81-ALC2/2015**	Party Name:GRAVITA INDIA LTD	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00296/AM16/	RLA File :13/24/040/00003/AM16/	Lic.No/Date:1310047857 06.05.2015	Defer Date:22.03.2016
	Decision : NC noted that MSME Deficiency letter was issued to the firm on 12.01.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply.			

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	The case stands deferred to 22.03.2016.

27	**Case No.:5/10/81-ALC2/2015**	Party Name:STERLITE TECHNOLOGIES LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00226/AM16/	RLA File :03/95/040/01090/AM15/	Lic.No/Date:0310795885 13.05.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/27 dated 09.02.2016 as under: 1. Net weight of export products at Sl. No. 1, 2, 3 & 4 may be specified as 71.37 MT, 840.582 MT, 66.234 MT and 78.443 MT respectively. 2. Description of import item at Sl. No. 1 may be amended as " Aluminium Ingots" and its quantity may be allowed as 1.02 Kgs./Kg. content in the export items at Sl. No. 1 to 4 taking clue from SION at Sl. No. C-1394 for Engineering products. 3. Quantity of import item (Magnesium) at Sl. No. 2 may be allowed as 1.10 Kgs./Kg. content in the export items at Sl. No. 1 to 4, taking clue form SION C-1394. 4. Quantity of import item (Silicon) at Sl. No. 3 may be allowed as 1.075 Kgs./Kg. content in the export item at Sl. No. 1 to 4, taking clue form SION C-1394. 5. Quantity of import item(Overhead Conductor Grease) at Sl. No. 4 may be allowed as 2.52 MT on net to net basis in the export at Sl. No. 1. RA may take suitable consequential action accordingly.			

28	**Case No.:36/22/81-ALC2/2015**	Party Name:PANASONIC APPLIANCES INDIA CO. LTD.,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00473/AM16/	RLA File :04/24/040/00029/AM16/	Lic.No/Date:0410160579 26.05.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/28 dated 09.02.2016 as under: 1. Quantity of import items at Sl. No. 1 & 2 may be allowed as 1.02 Kgs./Kg. content in export items at S. No. 1 to 6. 2. Quantities of import items at Sl. No. 3 & 6 may be allowed as 1.30 Kgs./Kg. content in export items at S. No. 1 to 6, taking clue from SION C-832. 3. Quantities of import items at Sl. Nos. 4 & 5 may be allowed on net to net basis as claimed by the firm. 4. Quantities of import items at Sl. No. 7 & 8 may also be specified as 15000 Nos. & 2000 Nos. respectively. 5. Quantity of import item at Sl. No. 7 may be allowed as 1.07 Kgs./Kg. content in export items at S. No. 3, 4, 5 & 6 , taking clue from SION C-22.			

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6. Quantity of import item at Sl. No. 8 may be allowed as 1.07 Kgs./Kg. content in export item at S. No. 2, taking clue from SION C-22.
7. Quantities of import items from Sl. No. 9 to 37 may be allowed on net to net basis with accountability clause.

RA may take suitable consequential action accordingly.

	Case No.:31/13/81-ALC2/2015	Party Name:FLASH FORGE PVT LTD	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00264/AM16/	RLA File :03/94/040/00145/AM16/	Lic.No/Date:0310796351 01.06.2015	Defer Date:22.03.2016
29	**Decision :** NC noted that MSME Deficiency letter was issued to the company on 02.12.2015 followed by reminder on 04.01.2016. Reply of the company is still awaited. NC decided to wait for the reply of the company. The case stands deferred to 22.03.2016.			

	Case No.:6/10/81-ALC2/2015	Party Name:GRAPHITE & CARBON INDUSTRIES (INDIA) PRIVATE LTD.,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
30	HQ File :01/81/050/00227/AM16/	RLA File :03/94/040/00152/AM16/	Lic.No/Date:0310796420 04.06.2015	Defer Date:22.03.2016
	Decision : NC observed that the reply is being sent to DIPP for comments. NC decided to wait for the comments and defer the case. The case stands deferred to 22.03.2016.			

	Case No.:23/16/81-ALC2/2015	Party Name:DYNAMIC CABLES PVT. LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00298/AM16/	RLA File :13/24/040/00008/AM16/	Lic.No/Date:1310047885 08.06.2015	
31	**Decision :** NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/31 dated 09.02.2016 as under: 1. Net weight of export item may be specified as 20517 Kgs. 2. Quantity of import item at Sl. No 1 viz. Alumimium Ingots may be allowed as applied for i.e. 5109.3 Kgs. on net to net basis as claimed by the firm. 3. Quantity of import item at Sl. No. 2 viz. XLPE Compound may be allowed as 4964 Kgs. on net to net basis as claimed by the firm. 4. Quantities of import items at Sl. No. 3, 4 & 5 may be allowed on net to net basis as claimed by the firm. RA may take suitable consequential action accordingly.			

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वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	Case No.:12/13/81-ALC2/2015	Party Name:JUPITER SOLAR POWER LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
32	HQ File :01/81/050/00245/AM16/	RLA File :02/24/040/00033/AM16/	Lic.No/Date:0210205883 12.06.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to MNRE. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

	Case No.:30/22/81-ALC2/2015	Party Name:FAIZ & CO.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00467/AM16/	RLA File :03/94/040/00210/AM16/	Lic.No/Date:0310796713 18.06.2015	Defer Date:22.03.2016
33	**Decision :** NC observed that the comments furnished by MoS vide U.O. No. 2(19)/2015-TW dated 08.02.2016 has been withdrawn for rectification. NC decided to defer the case. RA may take suitable consequential action accordingly.			

	Case No.:35/22/81-ALC2/2015	Party Name:PHOENIX INDUSTRIES PVT. LTD	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00472/AM16/	RLA File :03/95/040/01106/AM15/	Lic.No/Date:0310796898 26.06.2015	Defer Date:22.03.2016
34	**Decision :** NC observed that the case has been referred to MSME. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

	Case No.:27/13/81-ALC2/2015	Party Name:ISOVOLTA (INDIA) PVT. LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00260/AM16/	RLA File :03/94/040/00236/AM16/	Lic.No/Date:0310796934 29.06.2015	Defer Date:22.03.2016
35	**Decision :** NC noted that C&PC Deficiency letter was issued to the company on 02.12.2015 followed by reminder on 04.01.2016. Reply of the company is still awaited. NC decided to wait for the reply of the company. The case stands deferred to 22.03.2016.			

36	**Case No.:20/13/81-ALC2/2015**	Party Name:SURAJ LIMITED	Meet No/Date:22/81-ALC2/2015	**Status:Deferred**

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			09.02.2016	
	HQ File :01/81/050/00253/AM16/	RLA File :08/24/040/00098/AM16/	Lic.No/Date:0810135589 01.07.2015	Defer Date:22.03.2016
	Decision : NC noted that DIPP Deficiency letter was issued to the company on 02.12.2015 followed by reminder on 04.01.2016. Reply of the company is still awaited. NC decided to wait for the reply of the company. The case stands deferred to 22.03.2016.			

37	**Case No.:9/13/81-ALC2/2015**	Party Name:METAL ENGINEERING & TREATMENT CO. PVT. LTD.,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00242/AM16/	RLA File :02/24/040/00060/AM16/	Lic.No/Date:0210205966 09.07.2015	Defer Date:22.03.2016
	Decision :NC observed that on their request the company was granted 21 days time to furnish reply. However, they have not yet furnished the reply. NC decided to wait for their reply. The case stands deferred to 22.03.2016.			

38	**Case No.:22/16/81-ALC2/2015**	Party Name:L & T HYDROCARBON ENGINEERING LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00297/AM16/	RLA File :34/24/040/00110/AM16/	Lic.No/Date:3410041368 10.07.2015	Defer Date:22.03.2016
	Decision :NC observed that the company has requested for time to furnish reply. NC decided to allow time to the company to furnish reply. The case stands deferred to 22.03.2016.			

39	**Case No.:29/22/81-ALC2/2015**	Party Name:HONDA SIEL POWER PRODUCTS LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00466/AM16/	RLA File :05/23/040/00126/AM16/	Lic.No/Date:0510395001 20.07.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DHI. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

40	**Case No.:33/22/81-ALC2/2015**	Party Name:MEW ELECTRICALS LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00470/AM16/	RLA File :34/24/040/00094/AM16/	Lic.No/Date:3410041385 20.07.2015	

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Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/40 dated 09.02.2016 as under:

> "Quantity of import item may be allowed as applied for i.e. 262600 Kgs. as 1.01 Kgs./Kg. content in the export item."

RA may take suitable consequential action accordingly.

	Case No.:10/13/81-ALC2/2015	Party Name:MANGAL STEEL ENTERPRISES LTD.,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Rejected**
	HQ File :01/81/050/00243/AM16/	RLA File :02/24/040/00034/AM16/	Lic.No/Date:0210206007 21.07.2015	

41 **Decision :** NC noted that the company has not replied to DIPP D/L dated 27.10.2015 and reminder dated 30.11.2015. Since no reply was received form the company despite repeated reminders, the committee decided to reject the case with direction to firm to pay customs duty & applicable interest for EODC.

RA may take suitable consequential action accordingly.

	Case No.:28/13/81-ALC2/2015	Party Name:ALSTOM INDIA LIMITED,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00261/AM16/	RLA File :03/94/040/00278/AM16/	Lic.No/Date:0310797468 21.07.2015	Defer Date:22.03.2016

42 **Decision :** NC noted that DHI Deficiency letter was issued to the company on 02.12.2015 followed by reminder on 04.01.2016. Reply of the company is still awaited. NC decided to wait for the reply of the company.

The case stands deferred to 22.03.2016.

	Case No.:2/22/81-ALC2/2015	Party Name:CHANANA UDYOG	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00439/AM16/	RLA File :33/21/040/00007/AM16/	Lic.No/Date:3310030218 22.07.2015	Defer Date:22.03.2016

43 **Decision :** NC observed that application on the subject AA of the company has not yet been received. NC decided to request RA, Mumbai to forward two sets of application at the earliest.

The case stands deferred to 09.02.2016.

44	**Case No.:25/13/81-ALC2/2015**	Party Name:STEEL GEMS,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File	RLA File	Lic.No/Date:0310797570	Defer

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	:01/81/050/00258/AM16/	:03/95/040/00309/AM16/	23.07.2015	Date:22.03.2016
	Decision : NC noted that DIPP Deficiency letter was issued to the firm on 12.01.2016. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The case stands deferred to 22.03.2016.			

45	**Case No.:30/13/81-ALC2/2015**	Party Name:STEEL GEMS,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00263/AM16/	RLA File :03/95/040/00310/AM16/	Lic.No/Date:0310797567 23.07.2015	Defer Date:22.03.2016
	Decision : NC noted that DIPP Deficiency letter was issued to the firm on 12.01.2016. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The case stands deferred to 22.03.2016.			

46	**Case No.:19/22/81-ALC2/2015**	Party Name:SIECHEM TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00456/AM16/	RLA File :04/24/040/00105/AM16/	Lic.No/Date:0410160831 23.07.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DIPP. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

47	**Case No.:31/22/81-ALC2/2015**	Party Name:HINDALCO INDUSTRIES LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00468/AM16/	RLA File :34/24/040/00106/AM16/	Lic.No/Date:3410041394 23.07.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DIPP. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

48	**Case No.:32/22/81-ALC2/2015**	Party Name:HINDALCO INDUSTRIES LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00469/AM16/	RLA File :34/24/040/00105/AM16/	Lic.No/Date:3410041396 23.07.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DIPP. NC decided to wait for their			

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	comments. The case stands deferred to 22.03.2016.

49	**Case No.:34/22/81-ALC2/2015**	Party Name:HINDALCO INDUSTRIES LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00471/AM16/	RLA File :34/24/040/00104/AM16/	Lic.No/Date:3410041395 23.07.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DIPP. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

50	**Case No.:29/13/81-ALC2/2015**	Party Name:CROMPTON GREAVES LIMITED,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00262/AM16/	RLA File :03/94/040/00134/AM16/	Lic.No/Date:0310797631 24.07.2015	Defer Date:22.03.2016
	Decision : NC observed that the reply of the firm has been referred to DHI for comments. NC decided to wait for the comments and defer the case. The case stands deferred to 22.03.2016.			

51	**Case No.:11/13/81-ALC2/2015**	Party Name:MANAKSIA ALUMINIUM COMPANY LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00244/AM16/	RLA File :02/24/040/00054/AM16/	Lic.No/Date:0210206015 27.07.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/51 dated 09.02.2016 as under: 1. Thickness of Aluminium sheets/Coils in export products at Sl. No. 1 & 2 may be specified as to 0.56 mm & 0.61 mm respectively. 2. Quantities of import items at Sl. No. 1 & 2 may be allowed as applied for i.e. 60.478 MT each as 1.01 Kgs./Kg. content in the export items at Sl. No. 1 & 2 respectively. RA may take suitable consequential action accordingly.			

52	**Case No.:17/13/81-ALC2/2015**	Party Name:FRICTION METAL FIBRES (INDIA) P.LTD	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**

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	HQ File :01/81/050/00250/AM16/	RLA File :05/23/040/00169/AM16/	Lic.No/Date:0510395085 27.07.2015	Defer Date:22.03.2016

Decision : NC observed that the reply of the firm has been referred to MSME for comments. NC decided to wait for the comments and defer the case.

The case stands deferred to 22.03.2016.

53	**Case No.:21/13/81-ALC2/2015**	Party Name:SUPRA QUALITY EXPORTS(INDIA) PVT. LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00254/AM16/	RLA File :03/95/040/00308/AM16/	Lic.No/Date:0310797680 27.07.2015	

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/53 dated 09.02.2016 as under:

1. Quantity of import item at Sl. No. 1 may be allowed as 168.3 Kgs. on net to net content basis in export product at Sl. No. 1, taking clue form SION C-228.
2. Quantity of import item at Sl. No. 2 may be allowed as 1430.55 Kgs. on net to net content basis in export product at Sl. No. 1.
3. Quantity of import item at Sl. No. 3 may be allowed as 106.45 Kgs. on net to net content basis in export product at Sl. No. 2, taking clue form SION C-228.
4. Quantity of import item at Sl. No. 4 may be allowed as 800.54 Kgs. on net to net content basis in export product at Sl. No. 2.

RA may take suitable consequential action accordingly.

54	**Case No.:32/13/81-ALC2/2015**	Party Name:BHANDARI FOILS & TUBES LIMITED,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00265/AM16/	RLA File :03/94/040/00316/AM16/	Lic.No/Date:0310797682 27.07.2015	Defer Date:22.03.2016

Decision : NC noted that MoS Deficiency letter was issued to the company on 02.12.2015 followed by reminder on 04.01.2016. Reply of the company is still awaited. NC decided to wait for the reply of the company.

The case stands deferred to 22.03.2016.

55	**Case No.:16/16/81-ALC2/2015**	Party Name:JST STESALIT TRANSFORMERS PVT.LTD.,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00291/AM16/	RLA File :22/24/040/00025/AM16/	Lic.No/Date:2210015272 28.07.2015	Defer Date:22.03.2016

Decision : NC noted that DHI Deficiency letter was issued to the firm on 12.01.2016. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply.

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	The case stands deferred to 22.03.2016.

56	**Case No.:20/22/81-ALC2/2015**	Party Name:SAGE METALS LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00457/AM16/	RLA File :05/24/040/00223/AM16/	Lic.No/Date:0510395171 04.08.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DIPP. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

57	**Case No.:21/22/81-ALC2/2015**	Party Name:SAGE METALS LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00458/AM16/	RLA File :05/24/040/00225/AM16/	Lic.No/Date:0510395172 04.08.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DIPP. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

58	**Case No.:27/22/81-ALC2/2015**	Party Name:INDO COOL COMPOSITES PRIVATE LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00464/AM16/	RLA File :04/24/040/00114/AM16/	Lic.No/Date:0410160874 05.08.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to C&PC. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

59	**Case No.:19/16/81-ALC2/2015**	Party Name:CORDS CABLE INDUSTRIES LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00294/AM16/	RLA File :05/23/040/00609/AM15/	Lic.No/Date:0510395223 06.08.2015	Defer Date:22.03.2016
	Decision : NC decided to send a letter to firm to submit information as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/59 dated 09.02.2016 as under: 1. Firm has not submitted information called from them and have requested that the Advance Authorization may be ratified in line with their other Advance Authorization No. 0510311045 dated 13.12.2011. 2. The above Advance Authorization was ratified in NC meeting dated 19.06.2012			

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and size of export items in the current Advance Authorization are also different

3. Firm may accordingly again be advised to submit the following information:
   (i) Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.
   (ii) Specific use of import item at Sl. No. 2 in the export items and basis for its quantity.
   (iii) Net weight per KM of each Cable
   (iv) Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product.
   (v) Total requirement of each raw material, export product wise, in a tabular form

The case stands deferred to 22.03.2016.

60	**Case No.:2/16/81-ALC2/2015**	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00277/AM16/	RLA File :03/95/040/00209/AM16/	Lic.No/Date:0310798012 07.08.2015	Defer Date:22.03.2016

Decision : NC noted that MoS Deficiency letter was issued to the firm on 12.01.2016. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply.

The case stands deferred to 22.03.2016.

61	**Case No.:4/16/81-ALC2/2015**	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00279/AM16/	RLA File :03/95/040/00048/AM16/	Lic.No/Date:0310798004 07.08.2015	Defer Date:22.03.2016

Decision : NC noted that MoS Deficiency letter was issued to the firm on 12.01.2016. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply.

The case stands deferred to 22.03.2016.

62	**Case No.:5/16/81-ALC2/2015**	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00280/AM16/	RLA File :03/95/040/00152/AM16/	Lic.No/Date:0310798003 07.08.2015	Defer Date:22.03.2016

Decision : NC noted that MoS Deficiency letter was issued to the firm on 12.01.2016. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply.

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	The case stands deferred to 22.03.2016.

63	**Case No.:7/16/81-ALC2/2015**	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00282/AM16/	RLA File :03/95/040/00215/AM16/	Lic.No/Date:0310798005 07.08.2015	Defer Date:22.03.2016
	Decision : NC noted that MoS Deficiency letter was issued to the firm on 12.01.2016. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The case stands deferred to 22.03.2016.			

64	**Case No.:24/22/81-ALC2/2015**	Party Name:ALSTOM INDIA LIMITED,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00461/AM16/	RLA File :34/24/040/00138/AM16/	Lic.No/Date:3410041438 07.08.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DHI. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

65	**Case No.:23/22/81-ALC2/2015**	Party Name:ALSTOM INDIA LIMITED,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00460/AM16/	RLA File :34/21/040/00225/AM16/	Lic.No/Date:3410041452 12.08.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DHI. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

66	**Case No.:17/16/81-ALC2/2015**	Party Name:MULTISPHERE POWER SOLUTIONS PRIVATE LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00292/AM16/	RLA File :05/24/040/00138/AM16/	Lic.No/Date:0510395316 14.08.2015	Defer Date:22.03.2016
	Decision : NC noted that DeitY Deficiency letter was issued to the firm on 28.01.2016. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The case stands deferred to 22.03.2016.			

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Udyog Bhawan, New Delhi

67	**Case No.:17/22/81-ALC2/2015**	Party Name:ASTA INDIA PRIVATE LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00454/AM16/	RLA File :34/24/040/00137/AM16/	Lic.No/Date:3410041462 17.08.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DIPP. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

68	**Case No.:18/16/81-ALC2/2015**	Party Name:ATC PRECISION COMPONENTS P LTD	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00293/AM16/	RLA File :05/23/040/00209/AM16/	Lic.No/Date:0510395360 19.08.2015	Defer Date:22.03.2016
	Decision : NC noted that DeitY Deficiency letter was issued to the company on 19.11.2015 followed by reminder on 05.01.2016. Reply of the company is still awaited. NC decided to wait for the reply of the company. The case stands deferred to 22.03.2016.			

69	**Case No.:34/16/81-ALC2/2015**	Party Name:COMMERCIAL ENGINEERS & BODY BUILDERS COMPANY, LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00309/AM16/	RLA File :11/24/040/00003/AM16/	Lic.No/Date:1110028157 19.08.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DHI. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

70	**Case No.:11/10/81-ALC2/2015**	Party Name:GRAPHITE & CARBON INDUSTRIES (INDIA) PRIVATE LTD.,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00232/AM16/	RLA File :03/94/040/00398/AM16/	Lic.No/Date:0310798312 20.08.2015	Defer Date:22.03.2016
	Decision : NC noted that DIPP Deficiency letter was issued to the company on 02.12.2015 followed by reminder on 04.01.2016. Reply of the company is still awaited. NC decided to wait for the reply of the company. The case stands deferred to 22.03.2016.			

71	**Case No.:3/16/81-ALC2/2015**	Party Name:SEAM INDUSTRIES LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**

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Udyog Bhawan, New Delhi

	HQ File :01/81/050/00278/AM16/	RLA File :03/95/040/00319/AM16/	Lic.No/Date:0310798367 21.08.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DHI. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

	Case No.:26/22/81-ALC2/2015	Party Name:JINDAL SAW LTD	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
72	HQ File :01/81/050/00463/AM16/	RLA File :05/23/040/00207/AM16/	Lic.No/Date:0510395407 24.08.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DIPP. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

	Case No.:6/16/81-ALC2/2015	Party Name:PRESTRESS WIRE INDUSTRIES	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
73	HQ File :01/81/050/00281/AM16/	RLA File :03/95/040/00346/AM16/	Lic.No/Date:0310798480 26.08.2015	
	Decision : NC decided to ratify the norms of above AA on repeat basis as stated by RA, Mumbai vide their letter No.039504000346AM16/1744 dated 09.12.2015 (copy enclosed). RA may take suitable consequential action accordingly.			

	Case No.:9/16/81-ALC2/2015	Party Name:SEAM INDUSTRIES LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00284/AM16/	RLA File :03/95/040/00320/AM16/	Lic.No/Date:0310798495 26.08.2015	Defer Date:22.03.2016
74	**Decision :** NC noted that DHI Deficiency letter was issued to the firm on 12.01.2016. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The case stands deferred to 22.03.2016.			

	Case No.:29/16/81-ALC2/2015	Party Name:STEEL GEMS,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
75	HQ File :01/81/050/00304/AM16/	RLA File :03/95/040/00380/AM16/	Lic.No/Date:0310798485 26.08.2015	Defer Date:22.03.2016
	Decision : NC noted that DIPP Deficiency letter was issued to the firm on 12.01.2016. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite			

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	reply. The case stands deferred to 22.03.2016.

76	**Case No.:24/16/81-ALC2/2015**	Party Name:DYNAMIC CABLES PVT. LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00299/AM16/	RLA File :13/24/040/00021/AM16/	Lic.No/Date:1310047959 27.08.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/76 dated 09.02.2016 as under: 1. Words "Copper Conductor, 1.1 KV" may be specified with the description of export items at Sl. No. 1, 2 & 3. 2. Net weight of export items at Sl. No. 1, 2 & 3 may be specified as 24564 Kgs., 7998 Kgs. & 4822 Kgs. respectively. 3. Quantities of import items at Sl. No 1 , 3 & 5 viz. Copper Wire Rod may be allowed as applied for on net to net content basis in export items at Sl. No. 1 , 2 & 3 respectively as claimed by the firm. 4. Quantities of import items at Sl. No 2, 4 & 6 viz. XLPE Compound may be allowed as applied for on net to net content basis in export items at Sl. No. 1 , 2 & 3 respectively as claimed by the firm. RA may take suitable consequential action accordingly.			

77	**Case No.:27/16/81-ALC2/2015**	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00302/AM16/	RLA File :03/95/040/01012/AM15/	Lic.No/Date:0310798508 27.08.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/77 dated 09.02.2016 as under: 1. Description, sizes, quantities and net weight of export products under the Advance Authorization may be specified as per enclosed Annexure. 2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 & 3 to 11. 3. Quantity of import item at Sl.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No.2 to 4 & 6 to 11. 4. Quantity of import item at Sl.No.3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 4 to 7. 5. Quantity of import item at Sl. No. 4 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export product at Sl. No. 3, 9 & 10. 6. Quantity of import item at Sl. No.5 i.e. Aluminium Ingots may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 2, 3, & 9.			

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7. Quantity of import item at Sl .No.6 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 2 & 8 to 11.
8. Quantity of import item at Sl. No. 7 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 2 & 8 to 11.
9. Quantity of import item at Sl. No.8 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 2, 4, 6 to 8, 10 & 11.6 to 11.19.
10. Quantity of import item at Sl. No. 9 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./kg. content in the Export products at Sl. No. 4.
11. Quantity of import item at Sl. No. 10 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 3, 9 & 10.

RA may take suitable consequential action accordingly.

EXPORT ITEMS LIST

ADVANCE AUTHORISATION NO. 0310798508 DT. 27.08.2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Flexible Copper Conductor PVC Insulated Unarmoured Cables upto 1000 V/LT		
1.1	1 Core X 1.5 Sq. MM		
1.2	1 Core X 2.5 Sq. MM		
1.3	1 Core X 4 Sq. MM		
1.4	1 Core X 6 Sq. MM		
1.5	1 Core X 16 Sq. MM		
1.6	1 Core X 25 Sq. MM		
1.7	1 Core X 25 Sq. MM		
		440.200	18.214
2	Aluminium Cond. XLPE Insulated PVC Sheathed Armoured Cables 1.2 KV		
2.1	4 Core X 400 Sq. MM		
2.2	4 Core X 300 Sq. MM		
2.3	4 Core X 185 Sq. MM		
2.4	4 Core X 150 Sq. MM		
2.5	4 Core X 95 Sq. MM		
2.6	4 Core X 50 Sq. MM		
2.7	4 Core X 35 Sq. MM		
2.8	4 Core X 25 Sq. MM		
2.9	4 Core X 16 Sq. MM		
2.10	4 Core X 10 Sq. MM		
		15.950	52.966
3	AL Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Wire Screened CU Tape MDPE Sheathed Unarmoured Cables above 1.1 KV		
3.1	1 Core X 150 Sq. MM		
3.2	1 Core X 120 Sq. MM		
3.3	1 Core X 300 Sq. MM		
3.4	1 Core X 300 Sq. MM		
		66.500	120.575

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4	CU Cond. XLPE Insulated, Mica Tape ZHFR Sheathed Armoured Cables 1.2 KV		
4.1	3 Core X 10 Sq. MM (1X10+1X10+1G10)		
4.2	4 Core X 6 Sq. MM (3X6+1GX6)		
4.3	3.5 Core X 50 Sq. MM (3X50+1GX25)		
4.4	5 Core X 6 Sq. MM (3X6+1X6+1GX6)		
4.5	5 Core X 35 Sq. MM (3X35+1X25+1GX2)		
4.6	3 Core X 4 Sq. MM 1X4+1X5+1GX4		
4.7	3 Core X 2.5 Sq. MM (1X2.5+1X2.5+1G)		
4.8	5 Core X 50 Sq. MM (3X50+1X25+1GX25)		
4.9	3 Core X 10 Sq. MM (1X10+1X10+1GX1)		
		35.400	37.762
5	Flexible Copper Cond. ZHFR Insulated Unarmoured Cables upto 1000 V/LT		
5.1	1 Core X 50 Sq. MM		
5.2	1 Core X 16 Sq. MM		
		13.000	2.475
6	Copper Cond. XLPE Insulated ZHFR Sheathed GS Wire Braid Armoured Cables upto 1000 V/LT		
6.1	1 Pair X 1.5 Sq. MM	3.300	0.710
6.2	12 Pair X 1.5 Sq. MM	2.100	2.646
		5.400	3.356
7	Copper Cond. XLPE Insulated ZHFR Sheathed Armoured Cables 1.2 KV		
7.1	2 Core X 2.5 Sq. MM		
7.2	20 Core X 2.5 Sq. MM		
7.3	7 Core X 1.5 Sq. MM		
7.4	7 Core X 1.5 Sq. MM		
		20.000	8.290
8	Copper Cond. XLPE Insulated PE Inner & PVC Outer Sheathed Armoured Cables upto 1000 V/LT		
8.1	10 Pair X 0.5 Sq. MM		
8.2	20 T X 2.5 Sq. MM		
8.3	21 Core X 2.5 Sq. MM		
		25.700	28.174
9	CU. Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Al.Wire Armoured Cables above 1.1 KV		
9.1	1 Core X 400 Sq. MM		
		3.540	17.027
10	CU. Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV		
10.1	3 Core X 150 Sq. MM		
10.3	3 Core X 240 Sq. MM		
10.4	3 Core X 120 Sq. MM		
10.5	3 Core X 120 Sq. MM		
10.6	3 Core X 150 Sq. MM		
		10.645	87.949
11	Copper Cond. XLPE Insulated PVC Sheathed Armoured / Unarmoured Cables 1.2 KV		
11.1	1 Core X 120 Sq. MM(Unarmoured)		
11.2	1 Core X 150 Sq. MM(Unarmoured)		
11.3	1 Core X 185 Sq. MM(Unarmoured)		

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11.4	1 Core X 240 Sq. MM(Unarmoured)		
11.5	1 Core X 300 Sq. MM(Unarmoured)		
11.6	3 Core X 4 Sq. MM(Armoured)		
11.7	3 Core X 2.5 Sq. MM(Armoured)		
11.8	4 Core X 4 Sq. MM(Armoured)		
11.9	4 Core X 6 Sq. MM(Armoured)		
11.10	12 Core X 2.5 Sq. MM(Armoured)		
11.11	2 Core X 1.5 Sq. MM(Armoured)		
11.12	2 Core X 1.5 Sq. MM(Armoured)		
11.13	4 Core X 150 Sq. MM(Armoured)		
11.14	4 Core X 150 Sq. MM(Armoured)		
11.15	4 Core X 150 Sq. MM(Armoured)		
11.16	4 Core X 185 Sq. MM(Armoured)		
11.17	4 Core X 185 Sq. MM(Armoured)		
11.18	4 Core X 240 Sq. MM(Armoured)		
11.19	4 Core X 240 Sq. MM(Armoured)		
		99.400	411.212

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Case No.:28/16/81-ALC2/2015	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
HQ File :01/81/050/00303/AM16/	RLA File :03/95/040/00165/AM16/	Lic.No/Date:0310798524 27.08.2015	

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/78 dated 09.02.2016 as under:

1. Description, sizes, quantities and net weight of export products under the Advance Authorization may be specified as per enclosed Annexure.
2. Quantity of import item at Sl. No. 1 i.e. Aluminium Ingots may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 to 4.
3. Quantity of import item at Sl.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 1 to 4.
4. Quantity of import item at Sl. No. 3 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 1 to 4.
5. Quantity of import item at Sl. No. 4 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export product at Sl. No. 1 to 4.
6. Quantity of import item at Sl .No. 5 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1 to 4.
7. Quantity of import item at Sl. No. 6 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1 to 4.
8. Quantity of import item at Sl. No. 7 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1 & 2.

RA may take suitable consequential action accordingly.

EXPORT ITEMS LIST

ADVANCE AUTHORISATION NO. 0310798524 DT. 27.08.2015

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Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	AL Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Armoured Cables For 11 KV (UE) 3 Core X 150 Sq. MM 3 Core X 185 Sq. MM 3 Core X 240 Sq. MM	29.450	235.981
2	AL Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Armoured Cables For 6.6 KV (UE). 3 Core X 150 Sq. MM	20.600	116.472
3	AL Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Al. Wire Armoured Cables For 11 KV (UE) 1 Core X 400 Sq. MM 1 Core X 500 Sq. MM 1 Core X 630 Sq. MM 1 Core X 95 Sq. MM	37.750	119.005
4	AL Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Al. Wire Armoured Cables For 6.6 KV (UE) 1 Core X 150 Sq. MM 1 Core X 630 Sq. MM 1 Core X 95 Sq. MM	31.200	110.229

79	**Case No.:30/16/81-ALC2/2015**	Party Name:STEEL GEMS,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00305/AM16/	RLA File :03/95/040/00379/AM16/	Lic.No/Date:0310798510 27.08.2015	Defer Date:22.03.2016
	Decision : NC noted that DIPP Deficiency letter was issued to the firm on 12.01.2016. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The case stands deferred to 22.03.2016.			

80	**Case No.:43/16/81-ALC2/2015**	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**

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HQ File :01/81/050/00318/AM16/	RLA File :03/95/040/01091/AM15/	Lic.No/Date:0310798514 27.08.2015	

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/80 dated 09.02.2016 as under:

1. Description, sizes, quantities and net weight of export products under the Advance Authorization may be specified as per enclosed Annexure.
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1, 3, 5 to 10, 12 & 13.
3. Quantity of import item at Sl.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 1 to 7, 9, 10, 12 & 13.
4. Quantity of import item at Sl.No.3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export product at Sl. No. 13.
5. Quantity of import item at Sl. No. 4 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No.2, 5 to7 & 11.
6. Quantity of import item at Sl. No. 5 i.e. Aluminium Ingots may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 2 , 4 & 11 to 13.
7. Quantity of import item at Sl .No. 6 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1 to 10 & 12 .
8. Quantity of import item at Sl. No. 7 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1 to 10 & 12.
9. Quantity of import item at Sl. No.8 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1 to 5.
10. Quantity of import item at Sl. No. 9 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 2, 5 & 11.
11. Quantity of import item at Sl. No. 10 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./kg. content in the Export products at Sl. No. 6.

RA may take suitable consequential action accordingly.

EXPORT ITEMS LIST

ADVANCE AUTHORISATION NO. 0310798514 DT. 27.08.2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Copper Conductor XLPE Insulated PVC Sheathed Armoured Cables 1.2 KV 4 Core X 120 Sq. MM 3 Core X 1.5 Sq. MM 2 Core X 2.5 Sq. MM 12 Core X 4 Sq. MM 3 Core X 2.5 Sq. MM 19 Core X 1.5 Sq. MM 37 Core X 1.5 Sq. MM 27 Core X 2.5 Sq. MM 48 Core X 2.5 Sq. MM		

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	8 Core X 2.5 Sq. MM	373.500	198.864
2	AL Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV 3 Core X 300 Sq. MM 3 Core X 240 Sq. MM 3 Core X 70 Sq. MM	4.346	21.389
3	CU Cond. PE Insulated & Innersheathed PVC Outersheathed Armoured Cables upto 500 V. 1 Pair X 0.75 Sq. MM	30.000	6.300
4	Aluminium Conductor XLPE Insulated PVC Sheathed Armoured Cables 1.2 KV 4 Core X 240 Sq. MM 2 Core X 16 Sq. MM 4 Core X 16 Sq. MM 4 Core X 95 Sq. MM 4 Core X 240 Sq. MM 3.5 Core X 300 Sq. MM 3.5 Core X 240 Sq. MM 3.5 Core X 120 Sq. MM 3.5 Core X 70 Sq. MM 3.5 Core X 25 Sq. MM	20.940	60.584
5	CU Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV 3 Core X 95 Sq. MM 3 Core X 240 Sq. MM	2.500	19.580
6	CU Cond. Covered With Mica Tape XLPE Insulated CU Tape PVC Sheathed Double Steel Tape Armoured Cables For 1.2 KV 1 Pair X 1.5 Sq. MM 3 Core X 1.5 Sq. MM 2 Core X 1.5 Sq. MM 5 Core X 1.5 Sq. MM 7 Core X 1.5 Sq. MM	18.700	6.908
7	Copper Cond. XLPE Insulated Screened with CU Tape PVC Sheathed Double Steel Tape Armoured Cables upto 750 V. 1 Pair X 1.5 Sq. MM 2 Pair X 1.5 Sq. MM	2.000	0.700
8	Copper Conductor PVC Insulated Unarmoured Cables upto 750 V. 1 Core X 6 Sq. MM 1 Core X 16 Sq. MM		

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		23.400	1.689
9	Copper Cond. XLPE Insulated PVC Sheathed GI.Double Steel Tape Armoured Cables 1.2 KV. 3 Core X 2.5 Sq. MM (2X2.5+2.5 Sq mm) 3 Core X 6 Sq. MM (2X6+6 Sq mm) 4 Core X 2.5 Sq. MM (3X2.5+2.5 Sq mm) 4 Core X 4 Sq. MM (3X4+4 Sq mm) 4 Core X 6 Sq. MM (3X6 + 6 Sq mm) 4 Core X 10 Sq. MM (3X10 + 10 Sq mm) 4 Core X 16 Sq. MM (3X16 + 16 Sq mm) 5 Core X 6 Sq. MM (4X6 +6 Sq mm) 3.5 Core X 35 Sq. MM (3X35 +25 Sq mm) 3.5 Core X 50 Sq. MM (3X50 +25 Sq mm) 5 Core X 16 Sq. MM (4X16 +16 Sq mm) 4 Core X 25 Sq. MM (3X25 +25 Sq mm)	35.050	27.820
10	Copper Cond. XLPE Insulated Screened with CU Tape PVC Sheathed Double Steel Tape Armoured Cables 1.2kV. 3 Core X 1.5 Sq. MM 5 Core X 1.5 Sq. MM 7 Core X 1.5 Sq. MM 12 Core X 1.5 Sq. MM 16 Core X 1.5 Sq. MM	7.600	2.842
11	Al. Cond. Covered with Semi Cond. Comp. XLPE Insulated CU. Wire Screened with CU Tape MDPE Sheathed Unarmoured Cables 1.2kV. 1 Core X 300 Sq. MM 1 Core X 150 Sq. MM	18.000	35.120
12	Copper Cond. XLPE Insulated PVC Sheathed AL. Wire Armoured Cables 1.2kV. 1 Core X 95 Sq. MM	1.000	1.120
13	Copper Cond. XLPE Insulated ZHFR Sheathed AL. Wire Armoured Cables 1.2kV. 1 Core X 95 Sq. MM	3.000	3.363

	Case No.:16/22/81-ALC2/2015	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00453/AM16/	RLA File :03/95/040/01099/AM15/	Lic.No/Date:0310798522 27.08.2015	Defer Date:22.03.2016
81	**Decision :** NC decided to send a letter to firm to submit information as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/81 dated 09.02.2016 as under: 1. Size of conductors in cables alongwith quantities of cables in Kms, conductor size wise.			

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2. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.
3. Net weight per KM of each Cable
4. Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product.
5. Total requirement of each raw material, export product wise, in a tabular form

The case stands deferred to 22.03.2016.

Case No.:37/16/81-ALC2/2015	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
HQ File :01/81/050/00312/AM16/	RLA File :03/95/040/00255/AM16/	Lic.No/Date:0310798556 28.08.2015	

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Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/82 dated 09.02.2016 as under:

1. Description, sizes, quantities and net weight of export products under the Advance Authorization may be specified as per enclosed Annexure.
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 to 7, 10 to 17 & 19.
3. Quantity of import item at Sl.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 2, 4 to 16, 18 & 19.
4. Quantity of import item at Sl.No.3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 5, 6, 10 & 11.
5. Quantity of import item at Sl. No. 4 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 7, 10, 13 & 14.
6. Quantity of import item at Sl. No. 5 i.e. Aluminium Ingots may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 8, 9 to 11 & 18.
7. Quantity of import item at Sl. No. 6 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1 to 4, 6 to 8 & 12 to 19 .
8. Quantity of import item at Sl. No. 7 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1 to 4, 6 to 8 & 12 to 19.
9. Quantity of import item at Sl. No. 8 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 2.1, 2.3, 4, 5.2, 7, 18 & 19.
10. Quantity of import item at Sl. No. 9 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 7 & 10.
11. Quantity of import item at Sl. No. 10 i.e. HDPE Compound may be allowed as 1.05 Kgs./kg. content in the Export product at Sl. No. 17.

RA may take suitable consequential action accordingly.

EXPORT ITEMS LIST AGAINST
ADVANCE AUTHORISATION NO. 0310798556 DT.

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Udyog Bhawan, New Delhi

28.08.2015			
Sr. No.	**Size & type Of Cables**	**Qty (KMS)**	Total Cable wt (Metric tons)
1	**Copper Cond. PVC Insulated & PVC Sheathed Unarmoured Cables 1.2 KV**		
1.1	3 Core X 1.5 Sq. MM		
1.2	7 Core X 1.5 Sq. MM		
1.3	12 Core X 1.5 Sq. MM		
		31.900	**7.574**
2	**Copper Cond. XLPE Insulated PVC Sheathed Armoured / Unarmoured Cables up to 500 V.**		
2.1	4 Core X 0.75 Sq. MM(Armoured)		
2.2	2 Core X 0.75 Sq. MM(Unarmoured)		
2.3	4 Pair X 0.75 Sq. MM(Armoured)		
		10.400	**4.403**
3	**Copper Cond. PVC Insulated Unarmoured Cables up to 1000 V**		
3.1	1 Core X 240 Sq. MM		
3.2	1 Core X 4 Sq. MM		
3.3	1 Core X 6 Sq. MM		
3.4	1 Core X 10 Sq. MM		
3.5	1 Core X 16 Sq. MM		
3.6	1 Core X 25 Sq. MM		
3.7	1 Core X 35 Sq. MM		
3.8	1 Core X 50 Sq. MM		
3.9	1 Core X 95 Sq. MM		
3.10	1 Core X 1.5 Sq. MM		
3.11	1 Core X 120 Sq. MM		
3.12	1 Core X 2.5 Sq. MM		
		15.075	**4.157**
4	**Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables 1.2 KV**		
4.1	3 Core X 10 Sq. MM		
4.2	3 Core X 6 Sq. MM		
4.3	3 Core X 4 Sq. MM		
4.4	3 Core X 2.5 Sq. MM		
4.5	3 Core X 1.5 Sq. MM		
4.6	2 Core X 6 Sq. MM		

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4.7	3 Core X 16 Sq. MM		
4.8	3 Core X 240 Sq. MM		
4.9	3 Core X 185 Sq. MM		
4.10	3 Core X 150 Sq. MM		
4.11	3 Core X 95 Sq. MM		
4.12	3 Core X 70 Sq. MM		
4.13	3 Core X 50 Sq. MM		
4.14	3 Core X 35 Sq. MM		
4.15	3 Core X 25 Sq. MM		
4.16	4 Core X 185 Sq. MM		
4.17	2 Core X 1.5 Sq. MM		
4.18	4 Core X 2.5 Sq. MM		
4.19	37 Core X 1.5 Sq. MM		
4.20	4 Core X 1.5 Sq. MM		
		90.350	**127.437**
5	**Copper Cond. XLPE Insulated ZHFR Sheathed Armoured / Unarmoured Cables 1.2 KV**		
5.1	4 Core X 120 Sq. MM(Unarmoured)		
5.2	4 Core X 1.5 Sq. MM(Armoured)		
		9.400	**4.87**
6	**Copper Cond. PVC Insulated ZHFR Sheathed unarmoured Cables 1.2 KV**		
6.1	4 Core X 25 Sq. MM		
6.2	2 Core X 16 Sq. MM		
6.3	2 Core X 70 Sq. MM		
6.4	10 Core X 2.5 Sq. MM		
6.5	14 Core X 2.5 Sq. MM		
6.6	19 Core X 2.5 Sq. MM		
6.7	2 Core X 2.5 Sq. MM		
6.8	2 Core X 4 Sq. MM		
6.9	2 Core X 6 Sq. MM		
6.10	5 Core X 2.5 Sq. MM		
6.11	5 Core X 4 Sq. MM		
6.12	4 Core X 10 Sq. MM		
		28.425	**16.255**
7	**Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV**		
7.1	3 Core X 240 Sq. MM	**10.000**	**129.1**
	(11 KV)		
8	**Aluminium Cond. XLPE Insulated PVC Sheathed**		

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	Unarmoured Cables 1.2 KV		
8.1	4 Core X 25 Sq. MM	**15.000**	**8.25**
9	**Al. Conductor XLPE Insulated Twisted Over Central Bare Al. Alloy Messenger Cond. Aerial Bunched Cables 1.2 KV**		
9.1	3 Core X 95 Sq. MM		
9.2	3 Core X 70 Sq. MM		
		125.000	**126.675**
10	**Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape ZHFR Sheathed AL. Wire Armoured Cables above 1.1 KV**		
10.1	1 Core X 95 Sq. MM		
	(11 KV)		
10.2	1 Core X 400 Sq. MM		
	(11 KV)		
		4.000	**9.49**
11	**Copper Cond. XLPE Insulated ZHFR Sheathed AL. Wire Armoured Cables 1.2 KV**		
11.1	1 Core X 120 Sq. MM	**2.000**	**2.762**
12	**Copper Cond. XLPE Insulated PVC Sheathed Double Steel Tape Armoured Cables 1.2 KV**		
12.1	5 Core X 16 Sq. MM	**1.000**	**1.25**
13	**Copper Cond. XLPE Insulated CU Tape PVC Sheathed Double Steel Tape Armoured Instrumentation Cables up to 750 V.**		
13.1	1 Pair X 1 Sq. MM		
13.2	2 T X 1 Sq. MM		
		3.000	**0.788**
14	**Copper Cond. XLPE Insulated CU Tape Screened PVC Sheathed Double Steel Tape Armoured Cables 1.2 KV**		
14.1	24 Core X 1.5 Sq. MM		
14.2	7 Core X 2.5 Sq. MM		
14.3	4 Core X 4 Sq. MM		
14.4	4 Core X 10 Sq. MM		
14.5	12 Core X 2.5 Sq. MM		
14.6	24 Core X 2.5 Sq. MM		
14.7	7 Core X 1.5 Sq. MM		
		14.600	**9.74**
15	**Copper Cond. XLPE Insulated CU Wire Brading PVC Sheathed Double Steel Tape Armoured Instrumentation Cables up to 750 V.**		

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15.1	1 T X 1.5 Sq. MM	**1.500**	**0.443**
16	**Copper Cond. XLPE Insulated CU Tap with Copper Wire Brading PVC Sheathed G.S.Wire Braided Cables up to 750 V.**		
16.1	1 Pair X 0.330 Sq. MM	**1.000**	**0.245**
	(22 AWG)		
17	**Copper Cond. HDPE Insulated PVC Sheathed Unarmoured Cables up to 750 V.**		
17.1	4 Pair X 0.51 SQ MM	**1.000**	**0.039**
	(CAT-5E FTP)		
18	**Aluminium Cond. XLPE Insulated PVC Sheathed Armoured Cables for 1100 V.**		
18.1	3.5 Core X 240 Sq mm		
18.2	3.5 Core X 70 Sq mm		
18.3	3.5 Core X 185 Sq mm		
18.4	3.5 Core X 50 Sq mm		
		10.000	**24.783**
19	**Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables for 1100 V.**		
19.1	7 Core X 2.5 Sq mm		
19.2	2 Core X 2.5 Sq mm		
		85.698	**32.783**

	Case No.:40/16/81-ALC2/2015	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00315/AM16/	RLA File :03/95/040/00388/AM16/	Lic.No/Date:0310798558 28.08.2015	

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/83 dated 09.02.2016 as under:

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1. Description, sizes, quantities and net weight of export products under the Advance Authorization may be specified as per enclosed Annexure
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 to 9, 11 to 13.
3. Quantity of import item at Sl. No. 2 i.e. Aluminium Ingots may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 5 & 10.
4. Quantity of import item at Sl.No. 3 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 1 to 7, 10 & 11.
5. Quantity of import item at Sl.No. 4 i.e. COGEGUM Compound may be allowed as

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Udyog Bhawan, New Delhi

1.05 kgs./kg content in the Export products at Sl. No. 1, 3, 4 & 13.

6. Quantity of import item at Sl. No. 5 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 1, 2 & 5.
7. Quantity of import item at Sl .No. 6 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 2, 5 & 6 to 12.
8. Quantity of import item at Sl. No. 7 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 2, 5 & 6 to 12.
9. Quantity of import item at Sl. No. 8 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1 to 4, 6, 8 & 10.
10. Quantity of import item at Sl. No.9 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./Kg. content in the Export products at Sl. No. 3.
11. Quantity of import item at Sl. No. 10 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1, 2 & 5.

RA may take suitable consequential action accordingly.

EXPORT ITEMS LIST

ADVANCE AUTHORISATION NO. 0310798558 DT. 28.08.2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape ZHFR Sheathed Armoured Cables above 1.1 KV 3 Core X 240 Sq. MM (11 KV) 3 Core X 240 Sq. MM (11 KV)	2.500	31.875
2	Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV 3 Core X 95 Sq. MM (11KV) 3 Core X 95 Sq. MM (11KV) 3 Core X 150 Sq. MM (6 KV) 3 Core X 300 Sq. MM (6 KV) 3 Core X 240 Sq. MM (20KV) 3 Core X 95 Sq. MM (6KV)	9.500	63.873
3	Copper Cond. Covered With Mica Tape XLPE Insulated ZHFR Sheathed Armoured Cables 1.2 KV 20 Core X 4 Sq. MM 16 Core X 4 Sq. MM 5 Core X 95 Sq. MM	2.505	5.602
4	Copper Cond. XLPE Insulated ZHFR Sheathed Armoured Cables 1.2 KV 20 Core X 2.5 Sq. MM	1.500	1.800

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5	Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed Al. Wire Armoured Cables above 1.1 KV		
	1 Core X 400 Sq. MM (20 KV)	0.800	3.848
6	Copper Conductor XLPE Insulated PVC Sheathed Armoured Cables 1.2 KV		
	2 Core X 10 Sq. MM 2 Core X 16 Sq. MM 2 Core X 70 Sq. MM 2 Core X 95 Sq. MM 2 Core X 120 Sq. MM 2 Core X 4 Sq. MM 3.5 Core X400 Sq. MM 3 Core X 2.5 Sq. MM 3 Core X 4 Sq. MM 2 Core X 4 Sq. MM 2 Core X 6 Sq. MM 3 Core X 4 Sq. MM 3 Core X 6 Sq. MM 2 Core X 0.5 Sq. MM 4 Core X 1.5 Sq. MM 8 Core X 1.5 Sq. MM 16 Core X 0.5 Sq. MM 16 Core X 1.5 Sq. MM 24 Core X 1.5 Sq. MM	50.360	29.600
7	Copper Conductor XLPE Insulated PVC Sheathed Unarmoured Cables 1.2 KV		
	1 Core X 240 Sq. MM 2 Core X 1.5 Sq. MM 3 Core X 1.5 Sq. MM 4 Core X 1.5 Sq. MM 7 Core X 1.5 Sq. MM 7 Core X 2.5 Sq. MM 12 Core X 1.5 Sq. MM 19 Core X 1.5 Sq. MM 5 Core X 95 Sq. MM 5 Core X 10 Sq. MM 5 Core X 4 Sq. MM 4 Core X 2.5 Sq. MM 8 Core X 1.5 Sq. MM 16 Core X 1.5 Sq. MM	11.000	8.488
8	Copper Conductor PVC Insulated & PVC Sheathed Armoured Cables 1.2 KV		
	10 T X 0.5 Sq. MM 3 Core X 2.5 Sq. MM 5 Core X 2.5 Sq. MM 7 Core X 2.5 Sq. MM		

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	9 Core X 2.5 Sq. MM 10 Core X 2.5 Sq. MM 14 Core X 2.5 Sq. MM 19 Core X 2.5 Sq. MM 27 Core X 2.5 Sq. MM 2 Core X 2.5 Sq. MM 2 Core X 0.75 Sq. MM		
9	Copper Conductor PVC Insulated & PVC Sheathed Unarmoured Cables 1.2 KV 4 Core X 2.5 Sq. MM	99.109 6.000	64.443 1.770
10	Aluminium Conductor XLPE Insulated PVC Sheathed Armoured Cables 1.2 KV 3.5 Core X 300 Sq. MM 3.5 Core X 240 Sq. MM 3.5 Core X 185 Sq. MM 3.5 Core X 150 Sq. MM 3.5 Core X 120 Sq. MM 3 Core X 16 Sq. MM 3 Core X 10 Sq. MM 3 Core X 6 Sq. MM 3 Core X 4 Sq. MM 4 Core X 95 Sq. MM 4 Core X 70 Sq. MM 4 Core X 50 Sq. MM 4 Core X 35 Sq. MM 4 Core X 25 Sq. MM 3 Core X 300 Sq. MM 3 Core X 150 Sq. MM 3 Core X 70 Sq. MM 3 Core X 50 Sq. MM 3 Core X 25 Sq. MM	39.715	69.729
11	Copper Conductor XLPE Insulated PVC Sheathed Unarmoured Instrumentation Cables upto 500 V. 2 Pair X 0.75 Sq. MM 4 Pair X 0.75 Sq. MM 10 Pair X 0.75 Sq. MM	3.000	0.525
12	Copper Conductor PVC Insulated & Sheathed Unarmoured Cables up to 500 V. 1 Core X 16 Sq. MM 1 Core X 120 Sq. MM	0.800	0.422
13	Copper Conductor ZHFR Insulated Unarmoured Cables up to 750 V. 1 Core X 16 Sq. MM 1 Core X 25 Sq. MM 1 Core X 35 Sq. MM		

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	10.000	2.463

Case No.:41/16/81-ALC2/2015	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
HQ File :01/81/050/00316/AM16/	RLA File :03/95/040/00332/AM16/	Lic.No/Date:0310798549 28.08.2015	

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/84 dated 09.02.2016 as under:

1. Description, sizes, quantities and net weight of export products under the Advance Authorization may be specified as per enclosed Annexure
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 to 14.
3. Quantity of import item at Sl. No. 2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 2 to 9 & 11 to 13.
4. Quantity of import item at Sl. No. 3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 1, 2, 6,11 & 12.
5. Quantity of import item at Sl. No. 4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 3, 7, 8 & 11.
6. Quantity of import item at Sl. No. 5 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 3, 7, 8 & 11.
7. Quantity of import item at Sl .No. 6 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 3, 4, 5, 7, 9, 10, 13 & 14.
8. Quantity of import item at Sl. No. 7 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 3, 4, 5, 7, 9, 10, 13 & 14.
9. Quantity of import item at Sl. No. 8 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 2, 4 to 7 , 9.1 to 9.7, 9.14 to 9.18 & 11.
10. Quantity of import item at Sl. No. 9 i.e. Lead Ingots may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 5 .
11. Quantity of import item at Sl. No. 10 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./Kg. content in the Export products at Sl. No. 2, 3 & 5.
12. Quantity of import item at Sl. No. 11 i.e. Aluminium Ingots may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 8 & 12.

RA may take suitable consequential action accordingly.

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EXPORT ITEMS LIST

ADVANCE AUTHORISATION NO. 0310798549 DT. 28.08.2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Copper Conductor ZHFR Insulated Unarmoured Cables up to 750 V.		

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1.1	1 Core X 50 Sq. MM		
		1.000	0.495
2	Copper Cond. XLPE Insulated Mica Tape ZHFR Sheathed Armoured Cables 1.2 KV		
2.1	12 Core X 2.5 Sq. MM		
2.2	3 Core X 10 Sq. MM		
		1.775	1.891
3	Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU wire Screened PVC Sheathed Unarmoured Cables above 1.1 KV		
3.1	3 Core X 240 Sq. MM 18/30 (36 KV)		
		4.200	53.550
4	Copper Cond. XLPE Insulated PE Inner and PVC Outer Sheathed Armoured Cables up to 500 V		
4.1	2 Pairs X 1 Sq. MM		
4.2	21 Core X 2.5 Sq. MM		
4.3	2 Pair X 1 Sq. MM		
4.4	10 Pair X 0.5 Sq. MM		
4.5	10 T X 2.5 Sq. MM		
		3.850	3.442
5	Copper Cond. Covered With Mica Tape XLPE Insulated Lead and PVC Sheathed Armoured Instrumentation Cables upto 500 V.		
5.1	20 Pair X 1.5 Sq. MM		
5.2	20 Pair X 1.5 Sq. MM		
5.3	6 Pair X 1.5 Sq. MM		
5.4	1 Pair X 1.5 Sq. MM		
5.5	10 Pair X 1.5 Sq. MM		
		7.000	23.690
6	Copper Cond. XLPE Insulated ZHFR Sheathed Armoured Cables 1.2 KV.		
6.1	2 Core X 2.5 Sq. MM		
6.2	7 Core X 1.5 Sq. MM		
6.3	12 Core X 1.5 Sq. MM		
		103.000	39.862
7	Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV		
7.1	3 Core X 120 Sq. MM (33 KV)		
		1.325	9.818
8	AL Cond. Covered With Semi Conducting Compound XLPE Insulated CU Wire Screened with CU Tape MDPE Sheathed Unarmoured Cables above 1.1 KV		
8.1	3 X 1 X 185 Sq. MM (3Core X 185 Sq .mm) (11 KV)		
8.2	1 Core X 150 Sq. MM (33 KV)		
8.3	1 Core X 300 Sq. MM (33 KV)		
8.4	1 Core X 630 Sq. MM (33 KV)		
		32.286	86.506
9	Copper Cond. XLPE Insulated PVC Sheathed Armoured/Unarmoured Cables 1.2 KV.		
9.1	4 Core X 2.5 Sq. MM (Armoured)		
9.2	2 Core X 4 Sq. MM(Armoured)		

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9.3	7 Core X 4 Sq. MM(Armoured)		
9.4	3 Core X 1.5 Sq. MM(Armoured)		
9.5	4 Core X 1.5 Sq. MM(Armoured)		
9.6	2 Core X 2.5 Sq. MM(Armoured)		
9.7	5 Core X 2.5 Sq. MM(Armoured)		
9.8	4 Core X 16 Sq. MM(Unarmoured)		
9.9	4 Core X 25 Sq. MM(Unarmoured)		
9.10	4 Core X 35 Sq. MM(Unarmoured)		
9.11	5 Core X 25 Sq. MM(Unarmoured)		
9.12	5 Core X 35 Sq. MM(Unarmoured)		
9.13	5 Core X 10 Sq. MM(Unarmoured)		
9.14	3 Core X 1.5 Sq. MM(Armoured)		
9.15	4 Core X 10 Sq. MM(Armoured)		
9.16	4 Core X 35 Sq. MM(Armoured)		
9.17	4 Core X 50 Sq. MM(Armoured)		
9.18	4 Core X 120 Sq. MM(Armoured)		
		476.500	282.000
10	Copper Cond. PVC Insulated & Sheathed Unarmoured Cables Upto 750 V.		
10.1	3 Core X 1.5 Sq. MM		
10.2	3 Core X 2.5 Sq. MM		
10.3	1 Core X 1.5 Sq. MM		
10.4	1 Core X 2.5 Sq. MM		
		340.000	31.510
11	Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape ZHFR Sheathed Armoured Cables above 1.1 KV		
11.1	3 Core X 95 Sq. MM (11 KV)		
		4.000	25.600
12	Copper Cond. XLPE Insulated ZHFR Sheathed Al Wire Armoured Cables 1.2 KV		
12.1	1 Core X 95 Sq. MM		
		3.000	3.363
13	Copper Conductor XLPE Insulated PVC Sheathed G.I. Double Steel Tape Armoured Cables 1.2 KV.		
13.1	3 Core X 4 Sq. MM		
13.2	3 Core X 2.5 Sq. MM		
13.3	4 Core X 2.5 Sq. MM		
		3.000	1.050
14	Copper Cond. PVC Insulated Unarmoured Cables 1.2 KV.		
14.1	1 Core X 2.5 Sq. MM		
		2.000	0.064

85	**Case No.:42/16/81-ALC2/2015**	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00317/AM16/	RLA File :03/95/040/00047/AM16/	Lic.No/Date:0310798553 28.08.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP			

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vide U.O. No. 12/11/2016-TSW/85 dated 09.02.2016 as under:

1. Description, sizes, quantities and net weight of export products under the Advance Authorization may be specified as per enclosed Annexure
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 to 13 & 15.
3. Quantity of import item at Sl. No. 2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 1 to 5, 7, 9, 10, 14 & 15.
4. Quantity of import item at Sl. No. 3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 4 & 8.
5. Quantity of import item at Sl. No. 4 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 to 4 & 15.
6. Quantity of import item at Sl. No. 5 i.e. Aluminium Ingots may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 2, 14 & 15.
7. Quantity of import item at Sl .No. 6 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 5 to 7, 9 to 13 & 15.
8. Quantity of import item at Sl. No. 7 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 5 to 7, 9 to 13 & 15.
9. Quantity of import item at Sl. No. 8 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1.2, 1.3, 4, 5 & 9.
10. Quantity of import item at Sl. No. 9 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 1 to 4 & 15.

RA may take suitable consequential action accordingly.

EXPORT ITEMS LIST

ADVANCE AUTHORISATION FILE NO. 03/95/040/0047/AM16 DT.23.04.2015

ADVANCE AUTHORISATION NO. 0310798553 DT. 28.08.2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	CU Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed Armoured/Unarmoured Cables above 1.1 KV		
1.1	3 Core X 240 Sq. MM (Unarmoured)		
1.2	3 Core X 50 Sq. MM(Armoured)		
1.3	3 Core X 95 Sq. MM(Armoured)	14.000	96.480
2	Al. Cond. Covered with Semi Conducting Compound XLPE Insulated CU. Wire Screened with CU Tape MDPE Sheathed Unarmoured Cables above 1.1kV.		
2.1	1 Core X 800 Sq. MM		

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2.2	1 Core X 70 Sq. MM		
		26.164	83.187
3	CU. Cond. Covered with Semi Conducting Compound XLPE Insulated CU. Wire Screened with CU Tape MDPE Sheathed Unarmoured Cables 1.2kV.		
3.1	1 Core X 500 Sq. MM		
		4.128	25.181
4	CU Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape ZHFR Sheathed Armoured Cables above 1.1 KV		
4.1	3 Core X 70 Sq. MM		
4.2	3 Core X 150 Sq. MM		
		13.750	90.065
5	Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables 1.2 KV		
5.1	2 Core X 2.5 Sq. MM		
5.2	4 Core X 6 Sq. MM		
5.3	4 Core X 10 Sq. MM		
5.4	2 Core X 10 Sq. MM		
5.5	4 Core X 300 Sq. MM		
5.6	4 Core X 240 Sq. MM		
5.7	4 Core X 185 Sq. MM		
5.8	4 Core X 150 Sq. MM		
5.9	4 Core X 120 Sq. MM		
5.10	4 Core X 95 Sq. MM		
5.11	4 Core X 50 Sq. MM		
5.12	4 Core X 35 Sq. MM		
5.13	4 Core X 25 Sq. MM		
5.14	4 Core X 16 Sq. MM		
5.15	4 Core X 10 Sq. MM		
		57.244	135.897
6	Copper Cond. PVC Insulated Unarmoured Cables upto 1000V.		
6.1	1 Core X 10 Sq. MM		
6.2	1 Core X 35 Sq. MM		
6.3	1 Core X 50 Sq. MM		
6.4	3 Core X 2.5 Sq. MM		
6.5	1 Core X 150 Sq. MM		
6.6	1 Core X 120 Sq. MM		
6.7	1 Core X 95 Sq. MM		
6.8	1 Core X 70 Sq. MM		
6.9	1 Core X 50 Sq. MM		
6.10	1 Core X 25 Sq. MM		
6.11	1 Core X 16 Sq. MM		
6.12	1 Core X 10 Sq. MM		

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6.13	1 Core X 240 Sq. MM		
6.14	1 Core X 300 Sq. MM		
6.15	1 Core X 8 AWG		
6.16	1 Core X 6 AWG		
6.17	1 Core X 12 AWG		
6.18	1 Core X 14 AWG		
6.19	1 Core X 22 AWG		
6.2	1 Core X 20 AWG		
6.21	1 Core X 18 AWG		
6.22	1 Core X 16 AWG		
6.23	1 Core X 10 AWG		
6.24	1 Core X 12 AWG		
		1344.037	48.588
7	Copper Cond. XLPE Insulated PVC Sheathed AL. Wire Armoured Cables 1.2 KV		
7.1	1 Core X 630 Sq. MM		
		0.220	1.494
8	Flexible Copper Conductor ZHFR Insulated Unarmoured Cables up to 1000 V.		
8.1	1 Core X 1.5 Sq. MM		
8.2	1 Core X 2.5 Sq. MM		
8.3	1 Core X 6 Sq. MM		
8.4	1 Core X 10 Sq. MM		
8.5	1 Core X 35 Sq. MM		
8.6	1 Core X 16 Sq. MM		
8.7	1 Core X 25 Sq. MM		
8.8	1 Core X 70 Sq. MM		
		217.600	10.590
9	Copper Conductor XLPE Insulated PE Inner sheathed PVC Outer Sheathed Armoured Cables up to 500 V.		
9.1	20 Pair X 0.5 Sq. MM		
9.2	10 T X 2.5 Sq. MM		
9.3	20 T X 2.5 Sq. MM		
9.4	2 Pair X 1 Sq. MM		
		4.570	6.663
10	Copper Cond. XLPE Insulated PVC Sheathed GI Double Steel Tape Armoured Cables 1.2 KV.		
10.1	3 Core X 2.5 Sq. MM (2X2.5+2.5 Sq mm)		
10.2	5 Core X 16 Sq. MM (4X16+16 Sq mm)		
		4.400	5.120
11	Copper Cond. PVC Insulated Unarmoured Speaker Cables upto 500V.		
11.1	2 Core X 22 AWG		
11.2	2 Core X 16 AWG		

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11.3	2 Core X 18 AWG		
11.4	2 Core X 14 AWG		
		150.000	3.520
12	Copper Cond. PVC Insulated Unarmoured Twin Flat Cables upto 500V.		
12.1	2 Core X 10 AWG		
12.2	2 Core X 12 AWG		
		15.000	1.635
13	Flexible Copper Cond. PVC Insulated Unarmoured Cables upto 1000V.		
13.1	1 Core X 4 AWG		
13.2	1 Core X 2 AWG		
13.3	1 Core X 2/0 AWG		
13.4	1 Core X 1/0 AWG		
		20.000	7.852
14	Aluminium Messenger Conductor XLPE Insulated PVC Tape Cables 1100 V.		
14.1	3 Core X 35+1X50		
14.2	3 Core X 70+1X50		
14.3	3 Core X 95+1X50		
		117.000	93.986
15	Al. Cond. Covered with Semi Conductor Comp. XLPE Insulated CU. Wire Screened with CU Tape PVC Sheathed Unarmoured Cables 1.2kV.		
15.1	1 Core X 120 Sq. MM		
		30.000	31.650

Case No.:44/16/81-ALC2/2015	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
HQ File :01/81/050/00319/AM16/	RLA File :03/95/040/00177/AM16/	Lic.No/Date:0310798559 28.08.2015	

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/86 dated 09.02.2016 as under:

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1. Description, sizes, quantities and net weight of export products under the Advance Authorization may be specified as per enclosed Annexure
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 to 6, 8 to 13 & 15.
3. Quantity of import item at Sl. No. 2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 1, 3 to 12 & 14 to 16.
4. Quantity of import item at Sl. No. 3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No.3, 4 & 9 to 11.

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5. Quantity of import item at Sl. No. 4 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 6 to 10 & 14.
6. Quantity of import item at Sl. No. 5 i.e. Aluminium Ingots may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 7 to 9, 11, 14 & 16.
7. Quantity of import item at Sl .No. 6 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 2, 5 to 7 & 12 to 16.
8. Quantity of import item at Sl. No. 7 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 2, 5 to 7 & 12 to 16.
9. Quantity of import item at Sl. No. 8 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1.28 to 1.39, 3.1 to 3.9, 3.11, 4, 6, 7, 10, 12, 13, 15 & 16.
10. Quantity of import item at Sl. No. 9 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 6 to 10 & 14.
11. Quantity of import item at Sl. No.10 i.e. Glass Mica Tape may be allowed as 1.02 Kgs/kg content in the Export products at Sl. No. 3.

RA may take suitable consequential action accordingly.

EXPORT ITEMS LIST

ADVANCE AUTHORISATION NO. 0310798559 DT. 28.08.2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Copper Cond. XLPE Insulated PVC Sheathed Armoured/Unarmoured Cables 1.2 KV		
1.1	3.5 Core X 35 Sq. MM		
1.2	3.5 Core X 50 Sq. MM		
1.3	3.5 Core X 70 Sq. MM		
1.4	3.5 Core X 95 Sq. MM		
1.5	3.5 Core X 120 Sq. MM		
1.6	3.5 Core X 150 Sq. MM		
1.7	1 Core X 95 Sq. MM		
1.8	1 Core X 120 Sq. MM		
1.9	1 Core X 185 Sq. MM		
1.10	1 Core X 240 Sq. MM		
1.11	1 Core X 630 Sq. MM		
1.12	2 Core X 1.5 Sq. MM		
1.13	3 Core X 1.5 Sq. MM		
1.14	5 Core X 1.5 Sq. MM		
1.15	7 Core X 1.5 Sq. MM		
1.16	12 Core X 1.5 Sq. MM		
1.17	2 Core X 2.5 Sq. MM		
1.18	3 Core X 2.5 Sq. MM		
1.19	4 Core X 2.5 Sq. MM		

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1.20	3 Core X 4 Sq. MM		
1.21	4 Core X 4 Sq. MM		
1.22	4 Core X 6 Sq. MM		
1.23	5 Core X 6 Sq. MM		
1.24	4 Core X 16 Sq. MM		
1.25	4 Core X 25 Sq. MM		
1.26	4 Core X 50 Sq. MM		
1.27	3.5 Core X 240 Sq. MM		
1.28	27 Core X 1.5 Sq. MM (Armoured)		
1.29	7 Core X 4 Sq. MM (Armoured)		
1.30	2 Core X 2.5 Sq. MM (Armoured)		
1.31	4 Core X 1.5 Sq. MM (Armoured)		
1.32	3 Core X 2.5 Sq. MM (Armoured)		
1.33	12 Core X 4 Sq. MM (Armoured)		
1.34	4 Core X 120 Sq. MM (Armoured)		
1.35	48 Core X 1.5 Sq. MM (Armoured)		
1.36	2 Core X 4 Sq. MM (Armoured)		
1.37	2 Core X 1.5 Sq. MM (Armoured)		
1.38	4 Core X 150 Sq. MM (Armoured)		
1.39	3 Core X 25 Sq. MM (Armoured)		
		603.300	576.581
2	Copper Conductor PVC Insulated Unarmoured Cables upto 1000 V.		
2.1	1 Core X 1.5 Sq. MM		
2.2	1 Core X 2.5 Sq. MM		
2.3	1 Core X 4 Sq. MM		
2.4	1 Core X 6 Sq. MM		
2.5	1 Core X 10 Sq. MM		
2.6	1 Core X 16 Sq. MM		
2.7	1 Core X 25 Sq. MM		
2.8	1 Core X 35 Sq. MM		
2.9	1 Core X 50 Sq. MM		
2.10	1 Core X 70 Sq. MM		
2.11	1 Core X 95 Sq. MM		
2.12	1 Core X 120 Sq. MM		
2.13	1 Core X 150 Sq. MM		
2.14	1 Core X 0.5 Sq. MM		
2.15	1 Core X 0.75 Sq. MM		
2.16	1 Core X 1 Sq. MM		
2.17	1 Core X 1.5 Sq. MM		
2.18	1 Core X 2.5 Sq. MM		
2.19	1 Core X 4 Sq. MM		
2.20	1 Core X 6 Sq. MM		
2.21	1 Core X 10 Sq. MM		
2.22	1 Core X 16 Sq. MM		
2.23	1 Core X 25 Sq. MM		

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		216.000	14.273
3	Copper Conductor Covered with Glass Mica Tape XLPE Insulated ZHFR Sheathed Armoured/Unarmoured Cables 1.2 kv		
3.1	3 Core X 16 Sq. MM (Armoured)		
3.2	3 Core X 35 Sq. MM (Armoured)		
3.3	3 Core X 25 Sq. MM (Armoured)		
3.4	3 Core X 50 Sq. MM (Armoured)		
3.5	3 Core X 70 Sq. MM (Armoured)		
3.6	3 Core X 95 Sq. MM (Armoured)		
3.7	3 Core X 120 Sq. MM (Armoured)		
3.8	10 Core X 1.5 Sq. MM (Armoured)		
3.9	7 Core X 2.5 Sq. MM (Armoured)		
3.10	10 Core X 1.5 Sq. MM (Unarmoured)		
3.11	3 Core X 2.5 Sq. MM (Armoured)		
3.12	3 Core X 2.5 Sq. MM (Unarmoured)		
		44.200	35.240
4	Copper Conductor XLPE Insulated ZHFR Sheathed Armoured Cables 1.2 kv		
4.1	40 Core X 2.5 Sq. MM		
4.2	20 Core X 2.5 Sq. MM		
4.3	10 Core X 2.5 Sq. MM		
4.4	19 Core X 1.5 Sq. MM		
4.5	4 Core X 400 Sq. MM		
4.6	19 Core X 4 Sq. MM		
4.7	7 Core X 1.5 Sq. MM		
		69.545	81.860
5	Bare Copper Cond. XLPE Insulated PVC Sheathed Unarmoured Cables 1.2 KV		
5.1	5 Core X 16 Sq. MM		
5.2	5 Core X 25 Sq. MM (3 x 25 + 2 x 16)		
5.3	5 Core X 35 Sq. MM (3 x 35 + 2 x 25)		
5.4	5 Core X 50 Sq. MM (3 x 50 + 2 x 25)		
5.5	5 Core X 70 Sq. MM (3 x 70 + 2 x 35)		
5.6	5 Core X 185 Sq. MM (3 x 185 + 2 x 95)		
5.7	5 Core X 240 Sq. MM (3 x 240 + 2 x 120)		
5.8	5 Core X 300 Sq. MM (3 x 300 + 2 x 150)		
5.9	5 Core X 2.5 Sq. MM		
5.10	5 Core X 4 Sq. MM		
5.12	5 Core X 6 Sq. MM		
5.13	5 Core X 10 Sq. MM		
		15.900	33.372
6	Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV		
6.1	3 Core X 70 Sq. MM (11 KV)		

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6.2	3 Core X 120 Sq. MM (11 KV)		
6.3	3 Core X 150 Sq. MM (11 KV)		
		16.850	117.251
7	Aluminium Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV		
7.1	3 Core X 70 Sq. MM (11 KV)		
7.2	3 Core X 185 Sq. MM (11 KV)		
7.3	3 Core X 120 Sq. MM (12 KV)		
7.4	3 Core X 185 Sq. MM (12 KV)		
		19.801	104.990
8	Al. Cond. Covered with Semi Conducting Compound XLPE Insulated CU. Wire Screened with CU Tape MDPE Sheathed Unarmoured Cables above 1.1kV.		
8.1	3X1X 185 Sq. MM Triplex Cable (11 KV)		
8.2	3X1X95 Sq. MM Triplex Cable (11 KV)		
8.3	3X1X 300 Sq. MM Triplex Cable (11 KV)		
8.4	1 Core X 240 Sq. MM (33 KV)		
8.5	1 Core X 500 Sq. MM (33 KV)		
8.6	1 Core X 50 Sq. MM (33 KV)		
		64.845	167.706
9	Copper Conductor Covered With Semi Conducting Compound XLPE Insulated CU Tape ZHFR Sheathed Al.Wire Armoured Cables above 1.1 KV		
9.1	1 Core X 300 Sq. MM (11 KV)		
9.2	1 Core X 240 Sq. MM (11 KV)		
9.3	1 Core X 400 Sq. MM (11 KV)		
9.4	1 Core X 150 Sq. MM (11 KV)		
		10.500	37.500
10	Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape ZHFR Sheathed Armoured Cables above 1.1 KV		
10.1	3 Core X 185 Sq. MM (11 KV)		
10.2	3 Core X 95 Sq. MM (11 KV)		
		6.000	48.900
11	Copper Cond. XLPE Insulated ZHFR Sheathed Al.Wire Armoured Cables 1.2 KV		
11.1	1 Core X 120 Sq. MM		
11.2	1 Core X 95 Sq. MM		
		7.000	8.883
12	Copper Cond. PE Insulated PE Inner & PVC Outersheathed Armoured Cables upto 1000 V.		
12.1	1 Pair X 0.75 Sq. MM		

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		21.000	3.780
13	Copper Conductor PVC Insulated and Sheathed Armoured Instrumentation Cables 1.2 KV		
13.1	8 T X 1 Sq. MM		
13.2	10 T X 1 Sq. MM		
13.3	7 Core X 1.5 Sq. MM		
13.4	24 Core X 1.5 Sq. MM		
13.5	30 Core X 1.5 Sq. MM		
		13.350	14.893
14	Al. Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed AL. Wire Armoured / Unarmoured Cables above 1.1 KV		
14.1	1 Core X 400 Sq. MM (12 KV) (Armoured)		
14.2	1 Core X 300 Sq. MM (12 KV) (Armoured)		
14.3	1 Core X 240 Sq. MM (12 KV) (Unrmoured)		
14.4	1 Core X 300 Sq. MM (12 KV) (Unarmoured)		
		6.765	13.505
15	Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables For 1100 V.		
15.1	4 Core X 25 Sq. MM		
15.2	4 Core X 2.5 Sq. MM (solid Copper conductor)		
15.3	4 Core X 2.5 Sq. MM (standared copper conductors)		
15.4	3 Core X 2.5 Sq. MM		
		4.600	2.413
16	Aluminium Cond. XLPE Insulated PVC Sheathed Armoured Cables For 1100 V.		
16.1	3.5 Core X 120 Sq. MM		
16.2	3.5 Core X 150 Sq. MM		
16.3	4 Core X 25 Sq. MM		
		2.352	4.826

	Case No.:45/16/81-ALC2/2015	Party Name:NIRLEP APPLIANCES LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00320/AM16/	RLA File :03/95/040/01017/AM15/	Lic.No/Date:0310798561 28.08.2015	Defer Date:22.03.2016
87	**Decision :** NC noted that DIPP Deficiency letter was issued to the company on 02.12.2015 followed by reminder on 04.01.2016. Reply of the company is still awaited. NC decided to wait for the reply of the company. The case stands deferred to 22.03.2016.			

88	**Case No.:26/16/81-ALC2/2015**	Party Name:JINDAL SAW LTD	Meet No/Date:22/81-	**Approved**

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		ALC2/2015 09.02.2016	
HQ File :01/81/050/00301/AM16/	RLA File :05/23/040/00221/AM16/	Lic.No/Date:0510395490 31.08.2015	

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/88 dated 09.02.2016 as under:

1. Following may be suffixed with the description of export item :

" 3LPP coated pipes of 3.0 mm thickness- 45290.905 Sq. Meters,

3LPP coated pipes of 3.5 mm thickness- 99502.168 Sq. Meters,

3LPP coated Bend Pipes of 2.5 mm thickness- 137.264 Sq. Meters,

CWC (90 mm)- 143412.2 Sq. Meters & CWC (30 mm)- 1518.15 Sq. Meters, CWC Weight: 45667 MT"

2. Net weight of export items may be specified as 31753.7 MT.
3. Quantities of import items at Sl. No.1, 8 & 9 may be allowed as applied for being 0.35 % of FOB value of export items.
4. Total quantity of import items at Sl. No. 2 & 5 put together may be allowed as 17.2 MT taking clue from SIONs C-1290, C-1291 & C-1292.
5. Quantity of import item at Sl. No. 3 viz. Adhesive may be allowed as 37.269 MT taking clue from SIONs C-1290, C-1291 & C-1292.
6. Quantity of import item at Sl. No. 4 viz. Polypropylene(PP)may be allowed as applied for i.e. 528.5 MT taking clue SIONs C-1290, C-1291 & C-1292.
7. Word "Relevant" may be prefixed with the description of import item at Sl. No. 6 and its quantity may be allowed as 1.03 Kgs./Kg. content in export items as claimed by the firm..
8. Quantity of import item at Sl. No. 7 viz. Cement may be allowed as applied for i.e. 9437.3 MT as 1.05 Kgs./kg. content in export items.
9. Import items at Sl. No. 10 to 15 may be allowed on net to net basis with accountability clause.

RA may take suitable consequential action accordingly.

	Case No.:35/16/81-ALC2/2015	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00310/AM16/	RLA File :03/95/040/00416/AM16/	Lic.No/Date:0310798612 01.09.2015	

89

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/89 dated 09.02.2016 as under:

1. Description, sizes, quantities and net weight of export products under the Advance

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Authorization may be specified as per enclosed Annexure

2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 2, 3 to 6, 9, 10 & 12 to 17.
3. Quantity of import item at Sl. No. 2 i.e. Aluminium Ingots may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1, 3, 4, 6 to 8, 11 & 18.
4. Quantity of import item at Sl. No. 3 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 1 to 7, 11, 12 & 14 to 18 .
5. Quantity of import item at Sl. No. 4 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 4 & 9.
6. Quantity of import item at Sl. No. 5 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 1 & 3 to 7.
7. Quantity of import item at Sl .No. 6 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 2, 6 to 8 & 10 to 18.
8. Quantity of import item at Sl. No. 7 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 2, 6 to 8 & 10 to 18.
9. Quantity of import item at Sl. No. 8 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 2, 7, 11, 14, 15, 17 & 18.
10. Quantity of import item at Sl. No.9 i.e. Glass Mica Tape may be allowed as 1.02 Kgs/kg content in the Export products at Sl. No. 15 to 17.
11. Quantity of import item at Sl. No. 10 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 & 3 to 7.
12. Quantity of import item at Sl. No. 11 i.e. HDPE Compound may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 14, 17 & 18 .

RA may take suitable consequential action accordingly.

EXPORT ITEMS LIST
ADVACNCE AUTHORISATION NO. 0310798612
DT.01.09.2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Aluminium Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed Al wire Armoured Cables above 1.1 KV 1 Core X 400 Sq. MM (E) (20 KV) 1 Core X 630 Sq. MM (E) (17.5 KV)	10.200	30.528
2	Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables 1.2 KV 7 Core X 4 Sq. MM 37 Core X 2.5 Sq. MM 2 Core X 2.5 Sq. MM		

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	5 Core X 1.5 Sq. MM 5 Core X 1.5 Sq. MM 3 Core X 4 Sq. MM 3 Core X 16 Sq. MM 4 Core X 2.5 Sq. MM 4 Core X 4 Sq. MM 4 Core X 10 Sq. MM 4 Core X 6 Sq. MM 3 Core X 2.5 Sq. MM 12 Core X 2.5 Sq. MM 24 Core X 2.5 Sq. MM 3 Core X 6 Sq. MM 3 Core X 4 Sq. MM 4 Core X 16 Sq. MM 4 Core X 120 Sq. MM 4 Core X 95 Sq. MM	120.950	193.948
3	Aluminium Cond. Covered With Semi Conducting Compound XLPE Insulated CU Wire Screened with CU Tape MDPE Sheathed Unarmoured Cables above 1.1 KV 3 Core X 95 Sq. MM (11 KV) 1 Core X 630 Sq. MM (33 KV) 1 Core X 300 Sq. MM (33 KV) 1 Core X 185 Sq. MM (33 KV) 1 Core X 95 Sq. MM (33 KV) 1 Core X 800 Sq. MM (33 KV)	139.635	500.491
4	Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape ZHFR Sheathed Al wire Armoured Cables above 1.1 KV 1 Core X 400 Sq. MM (11KV)	3.000	14.250
5	Copper Cond. Covered With Semi Conducting Compound XLPE Insulated Copper Wire Screened with CU Tape MDPE Sheathed Unarmoured Cables above 1.1 KV 1 Core X 400 Sq. MM (22KV) 1 Core X 240 Sq. MM (E) (30 KV)	28.170	105.496
6	Aluminium Cond. Covered With Semi Conducting Compound XLPE Insulated CU Wire Screened with CU Tape PVC Sheathed Unarmoured Cables above 1.1 KV 1 Core X 120 Sq. MM (E) (25 KV) 1 Core X 253.44 Sq. MM (25 KV) 1 Core X 253.44 Sq. MM (35 KV)		

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		7.700	16.607	
7	Aluminium Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV 3 Core X 300 Sq. MM (UE , 11 KV) 3 Core X 300 Sq. MM (UE, 33 KV)	0.350	2.910	
8	Aluminium Cond. PVC Insulated PVC Sheathed Unarmoured Cables 1.2 KV 1 Core X 150 Sq. MM 1 Core X 185 Sq. MM	6.800	11.890	
9	Copper Cond. ZHFR Insulated Unarmoured Cables 1.2 KV 1 Core X 1.5 Sq. MM 1 Core X 2.5 Sq. MM 1 Core X 4 Sq. MM 1 Core X 6 Sq. MM	29.400	0.756	
10	Copper Cond. PVC Insulated Unarmoured Cables 1.2 KV 1 Core X 25 Sq. MM 1 Core X 50 Sq. MM 1 Core X 95 Sq. MM 1 Core X 120 Sq. MM	3.800	3.245	
11	Aluminium Cond. XLPE Insulated PVC Sheathed Armoured Cables 1.2 KV 4 Core X 35 Sq. MM 4 Core X 50 Sq. MM 4 Core X 70 Sq. MM 4 Core X 95 Sq. MM 4 Core X 120 Sq. MM 4 Core X 150 Sq. MM 4 Core X 185 Sq. MM 4 Core X 300 Sq. MM 4 Core X 25 Sq. MM	18.700	56.626	
12	Copper Cond. XLPE Insulated PVC Sheathed Unarmoured Cables 1.2 KV 1 Core X 400 Sq. MM 1 Core X 70 Sq. MM	10.250	33.752	
13	Copper Cond. PVC Insulated PVC Sheathed Unarmoured Cables 1.2 KV 3 Core X 2.5 Sq. MM			

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		8.500	2.083
14	Copper Cond. XLPE Insulated PE, HDPE and Polymaid Nylon multilayer Sheathed PVC bedding Armoured FR PVC sheathed Instrumentation Cables upto 500 V. 20 Core X 2.5 Sq. MM 4 Core X 2.5 Sq. MM 5 Pair X 0.5 Sq. MM 10 Pair X 0.5 Sq. MM 20 Pair X 0.5 Sq. MM 1 Pair X 1.5 Sq. MM 5 Pair X 0.5 Sq. MM 10 Pair X 0.5 Sq. MM 20 Pair X 0.5 Sq. MM 6 Triple X 0.9 Sq. MM 12 Triple X 0.9 Sq. MM	13.075	17.313
15	Copper Cond. Covered with Glass Mica Tape XLPE Insulated PVC Sheathed Armoured Cables upto 500 V. 5 Pair X 0.5 Sq. MM	0.400	0.324
16	Copper Cond. Covered with Glass Mica Tape XLPE Insulated PVC Sheathed G.S. Wire Bradded Cables upto 500 V. 2 Core X 2.5 Sq. MM 1 Pair X 1.5 Sq. MM	2.000	0.745
17	Copper Cond. Covered with Glass Mica Tape XLPE Insulated PE And HDPE Sheathed Extruded PVC Sheathed Armoured Cables upto 500 V. 2 Core X 2.5 Sq. MM 20 Core X 2.5 Sq. MM 10 Core X 2.5 Sq. MM 5 Pair X 0.5 Sq. MM 10 Pair X 0.5 Sq. MM 1 Pair X 1.5 Sq. MM 20 Pair X 0.5 Sq. MM 20 Pair X 0.5 Sq. MM (I&O)	8.200	14.766
18	Nickel Chromium Alumel Cond. XLPE Insulated PE And HDPE Sheathed Extruded PVC Sheathed Armoured Instrumentation Cables upto 500 V. 10 Core X 1.30 Sq. MM	0.900	2.025

90	**Case No.:13/16/81-ALC2/2015**	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:22/81-ALC2/2015	**Approved**

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			09.02.2016	
	HQ File :01/81/050/00288/AM16/	RLA File :11/24/040/00002/AM16/	Lic.No/Date:1110028163 02.09.2015	

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/90 dated 09.02.2016 as under:

1. Net weight of export products from Sl. No. 1 to 13 may be specified as 126.3 MT, 13.75 MT, 63 MT, 95 MT, 57.5 MT, 77.5 MT, 113.3 MT, 17.5 MT 12.5 MT, 20 MT, 9 MT, 264 MT & 7.65 MT respectively.
2. Word "Relevant" may be prefixed with the description of import item at Sl. No.1 and its quantity may be allowed as 465.344 MT as 1.212 Kgs./Kg. content in export items after taking 1/3rd recovery from scrap.
3. Import item at Sl.No. 2 may be allowed as 6 Nos. (0.96 MT) on net to net basis with accountability clause.
4. Import items at Sl. No. 3, 4, 6, 7 & 8 put together may be allowed within 5 % of FOB value of exports.
5. Quantity of import item at Sl. No. 5 may be allowed as 47.227 MT as 1.01 Kgs./Kg. content in export items

RA may take suitable consequential action accordingly.

91	**Case No.:46/16/81-ALC2/2015**	Party Name:EASTERN COPPER MFG. CO PVT. LTD.,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00321/AM16/	RLA File :02/24/040/00115/AM16/	Lic.No/Date:0210206118 08.09.2015	Defer Date:22.03.2016

Decision : NC noted that DIPP Deficiency letter was issued to the firm on 12.01.2016. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply.

The case stands deferred to 22.03.2016.

92	**Case No.:47/16/81-ALC2/2015**	Party Name:EASTERN COPPER MFG. CO PVT. LTD.,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00322/AM16/	RLA File :02/24/040/00119/AM16/	Lic.No/Date:0210206119 08.09.2015	Defer Date:22.03.2016

Decision : NC noted that DIPP Deficiency letter was issued to the firm on 12.01.2016. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply.

The case stands deferred to 22.03.2016.

93	**Case No.:11/16/81-ALC2/2015**	Party Name:ITP ELECTRONICS PRIVATE	Meet No/Date:22/81-ALC2/2015	**Status:Deferred**

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		LTD	09.02.2016	
	HQ File :01/81/050/00286/AM16/	RLA File :05/23/040/00238/AM16/	Lic.No/Date:0510395565 09.09.2015	Defer Date:22.03.2016

Decision : NC noted that DIPP Deficiency letter was issued to the company on 02.12.2015 followed by reminder on 04.01.2016. Reply of the company is still awaited. NC decided to wait for the reply of the company.

The case stands deferred to 22.03.2016.

94	**Case No.:13/19/81-ALC2/2015**	Party Name:KRYFS POWER COMPONENTS LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00371/AM16/	RLA File :03/94/040/00338/AM16/	Lic.No/Date:0310798810 10.09.2015	

Decision : NC decided to ratify the norms of above AA as per written comments of MoS vide U.O. No. 2(6)/2011-TW dated 31.12.2015 (copy enclosed).

RA may take suitable consequential action accordingly.

95	**Case No.:18/19/81-ALC2/2015**	Party Name:KRYFS POWER COMPONENTS LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00376/AM16/	RLA File :03/94/040/00213/AM16/	Lic.No/Date:0310798811 10.09.2015	

Decision : NC decided to ratify the norms of above AA as per written comments of MoS vide U.O. No. 2(6)/2011-TW-Vol.I dated 09.02.2016 (copy enclosed).

RA may take suitable consequential action accordingly.

96	**Case No.:22/22/81-ALC2/2015**	Party Name:SAKAR INDUSTRIES LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00459/AM16/	RLA File :08/24/040/00175/AM16/	Lic.No/Date:0810136026 10.09.2015	Defer Date:22.03.2016

Decision : NC observed that the case has been referred to DIPP. NC decided to wait for their comments.

The case stands deferred to 22.03.2016.

97	**Case No.:14/16/81-ALC2/2015**	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00289/AM16/	RLA File :05/23/040/00213/AM16/	Lic.No/Date:0510395589 11.09.2015	

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/97 dated 09.02.2016 as under:

1. Net weight of export products may be specified as under:

Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)
1	323.4	21	3217.1	41	552.9	61	1589.1
2	1043.5	22	4506.1	42	325.6	62	1247.3
3	1190.1	23	7377.8	43	463.3	63	1064.4
4	374.5	24	13289.3	44	443.3	64	1017.9
5	1266.2	25	200.1	45	739.2	65	900
6	1450.8	26	283.3	46	1011.5	66	904.3
7	421.9	27	595	47	550.1	67	626.9
8	374.5	28	187.6	48	1304.1	68	515.3
9	1266.2	29	235.2	49	1045.1	69	544.8
10	1450.8	30	337	50	1823.3	70	455.5
11	1669.7	31	427.9	51	4600.4	71	1168.7
12	2552.4	32	336.1	52	1537.9	72	363.3
13	436.1	33	491.6	53	2870.3	73	39.3
14	72.2	34	633.7	54	8152.6	74	32.6
15	179.9	35	897.7	55	6444.6	75	50.9
16	984.6	36	1278.5	56	5545.6	76	71.7
17	2482.9	37	464	57	4443.8	77	12902.2
18	988	38	2235.4	58	3130.2		
19	847.1	39	496.5	59	2515.7		
20	1337.3	40	683.8	60	2023.6		

1. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/ Copper Cathode (99.99% purity) (Electrolytic grade)may be allowed as under:

a) For Export products mentioned at Sl. No. 1 to 13, 39, 40, as 1.01 Kgs./kg content in the Export products

b) For Export products mentioned at Sl. No. 14 to 18, 21, 25 to 27, 30, 31,37, 38, 44, 47, 49, 50, 52, 53, 66 to 70, 72 to 76 as per Engineering Table 5.

c) For Export products mentioned at Sl. No. 19, 20 , 22 & 24 as 184.9 Kgs./Km, 462.3 Kgs./Km, 2588.8 Kgs./Km & 8875.86 Kgs./Km, respectively taking clue from Engineering Table 5.

d) For Export product mentioned at Sl. No. 23 as applied for i.e. 4523.2 Kgs./Km, taking clue from Engineering Table 5.

e) For Export products mentioned at Sl. No. 28, 29, 32, 41 to 43, 71 as per Engineering Table 4.

f) For Export products mentioned at Sl. No. 33, 34, 35 & 36 as 184.9 Kgs./Km, 277.6 Kgs./Km, 462.3 Kgs./Km & 739.6 Kgs./Km respectively taking clue from Engineering Table 5.

g) For Export products mentioned at Sl. No. 45, 46, 48, 51 & 77 as 295.8 Kgs./Km,

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443.7 Kgs./Km, 666.4 Kgs./Km, 3513.3 Kgs./Km. & 5312.3 Kgs./Km respectively taking clue from Engineering Table 5.

9. Quantities of import item at Sl. No 2 viz. XLPE Compound may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 13, 18 to 24, 54 to 71 & 77.
10. Quantities of import item at Sl. No 3 viz. PVC Resin may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 36 & 39 to 77.
11. Quantities of import item at Sl. No 4 viz. Relevant Plasticizers may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 36 & 39 to 77.
12. Quantities of import item at Sl. No. 5 i.e. Galvanised Steel Wire/G.I. Wire may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 1 to 13, 18 to 24, 54 to 71 & 77 as claimed by the firm.
13. Quantities of import item at Sl. No. 6 viz. Glass Mica Tape may be allowed as 1.02 Kgs./kg content in the export products at Sl. No. 4 to 12.
13. Quantities of import item at Sl. No 7 viz. Aluminium Wire Rod (Electrolytic grade) may be allowed as under:
    (a) For Export products mentioned at Sl. No. 54 to 60 as 4497.8 Kgs./Km, 3337.4 Kgs./Km, 2646.8 Kgs./Km, 2080.2 Kgs./Km., 1349.3 Kgs./Km, 1068.2 Kgs./Km, & 787.1 Kgs./Km respectively taking clue from Engineering Table 5.
    (b) For Export products mentioned at Sl. No. 61 to 65 as per Engineering Table 5.
14. Import item at Sl. No. 8 viz. wooden drums may be allowed as per packing policy.

RA may take suitable consequential action accordingly.

98	**Case No.:36/16/81-ALC2/2015**	Party Name:R.R.KABEL LIMITED,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00311/AM16/	RLA File :03/95/040/00437/AM16/	Lic.No/Date:0310798899 15.09.2015	Defer Date:22.03.2016

Decision : NC observed that the reply of the firm is being referred to DIPP for comments. NC decided to wait for the comments and defer the case.

The case stands deferred to 22.03.2016.

99	**Case No.:38/16/81-ALC2/2015**	Party Name:R.R.KABEL LIMITED,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00313/AM16/	RLA File :03/95/040/00438/AM16/	Lic.No/Date:0310798900 15.09.2015	Defer Date:22.03.2016

Decision : NC observed that the reply of the firm is being referred to DIPP for comments. NC decided to wait for the comments and defer the case.

The case stands deferred to 22.03.2016.

प्रद्युम्न साहू/PRADYUMNA SAHU
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Foreign Trade Development Officer
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Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

100	**Case No.:7/19/81-ALC2/2015**	Party Name:DYNAMIC CABLES PVT. LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00365/AM16/	RLA File :13/24/040/00025/AM16/	Lic.No/Date:1310047970 15.09.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/100 dated 09.02.2016 as under: 1. Net weight of export item may be specified as 8552 Kgs. 2. Quantity of import item at Sl. No 1 viz. Alumimium Ingots may be allowed as applied for i.e. 4107 Kgs. on net to net basis as claimed by the firm. 3. Quantity of import item at Sl. No. 2 viz. XLPE Compound may be allowed as 1707 Kgs. on net to net basis as claimed by the firm. 4. Quantities of import items at Sl. No. 3 & 4 may be allowed on net to net basis as claimed by the firm. RA may take suitable consequential action accordingly.			

101	**Case No.:4/22/81-ALC2/2015**	Party Name:DIAMOND METAL SCREENS (P) LTD	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00441/AM16/	RLA File :07/24/040/00202/AM16/	Lic.No/Date:0710108756 21.09.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DIPP. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

102	**Case No.:12/19/81-ALC2/2015**	Party Name:KRYFS POWER COMPONENTS LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00370/AM16/	RLA File :03/94/040/00475/AM16/	Lic.No/Date:0310799015 22.09.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of MoS vide U.O. No. 2(6)/2011-TW dated 31.12.2015 (copy enclosed). RA may take suitable consequential action accordingly.			

103	**Case No.:14/19/81-ALC2/2015**	Party Name:KRYFS POWER COMPONENTS LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00372/AM16/	RLA File :03/94/040/00484/AM16/	Lic.No/Date:0310799016 22.09.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of MoS vide U.O. No. 2(6)/2011-TW dated 31.12.2015 (copy enclosed).			

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Directorate General of Foreign Trade
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Udyog Bhawan, New Delhi

	RA may take suitable consequential action accordingly.

104	**Case No.:37/19/81-ALC2/2015**	Party Name:GRAVITA INDIA LTD	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00395/AM16/	RLA File :13/24/040/00028/AM16/	Lic.No/Date:1310047992 01.10.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to MSME. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

105	**Case No.:1/19/81-ALC2/2015**	Party Name:TEMPEL PRECISION METAL PRODUCTS INDIA PVT. LTD.,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00359/AM16/	RLA File :04/24/040/00157/AM16/	Lic.No/Date:0410161073 07.10.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DIPP. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

106	**Case No.:1/16/81-ALC2/2015**	Party Name:SALZER ELECTRONICS LTD	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00276/AM16/	RLA File :32/24/040/00024/AM16/	Lic.No/Date:3210077722 08.10.2015	Defer Date:22.03.2016
	Decision : NC decided to send a letter to firm to submit information as per written comments of DHI vide U.O. No. 3(215)/2015/TSW(B) dated 04.01.2016 (copy enclosed). The case stands deferred to 22.03.2016.			

107	**Case No.:1/22/81-ALC2/2015**	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00438/AM16/	RLA File :11/24/040/00005/AM16/	Lic.No/Date:1110028166 08.10.2015	Defer Date:22.03.2016
	Decision : NC deliberated the comments furnished by DHI vide U.O. No. Nil dated 09.02.2016 and felt that the TA has not furnished the copy of their comments on AA No.1110021484 dated 18.12.2015 on the basis of which they have recommended to ratify the norms of the subject AA on repeat basis. NC decided to request DHI to furnish a copy of the comments on AA No.1110021484 dated 18.12.2015 for further necessary action.			

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Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	The case stands deferred to 22.03.2016.

108	**Case No.:20/19/81-ALC2/2015**	Party Name:STERLITE TECHNOLOGIES LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00378/AM16/	RLA File :03/95/040/00468/AM16/	Lic.No/Date:0310799370 13.10.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/108 dated 09.02.2016 as under: 1. Net weight of export product may be specified as 109.91 MT. 2. Quantity of import item at Sl. No. 1 viz. " Aluminium Ingots" may be allowed as applied for i.e. 33723 Kgs. taking clue from Engineering Table-5. 3. Quantity of import item at Sl. No. 2 (Copper Foil) may be allowed as 1.006 Kgs./Kg. content in the export item as claimed by the firm. 4. Word "Relevant" may be prefixed with the description of import item at Sl. No. 3. 5. Quantities of import items at Sl. No. 3, 4 & 5 may be allowed as 1.0175 Kgs./Kg. content in the export item as claimed by the firm. RA may take suitable consequential action accordingly.			

109	**Case No.:21/19/81-ALC2/2015**	Party Name:STERLITE TECHNOLOGIES LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00379/AM16/	RLA File :03/95/040/00467/AM16/	Lic.No/Date:0310799369 13.10.2015	Defer Date:22.03.2016
	Decision : NC decided to send a letter to firm to submit information as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/109 dated 09.02.2016 as under: 1. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet. 2. Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product. 3. Total requirement of each raw material, export product wise, in a tabular form The case stands deferred to 22.03.2016.			

110	**Case No.:26/19/81-ALC2/2015**	Party Name:STERLITE TECHNOLOGIES LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00384/AM16/	RLA File :03/95/040/00413/AM16/	Lic.No/Date:0310799368 13.10.2015	Defer Date:22.03.2016
	Decision : NC decided to send a letter to firm to submit information as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/110 dated 09/02/2016 as under:			

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Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

1. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.
2. Net weight per KM of each Cable
3. Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product.
4. Total requirement of each raw material, export product wise, in a tabular form

The case stands deferred to 22.03.2016.

111	**Case No.:27/19/81-ALC2/2015**	Party Name:JSW STEEL COATED PRODUCTS LIMITED,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00385/AM16/	RLA File :03/94/040/00504/AM16/	Lic.No/Date:0310799390 13.10.2015	Defer Date:22.03.2016

Decision : NC decided to send a letter to firm to submit information as per written comments of MoS vide U.O. No. 2(26)/2015-TD dated 30.12.2015 (copy enclosed).

The case stands deferred to 22.03.2016.

112	**Case No.:28/19/81-ALC2/2015**	Party Name:JSW STEEL COATED PRODUCTS LIMITED,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00386/AM16/	RLA File :03/94/040/00509/AM16/	Lic.No/Date:0310799391 13.10.2015	Defer Date:22.03.2016

Decision : NC decided to send a letter to firm to submit information as per written comments of MoS vide U.O. No. 2(26)/2015-TD dated 30.12.2015 (copy enclosed).

The case stands deferred to 22.03.2016.

113	**Case No.:9/22/81-ALC2/2015**	Party Name:JSW STEEL COATED PRODUCTS LIMITED,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00446/AM16/	RLA File :03/94/040/00514/AM16/	Lic.No/Date:0310799394 13.10.2015	Defer Date:22.03.2016

Decision : NC decided to send a letter to firm to submit information as per written comments of MoS vide U.O. No. 2(26)/2015-TD dated 09.02.2015 (copy enclosed).

The case stands deferred to 22.03.2016.

114	**Case No.:16/19/81-ALC2/2015**	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00374/AM16/	RLA File :03/95/040/00764/AM15/	Lic.No/Date:0310799403 14.10.2015	

प्रद्युम्न साहू/PRADYUMNA SAHU
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Foreign Trade Development Officer
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Directorate General of Foreign Trade
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Udyog Bhawan, New Delhi

	Decision : NC decided to ratify the norms of above AA as per written comments of MSME vide U.O. No. 30(202)/15-ME dated 04.01.2016 (copy enclosed). RA may take suitable consequential action accordingly.

	Case No.:17/19/81-ALC2/2015	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00375/AM16/	RLA File :03/95/040/00765/AM15/	Lic.No/Date:0310799409 14.10.2015	
115	**Decision :** NC decided to ratify the norms of above AA as per written comments of MSME vide U.O. No. 30(203)/15-ME dated 04.01.2016 (copy enclosed). RA may take suitable consequential action accordingly.			

	Case No.:22/19/81-ALC2/2015	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
116	HQ File :01/81/050/00380/AM16/	RLA File :03/95/040/00967/AM15/	Lic.No/Date:0310799407 14.10.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of MSME vide U.O. No. 30(205)/15-ME dated 04.01.2016 (copy enclosed). RA may take suitable consequential action accordingly.			

	Case No.:23/19/81-ALC2/2015	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
117	HQ File :01/81/050/00381/AM16/	RLA File :03/95/040/00525/AM15/	Lic.No/Date:0310799411 14.10.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of MSME vide U.O. No. 30(207)/15-ME dated 04.01.2016 (copy enclosed). RA may take suitable consequential action accordingly.			

	Case No.:24/19/81-ALC2/2015	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
118	HQ File :01/81/050/00382/AM16/	RLA File :03/95/040/00526/AM15/	Lic.No/Date:0310799412 14.10.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of MSME vide U.O. No. 30(206)/15-ME dated 04.01.2016 (copy enclosed).			

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास आयुक्त
Foreign Trade Development Commissioner
निदेशक, महानिदेशालय विदेश व्यापार
Director to General of Foreign Trade
वाणिज्य विभाग/ Dept. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	RA may take suitable consequential action accordingly.

119	**Case No.:32/19/81-ALC2/2015**	Party Name:CORDS CABLE INDUSTRIES LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00390/AM16/	RLA File :05/23/040/00301/AM16/	Lic.No/Date:0510395912 14.10.2015	Defer Date:22.03.2016
	Decision : NC decided to send a letter to firm to submit information as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/119 dated 09/02/2016 as under: 1. Firm has not submitted information called from them and have requested that the Advance Authorization may be ratified in line with their other Advance Authorization No. 0510318235 dated 21.02.2012. 2. The above Advance Authorization was ratified in NC meeting dated 03.07.2012 and size of export items in the current Advance Authorization are also different 3. Firm may accordingly again be advised to submit the following information: (i) Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet. (ii) Specific use of import item at Sl. No. 5 in the export items and basis for its quantity. (iii) Net weight per KM of each Cable. (iv) Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product. (v) Total requirement of each raw material, export product wise, in a tabular form The case stands deferred to 22.03.2016.			

120	**Case No.:43/19/81-ALC2/2015**	Party Name:PENGUIN PETROLEUM SERVICES PVT.LTD,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00401/AM16/	RLA File :03/95/040/00502/AM16/	Lic.No/Date:0310799408 14.10.2015	Defer Date:22.03.2016
	Decision : NC noted that DIPP Deficiency letter was issued to the firm on 12.01.2016. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The case stands deferred to 22.03.2016.			

121	**Case No.:11/19/81-ALC2/2015**	Party Name:EASTERN COPPER MFG. CO PVT. LTD.,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File	RLA File	Lic.No/Date:0210206235	Defer

प्रद्युम्न साहू/PRADYUMNA SAHU
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Directorate General of Foreign Trade
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Udyog Bhawan, New Delhi

	:01/81/050/00369/AM16/	:02/24/040/00129/AM16/	15.10.2015	Date:22.03.2016

Decision : NC decided to send a letter to firm to submit information as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/121 dated 09 /02/2016 as under:

Justification for suitability of copper scrap for the manufacture of Enamelled Rectangular Copper Wires/ Strips in view of the following:

1. For manufacture of Enamelled Rectangular Copper Wires/ Strips, E.C. grade Copper is used and, therefore, copper scrap does not appear to be a suitable input for the export product.
2. SION for "Enamelled Copper Wire " is already fixed at Sl. No. C-206 and "Copper Scrap" is not allowed as an input for the manufacture of this item.

The case stands deferred to 22.03.2016.

122	**Case No.:15/19/81-ALC2/2015**	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00373/AM16/	RLA File :03/95/040/00763/AM15/	Lic.No/Date:0310799449 15.10.2015	

Decision : NC decided to ratify the norms of above AA as per written comments of MSME vide U.O. No. 30(204)/15-ME dated 04.01.2016 (copy enclosed).

RA may take suitable consequential action accordingly.

123	**Case No.:2/19/81-ALC2/2015**	Party Name:TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00360/AM16/	RLA File :09/24/040/00421/AM16/	Lic.No/Date:0910062760 21.10.2015	Defer Date:22.03.2016

Decision : NC decided to send a letter to firm to submit information as per written comments of DHI vide U.O. No. 3(4)/2016/TSW(B) dated 08.01.2016 (copy enclosed).

The case stands deferred to 22.03.2016.

124	**Case No.:4/19/81-ALC2/2015**	Party Name:TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00362/AM16/	RLA File :09/24/040/00422/AM16/	Lic.No/Date:0910062759 21.10.2015	Defer Date:22.03.2016

Decision : NC decided to send a letter to firm to submit information as per written comments of DHI vide U.O. No. 3(2)/2016/TSW(B) dated 08.01.2016 (copy enclosed).

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	The case stands deferred to 22.03.2016.

125	**Case No.:25/19/81-ALC2/2015**	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00383/AM16/	RLA File :03/95/040/00524/AM15/	Lic.No/Date:0310799594 21.10.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of MSME vide U.O. No. 30(201)/15-ME dated 04.01.2016 (copy enclosed). RA may take suitable consequential action accordingly.			

126	**Case No.:35/19/81-ALC2/2015**	Party Name:RSAL STEEL PRIVATE LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00393/AM16/	RLA File :56/24/040/00032/AM16/	Lic.No/Date:5610004726 23.10.2015	Defer Date:22.03.2016
	Decision : NC decided to send a letter to firm to submit information as per written comments of MoS vide U.O. No. 2(23)/2015-TD dated 30.12.2015 (copy enclosed). The case stands deferred to 22.03.2016.			

127	**Case No.:36/19/81-ALC2/2015**	Party Name:RSAL STEEL PRIVATE LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00394/AM16/	RLA File :56/24/040/00031/AM16/	Lic.No/Date:5610004725 23.10.2015	Defer Date:22.03.2016
	Decision : NC decided to send a letter to firm to submit information as per written comments of MoS vide U.O. No. 2(23)/2015-TD dated 30.12.2015 (copy enclosed). The case stands deferred to 22.03.2016.			

128	**Case No.:30/19/81-ALC2/2015**	Party Name:DIGI DRIVES P.LTD	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00388/AM16/	RLA File :05/23/040/00313/AM16/	Lic.No/Date:0510396014 26.10.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. 3(5)/2016/TSW(B) dated 08.01.2016 (copy enclosed). RA may take suitable consequential action accordingly.			

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129	**Case No.:29/19/81-ALC2/2015**	Party Name:JSW STEEL COATED PRODUCTS LIMITED,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00387/AM16/	RLA File :03/94/040/00566/AM16/	Lic.No/Date:0310799699 27.10.2015	Defer Date:22.03.2016
	Decision : NC decided to send a letter to firm to submit information as per written comments of MoS vide U.O. No. 2(26)/2015-TD dated 30.12.2015 (copy enclosed). The case stands deferred to 22.03.2016.			

130	**Case No.:48/16/81-ALC2/2015**	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00323/AM16/	RLA File :06/24/040/00029/AM16/	Lic.No/Date:0610038246 30.10.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. Nil dated 09.02.2016 (copy enclosed). RA may take suitable consequential action accordingly.			

131	**Case No.:6/22/81-ALC2/2015**	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00443/AM16/	RLA File :10/24/040/00064/AM16/	Lic.No/Date:1010059305 30.10.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DeitY. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

132	**Case No.:38/19/81-ALC2/2015**	Party Name:ELETTROMECCANICA INDIA PRIVATE LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00396/AM16/	RLA File :05/23/040/00311/AM16/	Lic.No/Date:0510396172 02.11.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. 3(12)/2016/TSW(B) dated 14.01.2016 (copy enclosed). RA may take suitable consequential action accordingly.			

133	**Case No.:3/19/81-ALC2/2015**	Party Name:TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00361/AM16/	RLA File :09/24/040/00463/AM16/	Lic.No/Date:0910062830 03.11.2015	Defer Date:22.03.2016

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	Decision : NC decided to send a letter to firm to submit information as per written comments of DHI vide U.O. No. 3(3)/2016/TSW(B) dated 08.01.206 (copy enclosed). The case stands deferred to 22.03.2016.

134	**Case No.:5/19/81-ALC2/2015**	Party Name:TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00363/AM16/	RLA File :09/24/040/00462/AM16/	Lic.No/Date:0910062829 03.11.2015	Defer Date:22.03.2016
	Decision : NC decided to send a letter to firm to submit information as per written comments of DHI vide U.O. No. 3(1)/2016/TSW(B) dated 08.01.2016 (copy enclosed). The case stands deferred to 22.03.2016.			

135	**Case No.:9/19/81-ALC2/2015**	Party Name:EASTERN COPPER MFG. CO PVT. LTD.,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00367/AM16/	RLA File :02/24/040/00147/AM16/	Lic.No/Date:0210206259 05.11.2015	Defer Date:22.03.2016
	Decision : NC decided to send a letter to firm to submit information as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/135 dated 09.02.2016 as under: Submit justification for suitability of copper scrap for the manufacture of Copper Conductors(Strips/Wires) in view of the following: 1. For manufacture of Copper Conductors (Strips/Wires), E.C. grade Copper is used and, therefore, copper scrap does not appear to be a suitable input for the export product. 2. SION for " Paper covered Copper Conductors(Strips/Wires) " is already fixed at Sl. No. C-252 and "Copper Scrap" is not allowed as an input for the manufacture of this item. The case stands deferred to 22.03.2016.			

136	**Case No.:7/22/81-ALC2/2015**	Party Name:POSCO MAHARASHTRA STEEL PVT. LTD.,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00444/AM16/	RLA File :03/95/040/00527/AM16/	Lic.No/Date:0310800059 05.11.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to MoS. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

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137	**Case No.:8/22/81-ALC2/2015**	Party Name:PRECISION WIRES INDIA LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00445/AM16/	RLA File :03/95/040/00573/AM16/	Lic.No/Date:0310800145 09.11.2015	
	Decision : NC decided to ratify the norms of above AA on repeat basis as stated by RA, Mumbai vide letter No.039504000573AM16 dated 09.11.2015 (copy enclosed). RA may take suitable consequential action accordingly.			

138	**Case No.:19/19/81-ALC2/2015**	Party Name:PHOENIX INDUSTRIES PVT. LTD	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00377/AM16/	RLA File :03/95/040/00521/AM16/	Lic.No/Date:0310800203 10.11.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of MSME vide U.O. No. TL-13024/9/2016-MMM AND A-DCMSME dated 13.01.2016/25 (copy enclosed). RA may take suitable consequential action accordingly.			

139	**Case No.:40/19/81-ALC2/2015**	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Approved**
	HQ File :01/81/050/00398/AM16/	RLA File :05/23/040/00307/AM16/	Lic.No/Date:0510396319 13.11.2015	

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/139 dated 09.02.2016 as under:

1. Net weight of export products may be specified as under:

Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)
1	8604.4	12	2094.5	23	1015.7	34	887.2
2	3067.9	13	5055.6	24	3702.1	35	898.8
3	2099.4	14	35.1	25	2443.8	36	1099.2
4	2599.8	15	76.8	26	1203.7	37	3270.3
5	1187.5	16	337.9	27	2042.3	38	373.8
6	1375.5	17	893.9	28	1682.6	39	373.8
7	431.5	18	3887.5	29	2974.9	40	15847.4
8	525.7	19	6254.4	30	3411.3	41	8291.4
9	279.2	20	4659.7	31	5449	42	11582.9
10	397.2	21	7832.1	32	2479.3		
11	971.2	22	994.6	33	4034.1		

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2. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/ Copper Cathode (99.99% purity) (Electrolytic grade)may be allowed as under:

a) For Export products mentioned at Sl. No. 1, 5 to 8, 18 to 23, 30 to 35, as 1.01 Kgs./kg content in the Export products.

b) For Export products mentioned at Sl. No. 3, 4, 9 to 11,13 to 17, 38 to 40, as per Engineering Table 5.

c) For Export products mentioned at Sl. No. 12 , 24 to 26, 28, 36, 37, as per Engineering Table 4.

d) For Export products mentioned at Sl. No. 27 & 29 as 184.9 Kgs./Km & 416.05 Kgs./Km, respectively taking clue from Engineering Table 4.

e) For Export products mentioned at Sl. No. 41 & 42 as 5824.7 Kgs./Km & 7254.2 Kgs./Km, respectively taking clue from Engineering Table 5.

3. Quantities of import item at Sl. No 2 viz. XLPE Compound may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1, 2, 5 to 13 & 18 to 42.
4. Quantities of import item at Sl. No 3 viz. PVC Resin may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 42.
5. Quantities of import item at Sl. No 4 viz. Relevant Plasticizers may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 42.
6. Quantities of import item at Sl. No. 5 i.e. Galvanised Steel Wire/G.I. Wire may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 2 to 13, 18 to 37 & 40 as claimed by the firm.
7. Quantities of import item at Sl. No. 6 viz. Glass Mica Tape may be allowed as 1.02 Kgs./kg content in the export products at Sl. No. 18 to 29.
8. Quantities of import item at Sl. No. 7 viz. Aluminium Wire Rod (Electrolytic grade)may be allowed as under:
   (a) For Export product mentioned at Sl. No. 2 as 1068.4 Kgs./Km taking clue from Engineering Table 5
   (b) For Export products mentioned at Sl. No. 41 &42 as 1.01 Kgs./kg content in the Export product.
9. Quantities of import item at Sl. No. 8 viz. Lead may be allowed as 1.01 Kgs./kg content in the export products at Sl. No. 5, 6, 12, 13 & 18 to 37.
10. Word " Relevant" may be prefixed with the description of import item at Sl. No. 9 and its quantity may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 38 & 39.
11. Import item at Sl. No. 10 viz. wooden drums may be allowed as per packing policy

RA may take suitable consequential action accordingly.

140	**Case No.:38/22/81-ALC2/2015**	Party Name:BILCARE LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**

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	HQ File :01/81/050/00475/AM16/	RLA File :31/83/040/00098/AM16/	Lic.No/Date:3110065766 24.11.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to C&PC. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

	Case No.:25/22/81-ALC2/2015	Party Name:LS CABLE INDIA PRIVATE LIMITED,	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
141	HQ File :01/81/050/00462/AM16/	RLA File :05/23/040/00324/AM16/	Lic.No/Date:0510396433 26.11.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DoT. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

	Case No.:11/22/81-ALC2/2015	Party Name:TRISHUL EXOTIC (P) LTD,.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
142	HQ File :01/81/050/00448/AM16/	RLA File :05/24/040/00425/AM16/	Lic.No/Date:0510396517 03.12.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DIPP. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

	Case No.:5/22/81-ALC2/2015	Party Name:NAVGRAH FASTNERS PVT. LTD.	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
143	HQ File :01/81/050/00442/AM16/	RLA File :52/24/040/00066/AM16/	Lic.No/Date:5210041712 15.12.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DIPP. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

	Case No.:12/22/81-ALC2/2015	Party Name:ELEC STEEL PROCESSING INDUSTRIES	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
144	HQ File :01/81/050/00449/AM16/	RLA File :34/24/040/00238/AM16/	Lic.No/Date:3410041739 15.12.2015	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to MoS. NC decided to wait for their comments.			

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	The case stands deferred to 22.03.2016.

145	**Case No.:13/22/81-ALC2/2015**	Party Name:TTP TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00450/AM16/	RLA File :07/24/040/00322/AM16/	Lic.No/Date:0710109189 22.12.2015	Defer Date:22.03.2016
	Decision : NC observed that application on the subject AA of the company has not yet been received. NC decided to request RA, Mumbai to forward two sets of application at the earliest. The case stands deferred to 09.02.2016.			

146	**Case No.:10/22/81-ALC2/2015**	Party Name:VEER-O-METALS PVT .LTD	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00447/AM16/	RLA File :07/24/040/00343/AM16/	Lic.No/Date:0710109242 08.01.2016	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DIPP. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

147	**Case No.:14/22/81-ALC2/2015**	Party Name:TTP TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:22/81-ALC2/2015 09.02.2016	**Status:Deferred**
	HQ File :01/81/050/00451/AM16/	RLA File :07/24/040/00334/AM16/	Lic.No/Date:0710109260 13.01.2016	Defer Date:22.03.2016
	Decision : NC observed that the case has been referred to DHI. NC decided to wait for their comments. The case stands deferred to 22.03.2016.			

Offline Agenda for Meeting No. 22/81 dated 09.02.2016

Sl. No. 539	
Case No. AR	M/s Sakshi Impex, Ludhiana.
Meeting No. 22/81	F. No. 01/81/162/706/AM13/PRC/DES-II
Dated:- 09.02.2016	Noida SEZ File No. 12-398/2007-100%EOU/
Subject:-	Fixation of SION of 100% EOU unit.
Decision : NC observed that MSME has furnished comments while comments of C&PC is still awaited. NC decided to send a reminder to C&PC to furnish comments at the earliest.	

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The case stands deferred to 22.03.2016.

Sl. No. 540	
Case No. AR	M/s. Hunter Steel Ball Mfg. Company
Meeting No. 22/81	F. No. 01/81/162/14/AM16/DES-II
Dated:- 09.02.2016	KASEZ File No. KASEZ/100%EOU/I/04/2005-06/
Subject:-	Fixation of wastage norms in respect of 100% EOU Unit.

Decision : NC decided to **ratify** the norms as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/540-A/R dated 09.02.2016 as under:

Based on the actual production and consumption data certified by a Chartered Accountant and adhoc wastage norms fixed by DC, KSEZ, following wastage norms may be fixed for the EOU for the production during years 2006-07, 2007-08 and 2008-09 as under in terms of para 6.08(e) of Foreign Trade Policy.

Sl. No.	Export Item		Input Item(s)	
	Description	Quantity	Description	Quantity
1	Stainless Steel Balls (Dia 0.70 mm to 2.00 mm)	16.059 MT	Relevant Stainless Steel Wire	38.804 MT
2	Tungsten Carbide Balls (Dia 1.00 mm)	1.864 MT	Tungsten Carbide Powder	4.062 MT
3	Chrome Balls (Dia 0.55 mm to 1.08 mm)	29.898 MT	Relevant Chrome Wire	73.717 MT

RA may take suitable consequential action accordingly.

Sl. No. 541	
Case No. AR	M/s. Crompton Greaves Limited.
Meeting No. 22/81	F.No. 01/86/050/000217/AM02/DES-II
Dated:- 09.02.2016	RA File No. 03/24/042/00104/AM02
Subject:-	Modification of ratified Norms in respect of Advance authorization No. 0310114303 dated 13.12.2001.

Decision : NC observed that the case has been referred to DHI. NC decided to wait for their comments.

The case stands deferred to 22.03.2016.

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Sl. No. 542	
Case No. AR	M/s. Krishna Brass Industries
Meeting No. 22/81	F.No. 01/81/050/00165/AM16/DES-II
Dated:- 09.02.2016	KASEZ File No.KASEZ/100%EOU/II/08/2014-15
Subject:-	Fixation of Input-Output Norms in respect of M/s. Krishna Brass Industries, Jamnagar, for manufacturing and export of 1. Brass Ingots/Billets, 2. Brass Bars/Rods/ Solid Sections/ Profiles and 3. Machined Articles/Components/Parts/ Accessories made out of Brass Rods/Bars/Solid Sections/Solid Profiles.

Decision : NC decided to **ratify** the norms as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/542-A/R dated 09.02.2016 as under:

As per team report already accepted by the NC for a number of EOUs in Jamnagar area for manufacture of brass items from mixed metal brass scrap with impurities like iron & Steel, Plastic/rubber etc. and actual production and consumption details certified by a CA received in this case, following wastage norms may be fixed for this EOU also in terms of para 6.08(e) of Foreign Trade Policy for the manufacture of following brass items:

1. For Brass ingots/Billets:

A. Wastage during Segregation:

Description	Quantity	Description	Quantity
Segregated/processed mixed brass scrap	1 MT	Mixed metal brass scrap with impurities like iron & Steel, Plastic/rubber etc	As per actual subject to a maximum of 1.50 MT

B. Wastage norms for the manufacture of brass ingots/billets from Segregated/ processed mixed brass scrap.

Export Item		Input Item	
Description	Quantity	Description	Quantity
Brass Ingots/ Billets	1 MT	Segregated/processed mixed brass scrap	1.08 MT

2. Brass Bars/Rods/Solid sections/profiles

A. Wastage during Segregation:

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Description	Quantity	Description	Quantity
Segregated/processed mixed brass scrap	1 MT	Mixed metal brass scrap with impurities like iron & Steel, Plastic/rubber etc	As per actual subject to a maximum of 1.50 MT

B. Wastage norms for the manufacture of Brass Bars/Rods/ Solid sections/profiles from Segregated/processed mixed brass scrap.

Export Item		Input item	
Description	Quantity	Description	Quantity
Brass Bars/Rods/ Solid sections/profiles	1 MT	Segregated/processed mixed brass scrap	1.10 MT

3. For Machined articles/Components/parts/accessories made out of brass rods/ bars/solid sections/solid profiles

A. Wastage during Segregation:

Description	Quantity	Description	Quantity
Segregated/processed mixed brass scrap	1 MT	Mixed metal brass scrap with impurities like iron & Steel, Plastic/rubber etc	As per actual subject to a maximum of 1.50 MT

B. Wastage norms for the manufacture of machined articles/ components/parts/accessories made out of brass rods/bars/solid sections/solid profiles

Export Item		Input Item	
Description	Quantity	Description	Quantity
Machined articles/ Components/ parts/ accessories made out of brass rods/ bars/ solid sections/ solid profiles	1 MT	Segregated/processed mixed brass scrap	1.26 MT

It may also be clarified to Development Commissioner, Kandla SEZ that the abov

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wastage norms are applicable for the manufacture of brass items from mixed metal brass scrap with impurities like iron & Steel, Plastic/rubber etc. and not applicable for the manufacture of brass items from pure brass scrap like Honey. RA may take suitable consequential action accordingly.

Sl. No. 543	
Case No. AR	M/s. Venture Metal Products P. Limited, Chennai
Meeting No. 22/81	F.No. 01/85/162/448/AM06/DES-II
Dated:- 09.02.2016	MEPZ File No.A/2004/020/EOU-TN
Subject:-	Amendment/Modification of wastage norms for Coffee Filter/Coffee/Tea Kettle/ Pots under 100% EOU.

Decision : NC noted the written comments of DIPP furnished vide U.O. No. 12/11/2016-TSW/ dated 09.02.2016 which is as under:

1. This is a representation from M/s Venture Metal Products Pvt. Limited, an EOU under DC, MEPZ for modification of wastage Norms for the product namely, " Coffee/Tea Filter with Kettle Pot- Capacity 2 cups , 4 cups, 6 cups & 8 cups".
2. Firm had submitted an application to DC, MEPZ for fixation of wastage norms for the above item in the year 2005. DC, MEPZ referred the matter to SISI (Ministry of Small Scale Industries) who visited the unit in June 2005 and after evaluating the manufacturing process, they recommended a waste of 48.12 % on Stainless Steel sheet/coil.
3. Based on the technical report of SISI, DC, MEPZ fixed adhoc wastage norms of 46.74 % in July, 2005, subject to fixation of final wastage norms by the Board of Approvals.
4. Board of Approvals fixed a wastage norms of 48.12 % on provisional basis which were communicated to the applicant by DC, MEPZ in October, 2015
5. Subsequently norms were fixed by the Norms Committee in the year 2006 for this item as per SION C-832. In SION C-832, Stainless Steel Sheet/Coil is allowed as 1.30 Kgs./Kg. content in export item.
6. SION C-832 is for generic products namely, " Table, Kitchen & other household articles made of stainless steel with or without handle/lid/antiskid gaskets(other than rectangular/square with straight edges)" and not specifically for " Coffee/Tea Filter with Kettle Pot".
7. Firm has now stated that their export product's technical specifications and manufacturing process are drastically different involving higher wastages than the products covered by SION C-832 .
8. As per the details submitted by the applicant, actual wastage for the products is 48.12 % as also certified by the SISI in their technical report submitted to DC, MEPZ after evaluating the manufacturing process at site.
9. Keeping above in view it is for consideration as to whether SION C-832 which is for generic products should be made applicable for the specific product namely, Coffee/Tea Filter with Kettle Pot, involving higher wastage

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or the wastage norms may be modified as per actuals as per SISI technical report.

NC deliberated the above facts furnished by DIPP and agreed that SION C-832 is for generic products namely, " Table, Kitchen & other household articles made of stainless steel with or without handle/lid/antiskid gaskets(other than rectangular/square with straight edges)" and not specifically for " Coffee/Tea Filter with Kettle Pot" in which the export product's technical specifications and manufacturing process of the firm on the subject case are different. Other technical members present in the meeting agreed to the recommendations. NC, therefore, decided to fix the wastage norms of the subject case at 48.12% as per actuals as certified by the SISI in their technical report submitted to DC, MEPZ after evaluating the manufacturing process at site (copy enclosed). This norm should not be repeated. If the party wants to take AA on repeat basis then another independent Assessment of wastage by SISI will be required alonwith a certificate from concerned Central Excise Authority

RA may take suitable consequential action accordingly.

Sl. No. 544	
Case No. AR	M/s. Leitwind Shriram Manufacturing Ltd.
Meeting No. 22/81	F.No. 01/81/50/194/AM14/DES.II
Dated:- 09.02.2016	RA File No. 04/24/040/00071/AM14
Subject:-	Amendment/Modification of norms in respect of Advance Authorization No. 0410147961 dated 15.07.2013.

Decision : NC observed that the reply of the firm has been referred to DHI for comments. NC decided to wait for the comments and defer the case.

The case stands deferred to 22.03.2016.

Sl. No. 545	
Case No. AR	M/s. Larsen & Toubro Limited
Meeting No. 22/81	F.No. 01/81/050/229/AM14
Dated:- 09.02.2016	RA File No.03/95/040/00228/AM14
Subject:-	Modification of norms in respect of Advance Authorization No. 0310740426 dated 05.07.2013.

Decision : NC decided to **ratify** the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/545-A/R dated 09.02.2016 as under:

1. Quantity of export item may be modified as 2 Nos.(2050 Kgs.)
2. Quantity of import item at Sl. No. 1 may be allowed as 1599.6 Kgs. as 1.666 Kgs./Kg. in the export product after taking 50 % recovery from scrap.
3. Quantity of import item at Sl. No. 2 may be allowed as 2.27 Kgs. as 4.20 Kgs./Kg. in the export product after taking 50 % recovery from scrap.
4. Quantity of import item at Sl. No. 3 may be allowed as 19 Kgs. on net to net basis with accountability clause.
5. Import items at Sl. No 4 to 11 may be deleted.

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RA may take suitable consequential action accordingly.

Sl. No. 546	
Case No. AR	M/s. Crompton Greaves Limited
Meeting No. 22/81	F.No. 01/81/050/00108/AM15
Dated:- 09.02.2016	RA File No.03/94/040/00526/AM14
Subject:-	Ratification of norms in respect of Advance Authorization No. 0310766733 dated 17.01.2014 of M/s. Crompton Greaves Limited.
Decision : NC observed that the reply of the firm has been referred to DHI for comments. NC decided to wait for the comments and defer the case. The case stands deferred to 22.03.2016.	

Sl. No. 547	
Case No. AR	M/s. Crompton Greaves Limited.
Meeting No. 22/81	F.No. 01/86/050/000323/AM14
Dated:- 09.02.2016	RA File No. 03/94/040/00758/AM13
Subject:-	Modification of ratified Norms in respect of Advance authorization No. 0310749939 dated 17.09.2013.
Decision : NC observed that the reply of the firm has been referred to DHI for comments. NC decided to wait for the comments and defer the case. The case stands deferred to 22.03.2016.	

Sl. No. 548	
Case No. AR	M/s. Kotsons Pvt. Limited
Meeting No. 22/81	F.No. 01/81/050/00454/AM14
Dated:- 09.02.2016	RA File No.06/24/040/00032/AM14
Subject:-	Ratification of norms in respect of Advance Authorization No. 0610035619 dated 26.12.2013.
Decision : NC observed that the reply of the firm has been referred to DHI for comments. NC decided to wait for the comments and defer the case. The case stands deferred to 22.03.2016.	

Sl. No. 549	
Case No. AR	M/s. Precision Electronics Limited
Meeting No. 22/81	F.No.01/81/50/00087/AM13
Dated:- 09.02.2016	RA File No.05/24/040/00029/AM13
Subject:-	Ratification of norms in respect of Advance Authorization No. 0510323261 dated 26.04.2012.
Decision : NC observed that DeitY vide email dated 23.10.2015 has forwarded a copy of the comments furnished on the subject AA vide their U.O. No.W.27/22/2013-IPHW dated 08.07.2013. NC deliberated the comments and felt that the comments contain recommendation for 125 items where as the subject AA contains 58 items. NC decided to get a clarification from	

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DeitY on this issue. As such DeitY was requested to clarify on this issue which is still awaited. The case stands deferred to 22.03.2016.

Sl. No. 550	
Case No. AR	M/s. Precision Electronics Limited
Meeting No. 22/81	F.No. 01/81/050/0078/AM13
Dated:- 09.02.2016	RA File No. 05/24/040/000012/AM13
Subject:-	Ratification of norms in respect of Advance Authorization No. 0510323036 dated 26.04.2012.
Decision : NC observed that the case has been referred to DeitY. NC decided to wait for their comments. The case stands deferred to 22.03.2016.	

Sl. No. 551	
Case No. AR	M/s. Vijai Electricals Limited
Meeting No. 22/81	F.No. 01/81/050/00446/AM09/
Dated:- 09.02.2016	RA File No. 09/24/040/00273/AM09/
Subject:-	Modification/amendment of ratified norms in respect of advance authorization no. 0910035596 dated 08.10.2008.
Decision : NC observed that the case has been referred to DHI. NC decided to wait for their comments. The case stands deferred to 22.03.2016.	

Sl. No. 552	
Case No. AR	M/s. Megha Engineering & Infrastructures Limited
Meeting No. 22/81	F.No. 01/81/050/00263/AM15/
Dated:- 09.02.2016	RA File No. 09/24/040/00629/AM13/
Subject:-	Fixation of norms in respect of advance authorization no. 0910055693 dated 09.04.2013.

Decision : NC decided to **ratify** the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/552-A/R dated 09.02.2016 as under:

1. Thickness of 3LPE external Coating in export items at Sl. No 1 & 2 may be specified as 3.2 mm.
2. Thickness of Internal PU Coating in export items at Sl. No 1 & 2 may be specified as 2 mm.
3. Quantity and net weight of export item at Sl. No. 1 may be specified as 4603.365 Meters (4103.289 MT).
4. Quantity and net weight of export item at Sl. No. 2 may be specified as 6589.44 Meters (4254.8 MT).
5. Word " relevant" may be prefixed with the description of import item at Sl. No. 1 and its quantity may be allowed as 4016.2 MT as 1.02 MT/MT content in the

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export item at Sl. No. 1 as claimed by the firm.

6. Quantity of import item at Sl. No. 2 may be allowed as 8.352 MT each taking clue from SION C-1292.
7. Quantities of import items at Sl. No. 3 & 4 may be allowed as applied 10.68 MT and 153.73 MT respectively as 1.05 Kgs./kg. content in export items.
8. Quantities of import items at Sl. No. 5 & 6 may be allowed upto 2 % of FOB value of exports.
9. Quantities of import items at Sl. No. 7 & 8 may be allowed as 1.05 Kgs./kg. content in the export items at Sl. No. 1 & 2.
10. Word "relevant" may be prefixed with the description of import item at Sl. No. 9 and its quantity may be allowed as 4156 MT as 1.02 MT/MT content in the export item at Sl. No. 2 as claimed by the firm.

RA may take suitable consequential action accordingly.

Sl. No. 553	
Case No. AR	M/s. Theeta Electricals Private Limited
Meeting No. 22/81	F.No. 01/81/050/00655/AM15/
Dated:- 09.02.2016	RA File No. 05/24/040/000421/AM15/
Subject:-	Fixation of norms in respect of advance authorization no. 0510393077 dated 04.02.2015.

Decision : NC decided to send a letter to firm to submit information as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/553-A/R dated 09.02.2016 as under:

Reply submitted by the firm vide their e-mail dated 29.12.2015 has been perused which is not proper and they may be asked to submit point-wise reply to the following information:

1. Information in respect of items at Sl. No. 5 of Standard Deficiency Format, export product wise.
2. Quantities of export items in Nos. also in addition to their weights.
3. Quantities of import items at Sl. No. 4, 14, 15 & 22 in Nos. also in addition to their weights.

The case stands deferred to 22.03.2016.

Sl. No. 554	
Case No. AR	M/s. Trident Tools Limited
Meeting No. 22/81	F.No. 01/81/050/00010/AM15/
Dated:- 09.02.2016	RA File No. 03/95/040/00815/AM14/
Subject:-	Fixation of norms in respect of advance authorization no. 0310766050 dated 13.01.2014.

Decision : NC noted that MSME Deficiency letter was issued to the firm on 12.01.2016. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply.

The case stands deferred to 22.03.2016.

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Sl. No. 555	
Case No. AR	M/s. Trident Tools Limited
Meeting No. 22/81	F.No. 01/81/050/00270/AM14/
Dated:- 09.02.2016	RA File No. 03/95/040/00253/AM14/
Subject:-	Fixation of norms in respect of advance authorization no. 0310743492 dated 30.07.2013.

Decision : NC observed that the case has been referred to MSME. NC decided to wait for their comments.

The case stands deferred to 22.03.2016.

Sl. No. 556	
Case No. AR	M/s. Crown Corporation Private Limited
Meeting No. 22/81	F.No. 01/81/050/00022/AM16/
Dated:- 09.02.2016	RA File No. 03/94/040/00910/AM15/
Subject:-	Modification/amendment of ratified norms in respect of advance authorization no. 0310793127 dated 20.01.2015.

Decision : NC decided to **modify** the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/556-A/R dated 09.02.2016 as under:

Weight of export item was earlier specified 400 MT as intimated by the applicant vide their letter No. CCPL: DGFT: 2015 dated 6th July, 2015. However, keeping in view the weights of imported and indigenous inputs in export items, net weight of export items may be modified as per actuals i.e. 301.92 MT.

RA may take suitable consequential action accordingly.

Sl. No. 557	
Case No. AR	M/s. Diamond Metal Screens (P) Limited
Meeting No. 22/81	F.No. 01/81/050/00379/AM15/
Dated:- 09.02.2016	RA File No. 07/24/040/00184/AM15/
Subject:-	Fixation of norms in respect of advance authorization no. 0710106526 dated 25.08.2014.

Decision : NC decided to send a letter to firm to submit information as per written comments of DIPP vide U.O. No. 12/11/2016-TSW-A/R dated 09.02.2016 as under:

Firm's letters dated 27/11/2015 or 20/01/2016 does not contain information asked from them earlier and they may again be may be asked to submit the following information as decided in NC meeting dated 24.02.2015 :

1. Although there are no indigenous inputs in export items, weight of certain Ladder type cable trays(Sl. No. 1 & 2 of Annexure-A) is more than the Raw material weights and the same may be clarified and corrected.
2. Weight of Cable tray accessories (at Sl. No 12 to 16 of Annexure-A) has not been indicated and also not included in export Weight.

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3. Information in respect of Sl. No. 11 & 11A of Standard Deficiency Format, for Perforated Cable Trays (Sl. No. 5 to 11 of Annexure-A). The case stands deferred to 22.03.2016.

Sl. No. 558	
Case No. AR	M/s. Dynamic Cables Private Limited
Meeting No. 22/81	F.No. 01/81/050/00374/AM13/
Dated:- 09.02.2016	RA File No. 13/24/040/00032/AM13/
Subject:-	Ratification of norms in respect of Advance Authorization No. 1310041433 dated 29.10.2012.

Decision : NC decided to **ratify** the norms of above AA as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/558-A/R dated 09.02.2016 as under:

1. Voltage rating of " 0.6/1.0 KV" may be specified with the description of export items at Sl. No. 1, 2 & 3.
2. Net weight of export items at Sl. No. 1, 2 & 3 may be specified as 26012 Kgs., 28643 Kgs. & 9667 Kgs. respectively.
3. Quantities of import items at Sl. No 1 , 3 & 5 viz. Aluminium Ingots may be allowed as applied for on net to net content basis in export items at Sl. No. 1 , 2 & 3 respectively as claimed by the firm.
4. Quantities of import items at Sl. No 2, 4 & 6 viz. XLPE Compound may be allowed as applied for on net to net content basis in export items at Sl. No. 1 , 2 & 3 respectively as claimed by the firm.

RA may take suitable consequential action accordingly.

Sl. No. 559	
Case No. AR	M/s. Guru Rajendra Metalloys India Private Limited
Meeting No. 22/81	F.No. 01/81/050/00097/AM16/
Dated:- 09.02.2016	RA File No. 08/24/040/00009/AM16/
Subject:-	Modification/amendment of ratified norms in respect of advance authorization no. 0810135088 dated 23.04.2015.

Decision : NC decided to **maintain Status Quo** on the subject AA as per written comments of MSME furnished vide email dated 14.01.2016 (copy enclosed).

RA may take suitable consequential action accordingly.

Sl. No. 560	
Case No. AR	M/s. Kotsons Private Limited
Meeting No. 22/81	F.No. 01/81/050/00034/AM16/
Dated:- 09.02.2016	RA File No. 06/24/040/00030/AM15/
Subject:-	Ratification of norms in respect of Advance Authorization No. 0610038100 dated 25.03.2015.

Decision : NC observed that the case has been referred to DHI. NC decided to wait for their

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comments. The case stands deferred to 22.03.2016.

Sl. No. 561	
Case No. AR	M/s. Spray King Agro Equipment Private Limited
Meeting No. 22/81	F.No. 01/81/050/00150/AM16/
Dated:- 09.02.2016	RA File No. 24/24/040/00001/AM16/
Subject:-	Modification/amendment of ratified norms in respect of advance authorization no. 2410041737 dated 04.06.2015.
Decision : NC decided to **maintain Status Quo** on the subject AA as per written comments of MSME furnished vide email dated 31.12.2015 (copy enclosed). RA may take suitable consequential action accordingly.	

Sl. No. 562	
Case No. AR	M/s. Vijai Electricals Limited
Meeting No. 22/81	F.No. 01/81/050/00197/AM12/
Dated:- 09.02.2016	RA File No. 09/24/040/00124/AM12/
Subject:-	Modification/amendment of ratified norms in respect of advance authorization no. 0910047284 dated 24.06.2011.
Decision : NC observed that the case has been referred to DHI. NC decided to wait for their comments. The case stands deferred to 22.03.2016.	

Sl. No. 563	
Case No. AR	M/s. Jindal Saw Limited
Meeting No. 22/81	F.No. 01/81/050/00651/AM15/
Dated:- 09.02.2016	RA File No. 05/23/040/00477/AM15/
Subject:-	Modification/amendment of ratified norms in respect of advance authorization no. 0510392999 dated 28.01.2015.
Decision : NC decided to send a letter to firm to submit information as per written comments of DIPP vide U.O. No. 12/11/2016-TSW/563-A/R dated 09.02.2016 as under: 1. Size of one wire mesh roll (import item at Sl. No. 20) with quantity of wire mesh contained in one roll in Square meters. 2. Weight of wire mesh in one roll The case stands deferred to 22.03.2016.	

Sl. No. 564	
Case No. AR	M/s. MC Com Industries (India) Private Limited
Meeting No. 22/81	F.No. 01/81/050/00474/AM13/
Dated:- 09.02.2016	RA File No. 03/95/040/00818/AM13/

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Subject:-	Ratification of norms in respect of advance authorization no. 0310721688 dated 22.01.2013.

Decision : NC observed that the case has been referred to MSME. NC decided to wait for their comments.

The case stands deferred to 22.03.2016.

Sl. No. 565	
Case No. AR	M/s. MC Com Industries (India) Private Limited
Meeting No. 22/81	F.No. 01/81/050/00074/AM14/
Dated:- 09.02.2016	RA File No. 03/95/040/01053/AM13/
Subject:-	Ratification of norms in respect of advance authorization no. 0310729612 dated 26.03.2013.

Decision : NC observed that the case has been referred to MSME. NC decided to wait for their comments.

The case stands deferred to 22.03.2016.

Sl. No. 566	
Case No. AR	M/s. Asiatic Electrical & Switchgear Private Limited
Meeting No. 22/81	File No. 01/80/050/00414/AM07/
Dated:- 09.02.2016	RA File No. 05/24/040/00298/AM07/
Subject:	Ratification of norms in respect of Advance Authorization No. 0510186618 dated 13.07.2006.

Decision : NC observed that the case has been referred to DHI. NC decided to wait for their comments.

The case stands deferred to 22.03.2016.

Sl. No. 567	
Case No. AR	M/s. Sunder Impex Pvt. Limited
Meeting No. 22/81	F. No. 01/81/050/00018/AM13/DES-II
Dated:- 09.02.2016	RA File No. 05/24/040/00435/AM12
Subject:-	Modification/amendment of ratified norms in respect of Advance Authorization No. 0510318983 dated 28.02.2012.

Decision : NC observed that the party has informed that the actual import & export against the above-mentioned Advance Authorization were made prior to ratification of Advance Authorizations and therefore, they are not in a position to mention the thickness of stainless steel on export documents. They are, therefore, not able to comply with the condition that the "Stainless Steel Circles" should be of same thickness as contained in the "Stainless Steel Utensils and other household articles made of stainless steel" exported against the Advance Authorization and as a result, they are not able to close the Advance authorization. It has also been informed that Advance Authorization issued afterwards, thickness have been correctly mentioned.

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

The company has also informed the following:

(i) Although the export of "Stainless Steel Utensils and other household articles made of stainless steel" has been completed with the "Stainless Steel Circles of relevant grade and thickness" imported under the respective Advance Authorization, but they have only mentioned grade of stainless steel in the export documents and not its thickness as they were not aware about this condition at the time of exports.

(ii) All export and import have been completed and this is required only for the purpose of redemption of the Advance Authorization.

(iii) There is no change in the quantity of import item as already ratified by the Norms Committee.

(iv) There is no revenue loss to Government as export and import has been made in Kilograms with the same grade of stainless steel which has also been mentioned in export & import documents.

The party has, therefore, requested that the words "of relevant thickness" suffixed with the description of import items in the above-mentioned Advance Authorization by the Norms Committee may be removed for the purpose of redemption.

The Committee deliberated on the issue and keeping above in view, decided that, words "of relevant thickness" suffixed with the description of import items in the above-mentioned Advance Authorization be removed for the purpose of redemption.

RA may take suitable consequential action accordingly.

Sl. No. 568	
Case No. AR	M/s. Owari Precision Products (India) Private Limited
Meeting No. 22/81	F. No. 01/80/171/529/AM16/DES-I/DES-II
Dated:- 09.02.2016	CSEZ File No. 1/08/2003:EOU:CSEZ/
Subject:-	Fixation of wastage norms for disposal of scrap/waste in DTA.
Decision : NC observed that the case has been referred to MSME. NC decided to wait for their comments. The case stands deferred to 22.03.2016.	

Sl. No. 569	
Case No. AR	M/s. Sunder Impex Pvt. Limited
Meeting No. 22/81	F. No. 01/81/050/00354/AM16/DES-II
Dated:- 09.02.2016	RA File No. 05/24/040/00058/AM13/
Subject:-	Modification/amendment of ratified norms in respect of Advance Authorization No. 0510325545 dated 22.05.2012.
Decision : NC observed that the party has informed that the actual import & export against the above-mentioned Advance Authorization were made prior to ratification of Advance Authorizations and therefore, they are not in a position to mention the thickness of stainless steel	

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Udyog Bhawan, New Delhi

on export documents. They are, therefore, not able to comply with the condition that the "Stainless Steel Circles" should be of same thickness as contained in the "Stainless Steel Utensils and other household articles made of stainless steel" exported against the Advance Authorization and as a result, they are not able to close the Advance authorization. It has also been informed that Advance Authorization issued afterwards, thickness have been correctly mentioned.

The company has also informed the following:

(i) Although the export of "Stainless Steel Utensils and other household articles made of stainless steel" has been completed with the "Stainless Steel Circles of relevant grade and thickness" imported under the respective Advance Authorization, but they have only mentioned grade of stainless steel in the export documents and not its thickness as they were not aware about this condition at the time of exports.

(ii) All export and import have been completed and this is required only for the purpose of redemption of the Advance Authorization.

(iii) There is no change in the quantity of import item as already ratified by the Norms Committee.

(iv) There is no revenue loss to Government as export and import has been made in Kilograms with the same grade of stainless steel which has also been mentioned in export & import documents.

The party has, therefore, requested that the words "of relevant thickness" suffixed with the description of import items in the above-mentioned Advance Authorization by the Norms Committee may be removed for the purpose of redemption.

The Committee deliberated on the issue and keeping above in view, decided that, words "of relevant thickness" suffixed with the description of import items in the above-mentioned Advance Authorization be removed for the purpose of redemption.

RA may take suitable consequential action accordingly.

Sl. No. 570	
Case No. AR	M/s. Sterlite Technologies Limited
Meeting No. 22/81	F. No. 01/81/050/00308/AM16/DES-II
Dated:- 09.02.2016	RA File No. 03/95/040/00347/AM16/
Subject:-	Modification/amendment of ratified norms in respect of Advance Authorization No. 0310798121 dated 13.08.2015.

Decision : NC observed that the case has been referred to DIPP. NC decided to wait for their comments.

The case stands deferred to 22.03.2016.

Sl. No. 571	
Case No. AR	M/s. Phoenix Foils Pvt. Limited

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Meeting No. 22/81	F. No. 01/81/050/00123/AM16/DES-II
Dated:- 09.02.2016	RA File No. 03/95/040/01019/AM15/
Subject:-	Modification/amendment of ratified norms in respect of Advance Authorization No. 0310794570 dated 13.03.2015.
Decision : NC decided to **ratify** the norms of above AA as per written comments of MoS vide U.O. No. 2(2)/2015-TD dated 08.02.2016 (copy enclosed). RA may take suitable consequential action accordingly.	

Sl. No. 572	
Case No. AR	M/s. B.R. Industries Limited
Meeting No. 22/81	F. No. 01/81/050/00077/AM13/DES-II
Dated:- 09.02.2016	RA File No. 05/23/040/00020/AM13/
Subject:-	Modification/amendment of ratified norms in respect of Advance Authorization No. 0510323235 dated 26.04.2012.
Decision : NC observed that the case has been referred to DHI. NC decided to wait for their comments. The case stands deferred to 22.03.2016.	

Sl. No. 573	
Case No. AR	M/s. B.R. Industries Limited
Meeting No. 22/81	F. No. 01/81/050/00372/AM13/DES-II
Dated:- 09.02.2016	RA File No. 05/23/040/00309/AM13/
Subject:-	Modification/amendment of ratified norms in respect of Advance Authorization No. 0510338300 dated 06.11.2012.
Decision : NC observed that the case has been referred to DHI. NC decided to wait for their comments. The case stands deferred to 22.03.2016.	

Sl. No. 574	
Case No. AR	M/s. Jain Metal Rolling Mills
Meeting No. 22/81	F. No. 01/81/050/00093/AM16/DES-II
Dated:- 09.02.2016	RA File No. 04/24/040/00319/AM15/
Subject:-	Modification/amendment of ratified norms in respect of Advance Authorization No. 0410160382 dated 06.04.2015.
Decision : NC observed that the case has been referred to MSME. NC decided to wait for their comments. The case stands deferred to 22.03.2016.	

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विदेश व्यापार महानिदेशालय
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Udyog Bhawan, New Delhi

Supplementary Agenda M.No. 22/81, Dated 09.02.2016

Sl. No. 575	
Case No. AR	M/s. Mercury Industries Limited
Meeting No. 22/81	F. No. 01/81/050/00202/AM12/DES-II
Dated:- 09.02.2016	RA File No. 06/24/040/00019/AM12/
Subject:-	Modification/amendment of ratified norms in respect of Advance Authorization No. 0610022807 dated 12.07.2011.

Decision : NC observed that the subject AA of the company was ratified in M.No.38/81 dated 07.12.2011 with modification in description for import item to Electrolytic Tin Plate in Coil Form, based on the recommendations of the Ministry of Steel, the concerned Technical Authority of the subject matter. NC also observed that the company's further request to allow them Electrolytic Tin Plate Waste/Waste against export of Electrolytic Tin Plate Cut to Size had been rejected by the Committee on the following grounds as suggested by the Ministry of Steel;

> " The term Waste/Waste refers to tin plate cut sheets with visible imperfections supplied in assorted or mixed sizes , gauges, coatings and temper, and not in coils. Therefore, the question of producing ETP cut to size (in prime and standard quality) from ETP Waste/Waste (Defective/substandard quality) does not arise. Similarly, it is not feasible to produce ETP cut to size from cut sheets of tin plate Waste/Waste."

Against the decision of the Norms Committee the company had requested for Personal Hearing to present their case. With the permission of the Committee, following representatives of M/s Mercury Industries Limited have attended the Personal Hearing on 09.02.2016;

1. Shri Lalchand Beniwal - Director
2. Shri Rajiv Singh - General Manager
3. Shri Sanjay Mehrotra - C.A.

The representatives of the company requested to consider their case and allow them for addition of Waste/Waste in the import description of goods, so as to read as Electrolytic Tin Plate Waste/Waste Coils which is in accordance with advance authorisation issued to them. The representative of the Ministry of Steel also stated that the company have given an undertaking that in future they will not import Electrolytic Tin Plate Waste/Waste coils (Defective/substandard quality) for export of Electrolytic Tin Plate Cut to Size.

NC observed that in certain cases under SION (e.g. C-592, C-639,C-693, C-779 etc.) import of Waste/Waste have been permitted for export of relevant items.

The Committee deliberated the issue and decided to allow modification of import items to Electrolytic Tin Plate Waste/Waste for the export of Electrolytic Tin Plate Cut to size for the purpose of redemption only, since they have completed Export Obligation and have given an undertaking that they will not import Electrolytic Tin Plate Waste/Waste coils (Defective/substandard quality) in future as stated by the applicant and confirmed by MoS representative.

RA may take suitable consequential action accordingly.

Date:01.03.2016
Place:New Delhi

(Pradyumna Sahu)
Foreign Trade Development Officer

प्रद्युम्न साहू/PRADYUMNA SAHU
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9.2.16

Government of India
Office of the Development Commissioner
Ministry of Micro Small & Medium Enterprises
Mechanical Division

30(197)/15-ME

Subject: AA No 1310041387 dated 18.10.12 of M/s Gravita India Ltd.

The following needs to be clarified by the unit before norms can be fixed

- Percentage of lead in the import product.
- Detailed technical note on manufacturing process including the relevant flow sheet for Sno 2 of items of export
- Size and specification including grade, composition, range, thickness etc of the items proposed for import.
- Detailed calculation as to how the quantity of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawing for SNo 2 of items of export.
- Percentage of lead in Sno 2 of items of export.

2/2/16

This issues with the approval of Director (ME).

29/12

(KSSodhi)
AD(ME)

Shri P. Sahu, FTDO, DGFT Udyog Bhawan New Delhi
O/o The DC (MSME) UO note no 30(197)/15-ME dated 29.12.15

प्रद्युम्न साहू/PRADYUMNA SAHU
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Udyog Bhawan, New Delhi

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No. 46011/80/2008-PC.II
Government of India
Ministry of Chemicals & Fertilizers
Department of Chemicals & Petrochemicals

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9.2.16

Room No. 223, A Wing,
Shastri Bhawan, New Delhi-110 001
Dated the 18th January, 2016

OFFICE MEMORANDUM

Sub: Application from M/s. Color Plast System Pvt. Ltd. for the import of raw material against the export of Smart Cards (800+/-10% Micron) (2400000 Nos.) (using calendered plstic sheet (PET-G Sheets) (280+/-10% Micron, 150+/-10% Micron, 120+/-10% Micron, 100+/-10% Micron, 80+/-10% Micron & 60+/- 10% Micron) for issue of advance licence (Licence No. 0510389858 dt. 22.07.2015 - reg

The undersigned is directed to refer to DGFT U.O. No. 01/81/050/287/AM-15/DES-2/95 dated 06.11.2015 forwarded an application for issue of advance licence from M/s. Color Plast System Pvt. Ltd. for the import of raw material against the export of Smart Cards (800+/-10% Micron) (2400000 Nos.) (using calendered plstic sheet (PET-G Sheets) (280+/-10% Micron, 150+/-10% Micron, 120+/-10% Micron, 100+/-10% Micron, 80+/-10% Micron & 60+/- 10% Micron) for issue of advance licence (Licence No. 0510389858 dt. 22.07.2015 and the following norms are recommended for the reference licence application:-

Name of Export Item(s)	Qty in Kgs.	Name of import Item(s)	Qty. in kgs.
Smart Cards (800+/-10% Micron) (2400000 Nos.) (using calendered plstic sheet (PET-G Sheets) (280+/-10% Micron, 150+/-10% Micron, 120+/-10% Micron, 100+/-10% Micron, 80+/-10% Micron & 60+/- 10% Micron)	1 kg.	Calendered Plastic sheets (PET-G Sheets) ((280+/-10% Micron, 150+/-10% Micron, 120+/-10% Micron, 100+/-10% Micron, 80+/-10% Micron & 60+/- 10% Micron)	1.2

22/81

This has approval of the competent authority.

(O.P. Sharma)
Joint Industrial Adviser
Tel: 011-23071442
Telefax: 011-23071187
Email: omsharma@nic.in

Shri Pradyuman Sahu,
Foreign Trade Development Officer,
Directorate General of Foreign Trade,
Department of Commerce,
Ministry of Commerce and Industry,
Udyog Bhawan, New Delhi
Fax: 2306 2225/23061613

प्रद्युम्न साहू/PRADYUMNA SAHU
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Udyog Bhawan, New Delhi

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9/12/2016

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
OFFICE OF THE ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE (CLA)
A-WING, INDRAPRASTHA BHAWAN, INDRAPRASTHA ESTATE, NEW DELHI-110002

File No.05/23/40/440/AM15/ZALC-I/CLA Dated 23.12.2014

To

The Director General of Foreign Trade
Udyog Bhawan,
New Delhi-110011

1122427
24/12/14

(PRODUCTS : ENGINEERING (NC-II)

Subject: Granting of **Advance Authorization No. 0510392551 dated 23.12.2014** to **M/S KUMAR INDUSTRIES.**

Sir,

M/s KUMAR INDUSTRIES, had applied for advance authorization under Para 4.7.1 of HBP-2009-14 (Vol.1). After examination of the case, the subject authorization has been issued under following (ticked) Para.

✓ 1. Under Para 4.7.1 of HBP-2009-14 (Vol.1) on repeat basis as per decision of Norms Committee taken in **Meeting No.24/81- ALC-4/2013 DTD.13.02.2014.**
2. Under Para 3.9.1 of Policy Circular No.20 dated 05.12.2007.
3. Under Para 3.7 of Policy Circular No.20 dated 05.12.2007.

Therefore, this office is not sending sets of application to you for the ratification of adhoc norms. This is for your kind information please.

DN No 397-DEST-II
13-1-15

Yours faithfully,

(UTPAL KUMAR ACHARYA)
Dy. Director General of Foreign Trade
For Additional Director General of Foreign Trade
Email : utpal.acharya@nic.in
Telephone No. 011-23379116

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प्रद्युम्न साहू/PRADYUMNA SAHU
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Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
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Udyog Bhawan, New Delhi

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9.2.16

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Toshiba Transmission & Distribution Systems (I) Pvt. Ltd. for ratification of norm of AA No. 0910061535 Dated 16.01.2015.

Reference: DGFT UO No. 01/81/50/17/AM16/DES-II/270 Dated 02.12.2015.

The undersigned is directed to refer to firm's reply dated 24.11.2015 forwarded to this office under above reference and to state that there are existing SION at Sl. No. C-334 and C- 326 covering all KVA ratings of export products (Transformer). However the applicant has applied for import of Amorphous electrical Steel in place of CRGO Steel allowed under above mentioned SION. It is further mentioned that there is a SION at C-1359 which allows 1.25 times more Amorphous Electrical Steel as compare to CRGO Steel. Therefore taking cue from C-1359 the applicant may avail existing SION with 1.25 times more Amorphous Electrical Steel in place of CRGO Steel.

This issue with the approval of JS(RKS).

22/81

20.1.16

(Gajraj Singh)
Sr. Development Officer

FTDO, DES-II, DGFT.
DHI UO No. 3(124)/2015/TSW(B)/ dated 20.01.2016.

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9-2-16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. 5/10/81 (M/s Sterlite Technologies Limited) (Advance Authorization No. 0310795885 dated 13.05.2015)

Advance Authorisation may be ratified as under:

1. Net weight of export products at Sl. No. 1, 2, 3 & 4 may be specified as 71.37 MT, 840.582 MT, 66.234 MT and 78.443 MT respectively.
2. Description of import item at Sl. No. 1 may be amended as " Aluminium Ingots" and its quantity may be allowed as 1.02 Kgs./Kg. content in the export items at Sl. No. 1 to 4 taking clue from SION at Sl. No. C-1394 for Engineering products.
3. Quantity of import item (Magnesium) at Sl. No. 2 may be allowed as 1.10 Kgs./Kg. content in the export items at Sl. No. 1 to 4, taking clue form SION C-1394.
4. Quantity of import item (Silicon) at Sl. No. 3 may be allowed as 1.075 Kgs./Kg. content in the export item at Sl. No. 1 to 4, taking clue form SION C-1394.
5. Quantity of import item(Overhead Conductor Grease) at Sl. No. 4 may be allowed as 2.52 MT on net to net basis in the export at Sl. No. 1.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/27 dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
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Udyog Bhawan, New Delhi

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9.2.16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. 36/22/81 (M/s. Panasonic Home Appliances India Company Limited) (Advance Authorization No.0410160579 dated 26.05.2015)

Advance Authorization may be ratified as under:

1. Quantity of import items at Sl. No. 1 & 2 may be allowed as 1.02 Kgs./Kg. content in export items at S. No. 1 to 6.
2. Quantities of import items at Sl. No. 3 & 6 may be allowed as 1.30 Kgs./Kg. content in export items at S. No. 1 to 6, taking clue from SION C-832.
3. Quantities of import items at Sl. Nos. 4 & 5 may be allowed on net to net basis as claimed by the firm.
4. Quantities of import items at Sl. No. 7 & 8 may also be specified as 15000 Nos. & 2000 Nos. respectively.
5. Quantity of import item at Sl. No. 7 may be allowed as 1.07 Kgs./Kg. content in export items at S. No. 3, 4, 5 & 6 , taking clue from SION C-22.
6. Quantity of import item at Sl. No. 8 may be allowed as 1.07 Kgs./Kg. content in export item at S. No. 2, taking clue from SION C-22.
7. Quantities of import items from Sl. No. 9 to 37 may be allowed on net to net basis with accountability clause.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/28 dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
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Udyog Bhawan, New Delhi

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9.2.16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016- Case No. 23/16/81 (M/s Dynamic Cables Pvt. Limited) (Advance Authorization No. 1310047885 dated 08.06.2015)

Advance authorization may be ratified as under:

1. Net weight of export item may be specified as 20517 Kgs.
2. Quantity of import item at Sl. No 1 viz. Alumimium Ingots may be allowed as applied for i.e. 5109.3 Kgs. on net to net basis as claimed by the firm.
3. Quantity of import item at Sl. No. 2 viz. XLPE Compound may be allowed as 4964 Kgs. on net to net basis as claimed by the firm.
4. Quantities of import items at Sl. No. 3, 4 & 5 may be allowed on net to net basis as claimed by the firm.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/31 dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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9.2.16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. 33/22/81 (M/s Mew Electricals Ltd.) (Advance Authorization No. 341004138 dated 20.07.2015)

Advance Authorisation may be ratified as under :

1. Quantity of import item may be allowed as applied for i.e. 262600 Kgs. as 1.01 Kgs./Kg. content in the export item.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/40 dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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9.2.16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016- Case No. 11/13/81 (M/s Manaksia Aluminium Company Limited) (Advance Authorization No. 0210206015 dated 27.07.2015)

Advance Authorisation may be ratified as under :

1. Thickness of Aluminium sheets/Coils in export products at Sl. No. 1 & 2 may be specified as to 0.56 mm & 0.61 mm respectively.
2. Quantities of import items at Sl. No. 1 & 2 may be allowed as applied for i.e. 60.478 MT each as 1.01 Kgs./Kg. content in the export items at Sl. No. 1 & 2 respectively.

Norms committee may take a view.

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/51 dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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9.2.16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. 21/13/81 (M/s Supra Quality Exports (India) Pvt. Ltd.) (Advance Authorization No. 0310797680 dated 27.07.2015)

Advance Authorisation may be ratified as under:

1. Quantity of import item at Sl. No. 1 may be allowed as 168.3 Kgs. on net to net content basis in export product at Sl. No. 1, taking clue form SION C-228.
2. Quantity of import item at Sl. No. 2 may be allowed as 1430.55 Kgs. on net to net content basis in export product at Sl. No. 1.
3. Quantity of import item at Sl. No. 3 may be allowed as 106.45 Kgs. on net to net content basis in export product at Sl. No. 2, taking clue form SION C-228.
4. Quantity of import item at Sl. No. 4 may be allowed as 800.54 Kgs. on net to net content basis in export product at Sl. No. 2.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/53 dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016- Case No. 19/16/81 (M/s Cords Cable Industries Limited) (Advance Authorization No. 0510395223 dated 06.08.2015)

1. Firm has not submitted information called from them and have requested that the Advance Authorization may be ratified in line with their other Advance Authorization No. 0510311045 dated 13.12.2011.
2. The above Advance Authorization was ratified in NC meeting dated 19.06.2012 and size of export items in the current Advance Authorization are also different
3. Firm may accordingly again be advised to submit the following information:
   (i) Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.
   (ii) Specific use of import item at Sl. No. 2 in the export items and basis for its quantity.
   (iii) Net weight per KM of each Cable
   (iv) Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product.
   (v) Total requirement of each raw material, export product wise, in a tabular form

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/59 dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
O/O. THE ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE
NEW CGO BUILDING, NEW MARINE LINES, CHURCHGATE,MUMBAI-20

File No. 039504000346AM16 | 1744 DATE: 09.12.2015

To,

The Director General of Foreign Trade,
New Delhi – 110011.

Kind Attn.: Shri Pradyumna Sahu, FTDO(No Norms Committee)

Sub.: Fixation of norms in respect of AA No. 0310798480 dt. 26.8.15

Sir,

Please refer to your email dated 2.12.2015 in respect of above mentioned subject.

M/s. Prestress Wire Industries, Mumbai have been granted the subject Advance authorization No. 0310798480 dated 26.8.2015. The copies of the application are not forwarded to the Headquarters due to following reason:

The Advance authorization has been issued on Repeat basis in terms of para 4.7 read with para 4.7.1 & 4.7.2 of HBP (Vol.IV) on basis of decision of Norms Committee in Meeting No. 12/81-ALC2/2014 dated 12.11.2014 (HQ F.No. 01/81/050/00411/AM15). The copy of earlier letter dated 26.8.2015 and copy of decision is enclosed herewith.

Yours faithfully

(D. T. Parate)
Foreign Trade Development Officer,
for Additional Director General of Foreign Trade.

Encl.: Copy of letter and decision.

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
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Udyog Bhawan, New Delhi

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Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016- Case No. 24/16/81 (M/s Dynamic Cables Pvt. Limited) (Advance Authorization No. 1310047959 dated 27.08.2015)

Advance authorization may be ratified as under:

1. Words "Copper Conductor, 1.1 KV" may be specified with the description of export items at Sl. No. 1, 2 & 3.
2. Net weight of export items at Sl. No. 1, 2 & 3 may be specified as 24564 Kgs., 7998 Kgs. & 4822 Kgs. respectively.
3. Quantities of import items at Sl. No 1 , 3 & 5 viz. Copper Wire Rod may be allowed as applied for on net to net content basis in export items at Sl. No. 1 , 2 & 3 respectively as claimed by the firm.
4. Quantities of import items at Sl. No 2, 4 & 6 viz. XLPE Compound may be allowed as applied for on net to net content basis in export items at Sl. No. 1 , 2 & 3 respectively as claimed by the firm.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/76 dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
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Udyog Bhawan, New Delhi

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Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. 27/16/81 (M/s Polycab Wires Pvt. Limited) (Advance Authorization No. 0310798508 dated 27.08.2015)

Advance Authorisation may be ratified as under:

1. Description, sizes, quantities and net weight of export products under the Advance Authorization may be specified as per enclosed Annexure.
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 & 3 to 11.
3. Quantity of import item at Sl.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No.2 to 4 & 6 to 11.
4. Quantity of import item at Sl.No.3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 4 to 7.
5. Quantity of import item at Sl. No. 4 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export product at Sl. No. 3, 9 & 10.
6. Quantity of import item at Sl. No.5 i.e. Aluminium Ingots may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 2, 3, & 9.
7. Quantity of import item at Sl .No.6 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 2 & 8 to 11.
8. Quantity of import item at Sl. No. 7 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 2 & 8 to 11.
9. Quantity of import item at Sl. No.8 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 2, 4, 6 to 8, 10 & 11.6 to 11.19.
10. Quantity of import item at Sl. No. 9 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./kg. content in the Export products at Sl. No. 4.
11. Quantity of import item at Sl. No. 10 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 3, 9 & 10.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/77 dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

EXPORT ITEMS LIST

ADVANCE AUTHORISATION NO. 0310798508 DT. 27.08.2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Flexible Copper Conductor PVC Insulated Unarmoured Cables upto 1000 V/LT		
1.1	1 Core X 1.5 Sq. MM		
1.2	1 Core X 2.5 Sq. MM		
1.3	1 Core X 4 Sq. MM		
1.4	1 Core X 6 Sq. MM		
1.5	1 Core X 16 Sq. MM		
1.6	1 Core X 25 Sq. MM		
1.7	1 Core X 25 Sq. MM		
		440.200	18.214
2	Aluminium Cond. XLPE Insulated PVC Sheathed Armoured Cables 1.2 KV		
2.1	4 Core X 400 Sq. MM		
2.2	4 Core X 300 Sq. MM		
2.3	4 Core X 185 Sq. MM		
2.4	4 Core X 150 Sq. MM		
2.5	4 Core X 95 Sq. MM		
2.6	4 Core X 50 Sq. MM		
2.7	4 Core X 35 Sq. MM		
2.8	4 Core X 25 Sq. MM		
2.9	4 Core X 16 Sq. MM		
2.10	4 Core X 10 Sq. MM		
		15.950	52.966
3	AL Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Wire Screened CU Tape MDPE Sheathed Unarmoured Cables above 1.1 KV		
3.1	1 Core X 150 Sq. MM		
3.2	1 Core X 120 Sq. MM		
3.3	1 Core X 300 Sq. MM		
3.4	1 Core X 300 Sq. MM		
		66.500	120.575
4	CU Cond. XLPE Insulated, Mica Tape ZHFR Sheathed Armoured Cables 1.2 KV		
4.1	3 Core X 10 Sq. MM (1X10+1X10+1G10)		
4.2	4 Core X 6 Sq. MM (3X6+1GX6)		
4.3	3.5 Core X 50 Sq. MM (3X50+1GX25)		
4.4	5 Core X 6 Sq. MM (3X6+1X6+1GX6)		
4.5	5 Core X 35 Sq. MM (3X35+1X25+1GX2)		
4.6	3 Core X 4 Sq. MM 1X4+1X5+1GX4		
4.7	3 Core X 2.5 Sq. MM (1X2.5+1X2.5+1G)		
4.8	5 Core X 50 Sq. MM (3X50+1X25+1GX25)		
4.9	3 Core X 10 Sq. MM (1X10+1X10+1GX1)		
		35.400	37.762
5	Flexible Copper Cond. ZHFR Insulated Unarmoured Cables upto 1000 V/LT		
5.1	1 Core X 50 Sq. MM		
5.2	1 Core X 16 Sq. MM		
		13.000	2.475
6	Copper Cond. XLPE Insulated ZHFR Sheathed GS Wire Braid Armoured Cables upto 1000 V/LT		

प्रद्युम्न साहू/PRADYUMNA SAHU
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

6.1	1 Pair X 1.5 Sq. MM	3.300	0.710
6.2	12 Pair X 1.5 Sq. MM	2.100	2.646
		5.400	3.356
7	Copper Cond. XLPE Insulated ZHFR Sheathed Armoured Cables 1.2 KV		
7.1	2 Core X 2.5 Sq. MM		
7.2	20 Core X 2.5 Sq. MM		
7.3	7 Core X 1.5 Sq. MM		
7.4	7 Core X 1.5 Sq. MM		
		20.000	8.290
8	Copper Cond. XLPE Insulated PE Inner & PVC Outer Sheathed Armoured Cables upto 1000 V/LT		
8.1	10 Pair X 0.5 Sq. MM		
8.2	20 T X 2.5 Sq. MM		
8.3	21 Core X 2.5 Sq. MM		
		25.700	28.174
9	CU. Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Al.Wire Armoured Cables above 1.1 KV		
9.1	1 Core X 400 Sq. MM		
		3.540	17.027
10	CU. Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV		
10.1	3 Core X 150 Sq. MM		
10.3	3 Core X 240 Sq. MM		
10.4	3 Core X 120 Sq. MM		
10.5	3 Core X 120 Sq. MM		
10.6	3 Core X 150 Sq. MM		
		10.645	87.949
11	Copper Cond. XLPE Insulated PVC Sheathed Armoured / Unarmoured Cables 1.2 KV		
11.1	1 Core X 120 Sq. MM(Unarmoured)		
11.2	1 Core X 150 Sq. MM(Unarmoured)		
11.3	1 Core X 185 Sq. MM(Unarmoured)		
11.4	1 Core X 240 Sq. MM(Unarmoured)		
11.5	1 Core X 300 Sq. MM(Unarmoured)		
11.6	3 Core X 4 Sq. MM(Armoured)		
11.7	3 Core X 2.5 Sq. MM(Armoured)		
11.8	4 Core X 4 Sq. MM(Armoured)		
11.9	4 Core X 6 Sq. MM(Armoured)		
11.10	12 Core X 2.5 Sq. MM(Armoured)		
11.11	2 Core X 1.5 Sq. MM(Armoured)		
11.12	2 Core X 1.5 Sq. MM(Armoured)		
11.13	4 Core X 150 Sq. MM(Armoured)		
11.14	4 Core X 150 Sq. MM(Armoured)		
11.15	4 Core X 150 Sq. MM(Armoured)		
11.16	4 Core X 185 Sq. MM(Armoured)		
11.17	4 Core X 185 Sq. MM(Armoured)		
11.18	4 Core X 240 Sq. MM(Armoured)		
11.19	4 Core X 240 Sq. MM(Armoured)		
		99.400	411.212

प्रद्युम्न साहू/PRADYUMNA SAHU
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Udyog Bhawan, New Delhi

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9.2.16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. 28/16/81 (M/s Polycab Wires Pvt. Limited) (Advance Authorization No. 0310798524 dated 27.08.2015)

Advance Authorisation may be ratified as under:

1. Description, sizes, quantities and net weight of export products under the Advance Authorization may be specified as per enclosed Annexure.
2. Quantity of import item at Sl. No. 1 i.e. Aluminium Ingots may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 to 4.
3. Quantity of import item at Sl.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 1 to 4.
4. Quantity of import item at Sl. No. 3 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 1 to 4.
5. Quantity of import item at Sl. No. 4 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export product at Sl. No. 1 to 4.
6. Quantity of import item at Sl .No. 5 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1 to 4.
7. Quantity of import item at Sl. No. 6 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1 to 4.
8. Quantity of import item at Sl. No. 7 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1 & 2.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/78 dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

EXPORT ITEMS LIST

ADVANCE AUTHORISATION NO. 0310798524 DT. 27.08.2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	AL Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Armoured Cables For 11 KV (UE) 3 Core X 150 Sq. MM 3 Core X 185 Sq. MM 3 Core X 240 Sq. MM	29.450	235.981
2	AL Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Armoured Cables For 6.6 KV (UE). 3 Core X 150 Sq. MM	20.600	116.472
3	AL Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Al. Wire Armoured Cables For 11 KV (UE) 1 Core X 400 Sq. MM 1 Core X 500 Sq. MM 1 Core X 630 Sq. MM 1 Core X 95 Sq. MM	37.750	119.005
4	AL Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Al. Wire Armoured Cables For 6.6 KV (UE) 1 Core X 150 Sq. MM 1 Core X 630 Sq. MM 1 Core X 95 Sq. MM	31.200	110.229

प्रद्युम्न साहू/PRADYUMNA SAHU
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विदेश व्यापार महानिदेशालय
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Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2015 - Case No. 43/16/81 (M/s Polycab Wires Pvt. Limited) (Advance Authorization No. 0310798514 dated 27.08.2015)

Advance Authorisation may be ratified as under:

1. Description, sizes, quantities and net weight of export products under the Advance Authorization may be specified as per enclosed Annexure.
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1, 3, 5 to 10, 12 & 13.
3. Quantity of import item at Sl.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 1 to 7, 9, 10, 12 & 13.
4. Quantity of import item at Sl.No.3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export product at Sl. No. 13.
5. Quantity of import item at Sl. No. 4 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No.2, 5 to7 & 11.
6. Quantity of import item at Sl. No. 5 i.e. Aluminium Ingots may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 2 , 4 & 11 to 13.
7. Quantity of import item at Sl .No. 6 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1 to 10 & 12 .
8. Quantity of import item at Sl. No. 7 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1 to 10 & 12.
9. Quantity of import item at Sl. No.8 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1 to 5.
10. Quantity of import item at Sl. No. 9 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 2, 5 & 11.
11. Quantity of import item at Sl. No. 10 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./kg. content in the Export products at Sl. No. 6.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/80 dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
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Udyog Bhawan, New Delhi

EXPORT ITEMS LIST

ADVANCE AUTHORISATION NO. 0310798514 DT. 27.08.2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Copper Conductor XLPE Insulated PVC Sheathed Armoured Cables 1.2 KV 4 Core X 120 Sq. MM 3 Core X 1.5 Sq. MM 2 Core X 2.5 Sq. MM 12 Core X 4 Sq. MM 3 Core X 2.5 Sq. MM 19 Core X 1.5 Sq. MM 37 Core X 1.5 Sq. MM 27 Core X 2.5 Sq. MM 48 Core X 2.5 Sq. MM 8 Core X 2.5 Sq. MM	373.500	198.864
2	AL Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV 3 Core X 300 Sq. MM 3 Core X 240 Sq. MM 3 Core X 70 Sq. MM	4.346	21.389
3	CU Cond. PE Insulated & Innersheathed PVC Outersheathed Armoured Cables upto 500 V. 1 Pair X 0.75 Sq. MM	30.000	6.300
4	Aluminium Conductor XLPE Insulated PVC Sheathed Armoured Cables 1.2 KV 4 Core X 240 Sq. MM 2 Core X 16 Sq. MM 4 Core X 16 Sq. MM 4 Core X 95 Sq. MM 4 Core X 240 Sq. MM 3.5 Core X 300 Sq. MM 3.5 Core X 240 Sq. MM 3.5 Core X 120 Sq. MM 3.5 Core X 70 Sq. MM 3.5 Core X 25 Sq. MM	20.940	60.584
5	CU Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV 3 Core X 95 Sq. MM 3 Core X 240 Sq. MM	2.500	19.580
6	CU Cond. Covered With Mica Tape XLPE Insulated CU Tape PVC Sheathed Double Steel Tape Armoured Cables For 1.2 KV 1 Pair X 1.5 Sq. MM 3 Core X 1.5 Sq. MM		

प्रद्युम्न साहू/PRADYUMNA SAHU
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Udyog Bhawan, New Delhi

	2 Core X 1.5 Sq. MM 5 Core X 1.5 Sq. MM 7 Core X 1.5 Sq. MM	18.700	6.908
7	Copper Cond. XLPE Insulated Screened with CU Tape PVC Sheathed Double Steel Tape Armoured Cables upto 750 V. 1 Pair X 1.5 Sq. MM 2 Pair X 1.5 Sq. MM	2.000	0.700
8	Copper Conductor PVC Insulated Unarmoured Cables upto 750 V. 1 Core X 6 Sq. MM 1 Core X 16 Sq. MM	23.400	1.689
9	Copper Cond. XLPE Insulated PVC Sheathed GI.Double Steel Tape Armoured Cables 1.2 KV. 3 Core X 2.5 Sq. MM (2X2.5+2.5 Sq mm) 3 Core X 6 Sq. MM (2X6+6 Sq mm) 4 Core X 2.5 Sq. MM (3X2.5+2.5 Sq mm) 4 Core X 4 Sq. MM (3X4+4 Sq mm) 4 Core X 6 Sq. MM (3X6 + 6 Sq mm) 4 Core X 10 Sq. MM (3X10 + 10 Sq mm) 4 Core X 16 Sq. MM (3X16 + 16 Sq mm) 5 Core X 6 Sq. MM (4X6 +6 Sq mm) 3.5 Core X 35 Sq. MM (3X35 +25 Sq mm) 3.5 Core X 50 Sq. MM (3X50 +25 Sq mm) 5 Core X 16 Sq. MM (4X16 +16 Sq mm) 4 Core X 25 Sq. MM (3X25 +25 Sq mm)	35.050	27.820
10	Copper Cond. XLPE Insulated Screened with CU Tape PVC Sheathed Double Steel Tape Armoured Cables 1.2kV. 3 Core X 1.5 Sq. MM 5 Core X 1.5 Sq. MM 7 Core X 1.5 Sq. MM 12 Core X 1.5 Sq. MM 16 Core X 1.5 Sq. MM	7.600	2.842
11	Al. Cond. Covered with Semi Cond. Comp. XLPE Insulated CU. Wire Screened with CU Tape MDPE Sheathed Unarmoured Cables 1.2kV. 1 Core X 300 Sq. MM 1 Core X 150 Sq. MM	18.000	35.120
12	Copper Cond. XLPE Insulated PVC Sheathed AL. Wire Armoured Cables 1.2kV. 1 Core X 95 Sq. MM	1.000	1.120
13	Copper Cond. XLPE Insulated ZHFR Sheathed AL. Wire Armoured Cables 1.2kV. 1 Core X 95 Sq. MM	3.000	3.363

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Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. 16/22/81 (M/s Polycab Wires Pvt. Limited) (Advance Authorization No. 0310798522 dated 27.08.2015)

Firm may be asked to submit the following information:

1. Size of conductors in cables alongwith quantities of cables in Kms, conductor size wise.
2. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.
3. Net weight per KM of each Cable
4. Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product.
5. Total requirement of each raw material, export product wise, in a tabular form

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/81 dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
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Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. 37/16/81 (M/s Polycab Wires Pvt. Limited) (Advance Authorization No. 0310798556 dated 28.08.2015)

Advance Authorisation may be ratified as under:

1. Description, sizes, quantities and net weight of export products under the Advance Authorization may be specified as per enclosed Annexure.
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 to 7, 10 to 17 & 19.
3. Quantity of import item at Sl.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 2, 4 to 16, 18 & 19.
4. Quantity of import item at Sl.No.3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 5, 6, 10 & 11.
5. Quantity of import item at Sl. No. 4 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 7, 10, 13 & 14.
6. Quantity of import item at Sl. No. 5 i.e. Aluminium Ingots may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 8, 9 to 11 & 18.
7. Quantity of import item at Sl. No. 6 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1 to 4, 6 to 8 & 12 to 19 .
8. Quantity of import item at Sl. No. 7 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1 to 4, 6 to 8 & 12 to 19.
9. Quantity of import item at Sl. No. 8 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 2.1, 2.3, 4, 5.2, 7, 18 & 19.
10. Quantity of import item at Sl. No. 9 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 7 & 10.
11. Quantity of import item at Sl. No. 10 i.e. HDPE Compound may be allowed as 1.05 Kgs./kg. content in the Export product at Sl. No. 17.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/82 dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
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EXPORT ITEMS LIST AGAINST			
ADVANCE AUTHORISATION NO. 0310798556 DT. 28.08.2015			
Sr. No.	**Size & type Of Cables**	**Qty (KMS)**	Total Cable wt (Metric tons)
1	**Copper Cond. PVC Insulated & PVC Sheathed Unarmoured Cables 1.2 KV**		
1.1	3 Core X 1.5 Sq. MM		
1.2	7 Core X 1.5 Sq. MM		
1.3	12 Core X 1.5 Sq. MM		
		31.900	**7.574**
2	**Copper Cond. XLPE Insulated PVC Sheathed Armoured / Unarmoured Cables up to 500 V.**		
2.1	4 Core X 0.75 Sq. MM(Armoured)		
2.2	2 Core X 0.75 Sq. MM(Unarmoured)		
2.3	4 Pair X 0.75 Sq. MM(Armoured)		
		10.400	**4.403**
3	**Copper Cond. PVC Insulated Unarmoured Cables up to 1000 V**		
3.1	1 Core X 240 Sq. MM		
3.2	1 Core X 4 Sq. MM		
3.3	1 Core X 6 Sq. MM		
3.4	1 Core X 10 Sq. MM		
3.5	1 Core X 16 Sq. MM		
3.6	1 Core X 25 Sq. MM		
3.7	1 Core X 35 Sq. MM		
3.8	1 Core X 50 Sq. MM		
3.9	1 Core X 95 Sq. MM		
3.10	1 Core X 1.5 Sq. MM		
3.11	1 Core X 120 Sq. MM		
3.12	1 Core X 2.5 Sq. MM		
		15.075	**4.157**
4	**Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables 1.2 KV**		
4.1	3 Core X 10 Sq. MM		
4.2	3 Core X 6 Sq. MM		
4.3	3 Core X 4 Sq. MM		
4.4	3 Core X 2.5 Sq. MM		
4.5	3 Core X 1.5 Sq. MM		
4.6	2 Core X 6 Sq. MM		
4.7	3 Core X 16 Sq. MM		
4.8	3 Core X 240 Sq. MM		

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4.9	3 Core X 185 Sq. MM		
4.10	3 Core X 150 Sq. MM		
4.11	3 Core X 95 Sq. MM		
4.12	3 Core X 70 Sq. MM		
4.13	3 Core X 50 Sq. MM		
4.14	3 Core X 35 Sq. MM		
4.15	3 Core X 25 Sq. MM		
4.16	4 Core X 185 Sq. MM		
4.17	2 Core X 1.5 Sq. MM		
4.18	4 Core X 2.5 Sq. MM		
4.19	37 Core X 1.5 Sq. MM		
4.20	4 Core X 1.5 Sq. MM		
		90.350	**127.437**
5	**Copper Cond. XLPE Insulated ZHFR Sheathed Armoured / Unarmoured Cables 1.2 KV**		
5.1	4 Core X 120 Sq. MM(Unarmoured)		
5.2	4 Core X 1.5 Sq. MM(Armoured)		
		9.400	**4.87**
6	**Copper Cond. PVC Insulated ZHFR Sheathed unarmoured Cables 1.2 KV**		
6.1	4 Core X 25 Sq. MM		
6.2	2 Core X 16 Sq. MM		
6.3	2 Core X 70 Sq. MM		
6.4	10 Core X 2.5 Sq. MM		
6.5	14 Core X 2.5 Sq. MM		
6.6	19 Core X 2.5 Sq. MM		
6.7	2 Core X 2.5 Sq. MM		
6.8	2 Core X 4 Sq. MM		
6.9	2 Core X 6 Sq. MM		
6.10	5 Core X 2.5 Sq. MM		
6.11	5 Core X 4 Sq. MM		
6.12	4 Core X 10 Sq. MM		
		28.425	**16.255**
7	**Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV**		
7.1	3 Core X 240 Sq. MM	**10.000**	**129.1**
	(11 KV)		
8	**Aluminium Cond. XLPE Insulated PVC Sheathed Unarmoured Cables 1.2 KV**		
8.1	4 Core X 25 Sq. MM	**15.000**	**8.25**
9	**Al. Conductor XLPE Insulated Twisted Over Central Bare Al. Alloy Messenger Cond. Aerial Bunched Cables 1.2 KV**		

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9.1	3 Core X 95 Sq. MM		
9.2	3 Core X 70 Sq. MM		
		125.000	126.675
10	**Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape ZHFR Sheathed AL. Wire Armoured Cables above 1.1 KV**		
10.1	1 Core X 95 Sq. MM		
	(11 KV)		
10.2	1 Core X 400 Sq. MM		
	(11 KV)		
		4.000	9.49
11	**Copper Cond. XLPE Insulated ZHFR Sheathed AL. Wire Armoured Cables 1.2 KV**		
11.1	1 Core X 120 Sq. MM	2.000	2.762
12	**Copper Cond. XLPE Insulated PVC Sheathed Double Steel Tape Armoured Cables 1.2 KV**		
12.1	5 Core X 16 Sq. MM	1.000	1.25
13	**Copper Cond. XLPE Insulated CU Tape PVC Sheathed Double Steel Tape Armoured Instrumentation Cables up to 750 V.**		
13.1	1 Pair X 1 Sq. MM		
13.2	2 T X 1 Sq. MM		
		3.000	0.788
14	**Copper Cond. XLPE Insulated CU Tape Screened PVC Sheathed Double Steel Tape Armoured Cables 1.2 KV**		
14.1	24 Core X 1.5 Sq. MM		
14.2	7 Core X 2.5 Sq. MM		
14.3	4 Core X 4 Sq. MM		
14.4	4 Core X 10 Sq. MM		
14.5	12 Core X 2.5 Sq. MM		
14.6	24 Core X 2.5 Sq. MM		
14.7	7 Core X 1.5 Sq. MM		
		14.600	9.74
15	**Copper Cond. XLPE Insulated CU Wire Brading PVC Sheathed Double Steel Tape Armoured Instrumentation Cables up to 750 V.**		
15.1	1 T X 1.5 Sq. MM	1.500	0.443
16	**Copper Cond. XLPE Insulated CU Tap with Copper Wire Brading PVC Sheathed G.S.Wire Braided Cables up to 750 V.**		
16.1	1 Pair X 0.330 Sq. MM	1.000	0.245
	(22 AWG)		

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17	**Copper Cond. HDPE Insulated PVC Sheathed Unarmoured Cables up to 750 V.**		
17.1	4 Pair X 0.51 SQ MM	**1.000**	**0.039**
	(CAT-5E FTP)		
18	**Aluminium Cond. XLPE Insulated PVC Sheathed Armoured Cables for 1100 V.**		
18.1	3.5 Core X 240 Sq mm		
18.2	3.5 Core X 70 Sq mm		
18.3	3.5 Core X 185 Sq mm		
18.4	3.5 Core X 50 Sq mm		
		10.000	**24.783**
19	**Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables for 1100 V.**		
19.1	7 Core X 2.5 Sq mm		
19.2	2 Core X 2.5 Sq mm		
		85.698	**32.783**

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Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. 40/16/81 (M/s Polycab Wires Pvt. Limited) (Advance Authorization No. 0310798558 dated 28.08.2015)

Advance Authorisation may be ratified as under:

1. Description, sizes, quantities and net weight of export products under the Advance Authorization may be specified as per enclosed Annexure
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 to 9, 11 to 13.
3. Quantity of import item at Sl. No. 2 i.e. Aluminium Ingots may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 5 & 10.
4. Quantity of import item at Sl.No. 3 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 1 to 7, 10 & 11.
5. Quantity of import item at Sl.No. 4 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 1, 3, 4 & 13.
6. Quantity of import item at Sl. No. 5 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 1, 2 & 5.
7. Quantity of import item at Sl .No. 6 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 2, 5 & 6 to 12.
8. Quantity of import item at Sl. No. 7 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 2, 5 & 6 to 12.
9. Quantity of import item at Sl. No. 8 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1 to 4, 6, 8 & 10.
10. Quantity of import item at Sl. No.9 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./Kg. content in the Export products at Sl. No. 3.
11. Quantity of import item at Sl. No. 10 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1, 2 & 5.

Norms committee may take a view

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(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/83 dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
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EXPORT ITEMS LIST

ADVANCE AUTHORISATION NO. 0310798558 DT. 28.08.2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape ZHFR Sheathed Armoured Cables above 1.1 KV 3 Core X 240 Sq. MM (11 KV) 3 Core X 240 Sq. MM (11 KV)	2.500	31.875
2	Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV 3 Core X 95 Sq. MM (11KV) 3 Core X 95 Sq. MM (11KV) 3 Core X 150 Sq. MM (6 KV) 3 Core X 300 Sq. MM (6 KV) 3 Core X 240 Sq. MM (20KV) 3 Core X 95 Sq. MM (6KV)	9.500	63.873
3	Copper Cond. Covered With Mica Tape XLPE Insulated ZHFR Sheathed Armoured Cables 1.2 KV 20 Core X 4 Sq. MM 16 Core X 4 Sq. MM 5 Core X 95 Sq. MM	2.505	5.602
4	Copper Cond. XLPE Insulated ZHFR Sheathed Armoured Cables 1.2 KV 20 Core X 2.5 Sq. MM	1.500	1.800
5	Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed Al. Wire Armoured Cables above 1.1 KV 1 Core X 400 Sq. MM (20 KV)	0.800	3.848
6	Copper Conductor XLPE Insulated PVC Sheathed Armoured Cables 1.2 KV 2 Core X 10 Sq. MM 2 Core X 16 Sq. MM 2 Core X 70 Sq. MM 2 Core X 95 Sq. MM 2 Core X 120 Sq. MM 2 Core X 4 Sq. MM 3.5 Core X400 Sq. MM 3 Core X 2.5 Sq. MM 3 Core X 4 Sq. MM 2 Core X 4 Sq. MM 2 Core X 6 Sq. MM 3 Core X 4 Sq. MM 3 Core X 6 Sq. MM 2 Core X 0.5 Sq. MM		

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	4 Core X 1.5 Sq. MM 8 Core X 1.5 Sq. MM 16 Core X 0.5 Sq. MM 16 Core X 1.5 Sq. MM 24 Core X 1.5 Sq. MM	50.360	29.600
7	Copper Conductor XLPE Insulated PVC Sheathed Unarmoured Cables 1.2 KV 1 Core X 240 Sq. MM 2 Core X 1.5 Sq. MM 3 Core X 1.5 Sq. MM 4 Core X 1.5 Sq. MM 7 Core X 1.5 Sq. MM 7 Core X 2.5 Sq. MM 12 Core X 1.5 Sq. MM 19 Core X 1.5 Sq. MM 5 Core X 95 Sq. MM 5 Core X 10 Sq. MM 5 Core X 4 Sq. MM 4 Core X 2.5 Sq. MM 8 Core X 1.5 Sq. MM 16 Core X 1.5 Sq. MM	11.000	8.488
8	Copper Conductor PVC Insulated & PVC Sheathed Armoured Cables 1.2 KV 10 T X 0.5 Sq. MM 3 Core X 2.5 Sq. MM 5 Core X 2.5 Sq. MM 7 Core X 2.5 Sq. MM 9 Core X 2.5 Sq. MM 10 Core X 2.5 Sq. MM 14 Core X 2.5 Sq. MM 19 Core X 2.5 Sq. MM 27 Core X 2.5 Sq. MM 2 Core X 2.5 Sq. MM 2 Core X 0.75 Sq. MM	99.109	64.443
9	Copper Conductor PVC Insulated & PVC Sheathed Unarmoured Cables 1.2 KV 4 Core X 2.5 Sq. MM	6.000	1.770
10	Aluminium Conductor XLPE Insulated PVC Sheathed Armoured Cables 1.2 KV 3.5 Core X 300 Sq. MM 3.5 Core X 240 Sq. MM 3.5 Core X 185 Sq. MM 3.5 Core X 150 Sq. MM 3.5 Core X 120 Sq. MM 3 Core X 16 Sq. MM 3 Core X 10 Sq. MM 3 Core X 6 Sq. MM		

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	3 Core X 4 Sq. MM 4 Core X 95 Sq. MM 4 Core X 70 Sq. MM 4 Core X 50 Sq. MM 4 Core X 35 Sq. MM 4 Core X 25 Sq. MM 3 Core X 300 Sq. MM 3 Core X 150 Sq. MM 3 Core X 70 Sq. MM 3 Core X 50 Sq. MM 3 Core X 25 Sq. MM	39.715	69.729
11	Copper Conductor XLPE Insulated PVC Sheathed Unarmoured Instrumentation Cables upto 500 V. 2 Pair X 0.75 Sq. MM 4 Pair X 0.75 Sq. MM 10 Pair X 0.75 Sq. MM	3.000	0.525
12	Copper Conductor PVC Insulated & Sheathed Unarmoured Cables up to 500 V. 1 Core X 16 Sq. MM 1 Core X 120 Sq. MM	0.800	0.422
13	Copper Conductor ZHFR Insulated Unarmoured Cables up to 750 V. 1 Core X 16 Sq. MM 1 Core X 25 Sq. MM 1 Core X 35 Sq. MM	10.000	2.463

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Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. 41/16/81 (M/s Polycab Wires Pvt. Limited) (Advance Authorization No. 0310798549 dated 28.08.2015)

Advance Authorisation may be ratified as under:

1. Description, sizes, quantities and net weight of export products under the Advance Authorization may be specified as per enclosed Annexure
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 to 14.
3. Quantity of import item at Sl. No. 2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 2 to 9 & 11 to 13.
4. Quantity of import item at Sl. No. 3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 1, 2, 6,11 & 12.
5. Quantity of import item at Sl. No. 4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 3, 7, 8 & 11.
6. Quantity of import item at Sl. No. 5 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 3, 7, 8 & 11.
7. Quantity of import item at Sl .No. 6 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 3, 4, 5, 7, 9, 10, 13 & 14.
8. Quantity of import item at Sl. No. 7 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 3, 4, 5, 7, 9, 10, 13 & 14.
9. Quantity of import item at Sl. No. 8 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 2, 4 to 7 , 9.1 to 9.7, 9.14 to 9.18 & 11.
10. Quantity of import item at Sl. No. 9 i.e. Lead Ingots may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 5 .
11. Quantity of import item at Sl. No. 10 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./Kg. content in the Export products at Sl. No. 2, 3 & 5.
12. Quantity of import item at Sl. No. 11 i.e. Aluminium Ingots may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 8 & 12.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/84 dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
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Udyog Bhawan, New Delhi

EXPORT ITEMS LIST

ADVANCE AUTHORISATION NO. 0310798549 DT. 28.08.2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Copper Conductor ZHFR Insulated Unarmoured Cables up to 750 V.		
1.1	1 Core X 50 Sq. MM	1.000	0.495
2	Copper Cond. XLPE Insulated Mica Tape ZHFR Sheathed Armoured Cables 1.2 KV		
2.1	12 Core X 2.5 Sq. MM		
2.2	3 Core X 10 Sq. MM	1.775	1.891
3	Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU wire Screened PVC Sheathed Unarmoured Cables above 1.1 KV		
3.1	3 Core X 240 Sq. MM 18/30 (36 KV)	4.200	53.550
4	Copper Cond. XLPE Insulated PE Inner and PVC Outer Sheathed Armoured Cables up to 500 V		
4.1	2 Pairs X 1 Sq. MM		
4.2	21 Core X 2.5 Sq. MM		
4.3	2 Pair X 1 Sq. MM		
4.4	10 Pair X 0.5 Sq. MM		
4.5	10 T X 2.5 Sq. MM	3.850	3.442
5	Copper Cond. Covered With Mica Tape XLPE Insulated Lead and PVC Sheathed Armoured Instrumentation Cables upto 500 V.		
5.1	20 Pair X 1.5 Sq. MM		
5.2	20 Pair X 1.5 Sq. MM		
5.3	6 Pair X 1.5 Sq. MM		
5.4	1 Pair X 1.5 Sq. MM		
5.5	10 Pair X 1.5 Sq. MM	7.000	23.690
6	Copper Cond. XLPE Insulated ZHFR Sheathed Armoured Cables 1.2 KV.		
6.1	2 Core X 2.5 Sq. MM		
6.2	7 Core X 1.5 Sq. MM		
6.3	12 Core X 1.5 Sq. MM	103.000	39.862
7	Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV		
7.1	3 Core X 120 Sq. MM (33 KV)	1.325	9.818
8	AL Cond. Covered With Semi Conducting Compound XLPE Insulated CU Wire Screened with CU Tape MDPE Sheathed Unarmoured Cables above 1.1 KV		
8.1	3 X 1 X 185 Sq. MM (3Core X 185 Sq .mm) (11 KV)		
8.2	1 Core X 150 Sq. MM (33 KV)		
8.3	1 Core X 300 Sq. MM (33 KV)		
8.4	1 Core X 630 Sq. MM (33 KV)	32.286	86.506

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9	Copper Cond. XLPE Insulated PVC Sheathed Armoured/Unarmoured Cables 1.2 KV.		
9.1	4 Core X 2.5 Sq. MM (Armoured)		
9.2	2 Core X 4 Sq. MM(Armoured)		
9.3	7 Core X 4 Sq. MM(Armoured)		
9.4	3 Core X 1.5 Sq. MM(Armoured)		
9.5	4 Core X 1.5 Sq. MM(Armoured)		
9.6	2 Core X 2.5 Sq. MM(Armoured)		
9.7	5 Core X 2.5 Sq. MM(Armoured)		
9.8	4 Core X 16 Sq. MM(Unarmoured)		
9.9	4 Core X 25 Sq. MM(Unarmoured)		
9.10	4 Core X 35 Sq. MM(Unarmoured)		
9.11	5 Core X 25 Sq. MM(Unarmoured)		
9.12	5 Core X 35 Sq. MM(Unarmoured)		
9.13	5 Core X 10 Sq. MM(Unarmoured)		
9.14	3 Core X 1.5 Sq. MM(Armoured)		
9.15	4 Core X 10 Sq. MM(Armoured)		
9.16	4 Core X 35 Sq. MM(Armoured)		
9.17	4 Core X 50 Sq. MM(Armoured)		
9.18	4 Core X 120 Sq. MM(Armoured)	476.500	282.000
10	Copper Cond. PVC Insulated & Sheathed Unarmoured Cables Upto 750 V.		
10.1	3 Core X 1.5 Sq. MM		
10.2	3 Core X 2.5 Sq. MM		
10.3	1 Core X 1.5 Sq. MM		
10.4	1 Core X 2.5 Sq. MM	340.000	31.510
11	Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape ZHFR Sheathed Armoured Cables above 1.1 KV		
11.1	3 Core X 95 Sq. MM (11 KV)	4.000	25.600
12	Copper Cond. XLPE Insulated ZHFR Sheathed Al Wire Armoured Cables 1.2 KV		
12.1	1 Core X 95 Sq. MM	3.000	3.363
13	Copper Conductor XLPE Insulated PVC Sheathed G.I. Double Steel Tape Armoured Cables 1.2 KV.		
13.1	3 Core X 4 Sq. MM		
13.2	3 Core X 2.5 Sq. MM		
13.3	4 Core X 2.5 Sq. MM	3.000	1.050
14	Copper Cond. PVC Insulated Unarmoured Cables 1.2 KV.		
14.1	1 Core X 2.5 Sq. MM	2.000	0.064

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Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. 42/16/81 (M/s Polycab Wires Pvt. Limited) (Advance Authorization No. 0310798553 dated 28.08.2015)

Advance Authorisation may be ratified as under:

1. Description, sizes, quantities and net weight of export products under the Advance Authorization may be specified as per enclosed Annexure
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 to 13 & 15.
3. Quantity of import item at Sl. No. 2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 1 to 5, 7, 9, 10, 14 & 15.
4. Quantity of import item at Sl. No. 3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 4 & 8.
5. Quantity of import item at Sl. No. 4 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 to 4 & 15.
6. Quantity of import item at Sl. No. 5 i.e. Aluminium Ingots may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 2, 14 & 15.
7. Quantity of import item at Sl .No. 6 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 5 to 7, 9 to 13 & 15.
8. Quantity of import item at Sl. No. 7 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 5 to 7, 9 to 13 & 15.
9. Quantity of import item at Sl. No. 8 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1.2, 1.3, 4, 5 & 9.
10. Quantity of import item at Sl. No. 9 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 1 to 4 & 15.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/85 dated 09/02/2016

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Udyog Bhawan, New Delhi

EXPORT ITEMS LIST

ADVANCE AUTHORISATION FILE NO. 03/95/040/0047/AM16 DT.23.04.2015

ADVANCE AUTHORISATION NO. 0310798553 DT. 28.08.2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	CU Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed Armoured/Unarmoured Cables above 1.1 KV		
1.1	3 Core X 240 Sq. MM (Unarmoured)		
1.2	3 Core X 50 Sq. MM(Armoured)		
1.3	3 Core X 95 Sq. MM(Armoured)	14.000	96.480
2	Al. Cond. Covered with Semi Conducting Compound XLPE Insulated CU. Wire Screened with CU Tape MDPE Sheathed Unarmoured Cables above 1.1kV.		
2.1	1 Core X 800 Sq. MM		
2.2	1 Core X 70 Sq. MM	26.164	83.187
3	CU. Cond. Covered with Semi Conducting Compound XLPE Insulated CU. Wire Screened with CU Tape MDPE Sheathed Unarmoured Cables 1.2kV.		
3.1	1 Core X 500 Sq. MM	4.128	25.181
4	CU Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape ZHFR Sheathed Armoured Cables above 1.1 KV		
4.1	3 Core X 70 Sq. MM		
4.2	3 Core X 150 Sq. MM	13.750	90.065
5	Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables 1.2 KV		
5.1	2 Core X 2.5 Sq. MM		
5.2	4 Core X 6 Sq. MM		
5.3	4 Core X 10 Sq. MM		
5.4	2 Core X 10 Sq. MM		
5.5	4 Core X 300 Sq. MM		
5.6	4 Core X 240 Sq. MM		
5.7	4 Core X 185 Sq. MM		
5.8	4 Core X 150 Sq. MM		
5.9	4 Core X 120 Sq. MM		
5.10	4 Core X 95 Sq. MM		
5.11	4 Core X 50 Sq. MM		
5.12	4 Core X 35 Sq. MM		
5.13	4 Core X 25 Sq. MM		
5.14	4 Core X 16 Sq. MM		
5.15	4 Core X 10 Sq. MM	57.244	135.897
6	Copper Cond. PVC Insulated Unarmoured Cables upto 1000V.		
6.1	1 Core X 10 Sq. MM		
6.2	1 Core X 35 Sq. MM		
6.3	1 Core X 50 Sq. MM		
6.4	3 Core X 2.5 Sq. MM		

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6.5	1 Core X 150 Sq. MM		
6.6	1 Core X 120 Sq. MM		
6.7	1 Core X 95 Sq. MM		
6.8	1 Core X 70 Sq. MM		
6.9	1 Core X 50 Sq. MM		
6.10	1 Core X 25 Sq. MM		
6.11	1 Core X 16 Sq. MM		
6.12	1 Core X 10 Sq. MM		
6.13	1 Core X 240 Sq. MM		
6.14	1 Core X 300 Sq. MM		
6.15	1 Core X 8 AWG		
6.16	1 Core X 6 AWG		
6.17	1 Core X 12 AWG		
6.18	1 Core X 14 AWG		
6.19	1 Core X 22 AWG		
6.2	1 Core X 20 AWG		
6.21	1 Core X 18 AWG		
6.22	1 Core X 16 AWG		
6.23	1 Core X 10 AWG		
6.24	1 Core X 12 AWG	1344.037	48.588
7	Copper Cond. XLPE Insulated PVC Sheathed AL. Wire Armoured Cables 1.2 KV		
7.1	1 Core X 630 Sq. MM	0.220	1.494
8	Flexible Copper Conductor ZHFR Insulated Unarmoured Cables up to 1000 V.		
8.1	1 Core X 1.5 Sq. MM		
8.2	1 Core X 2.5 Sq. MM		
8.3	1 Core X 6 Sq. MM		
8.4	1 Core X 10 Sq. MM		
8.5	1 Core X 35 Sq. MM		
8.6	1 Core X 16 Sq. MM		
8.7	1 Core X 25 Sq. MM		
8.8	1 Core X 70 Sq. MM	217.600	10.590
9	Copper Conductor XLPE Insulated PE Inner sheathed PVC Outer Sheathed Armoured Cables up to 500 V.		
9.1	20 Pair X 0.5 Sq. MM		
9.2	10 T X 2.5 Sq. MM		
9.3	20 T X 2.5 Sq. MM		
9.4	2 Pair X 1 Sq. MM	4.570	6.663
10	Copper Cond. XLPE Insulated PVC Sheathed GI Double Steel Tape Armoured Cables 1.2 KV.		
10.1	3 Core X 2.5 Sq. MM (2X2.5+2.5 Sq mm)		
10.2	5 Core X 16 Sq. MM (4X16+16 Sq mm)	4.400	5.120
11	Copper Cond. PVC Insulated Unarmoured Speaker Cables upto 500V.		

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11.1	2 Core X 22 AWG		
11.2	2 Core X 16 AWG		
11.3	2 Core X 18 AWG		
11.4	2 Core X 14 AWG	150.000	3.520
12	Copper Cond. PVC Insulated Unarmoured Twin Flat Cables upto 500V.		
12.1	2 Core X 10 AWG		
12.2	2 Core X 12 AWG	15.000	1.635
13	Flexible Copper Cond. PVC Insulated Unarmoured Cables upto 1000V.		
13.1	1 Core X 4 AWG		
13.2	1 Core X 2 AWG		
13.3	1 Core X 2/0 AWG		
13.4	1 Core X 1/0 AWG	20.000	7.852
14	Aluminium Messenger Conductor XLPE Insulated PVC Tape Cables 1100 V.		
14.1	3 Core X 35+1X50		
14.2	3 Core X 70+1X50		
14.3	3 Core X 95+1X50	117.000	93.986
15	Al. Cond. Covered with Semi Conductor Comp. XLPE Insulated CU. Wire Screened with CU Tape PVC Sheathed Unarmoured Cables 1.2kV.		
15.1	1 Core X 120 Sq. MM	30.000	31.650

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9.2.16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. 44/16/81 (M/s Polycab Wires Pvt. Limited) (Advance Authorization No. 0310798559 dated 28.08.2015)

Advance Authorisation may be ratified as under:

1. Description, sizes, quantities and net weight of export products under the Advance Authorization may be specified as per enclosed Annexure
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 to 6, 8 to 13 & 15.
3. Quantity of import item at Sl. No. 2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 1, 3 to 12 & 14 to 16.
4. Quantity of import item at Sl. No. 3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No.3, 4 & 9 to 11.
5. Quantity of import item at Sl. No. 4 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 6 to 10 & 14.
6. Quantity of import item at Sl. No. 5 i.e. Aluminium Ingots may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 7 to 9, 11, 14 & 16.
7. Quantity of import item at Sl .No. 6 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 2, 5 to 7 & 12 to 16.
8. Quantity of import item at Sl. No. 7 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 2, 5 to 7 & 12 to 16.
9. Quantity of import item at Sl. No. 8 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1.28 to 1.39, 3.1 to 3.9, 3.11, 4, 6, 7, 10, 12, 13, 15 & 16.
10. Quantity of import item at Sl. No. 9 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 6 to 10 & 14.
11. Quantity of import item at Sl. No.10 i.e. Glass Mica Tape may be allowed as 1.02 Kgs/kg content in the Export products at Sl. No. 3.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/86 dated 09/02/2016

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EXPORT ITEMS LIST

ADVANCE AUTHORISATION NO. 0310798559 DT. 28.08.2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Copper Cond. XLPE Insulated PVC Sheathed Armoured/Unarmoured Cables 1.2 KV		
1.1	3.5 Core X 35 Sq. MM		
1.2	3.5 Core X 50 Sq. MM		
1.3	3.5 Core X 70 Sq. MM		
1.4	3.5 Core X 95 Sq. MM		
1.5	3.5 Core X 120 Sq. MM		
1.6	3.5 Core X 150 Sq. MM		
1.7	1 Core X 95 Sq. MM		
1.8	1 Core X 120 Sq. MM		
1.9	1 Core X 185 Sq. MM		
1.10	1 Core X 240 Sq. MM		
1.11	1 Core X 630 Sq. MM		
1.12	2 Core X 1.5 Sq. MM		
1.13	3 Core X 1.5 Sq. MM		
1.14	5 Core X 1.5 Sq. MM		
1.15	7 Core X 1.5 Sq. MM		
1.16	12 Core X 1.5 Sq. MM		
1.17	2 Core X 2.5 Sq. MM		
1.18	3 Core X 2.5 Sq. MM		
1.19	4 Core X 2.5 Sq. MM		
1.20	3 Core X 4 Sq. MM		
1.21	4 Core X 4 Sq. MM		
1.22	4 Core X 6 Sq. MM		
1.23	5 Core X 6 Sq. MM		
1.24	4 Core X 16 Sq. MM		
1.25	4 Core X 25 Sq. MM		
1.26	4 Core X 50 Sq. MM		
1.27	3.5 Core X 240 Sq. MM		
1.28	27 Core X 1.5 Sq. MM (Armoured)		
1.29	7 Core X 4 Sq. MM (Armoured)		
1.30	2 Core X 2.5 Sq. MM (Armoured)		
1.31	4 Core X 1.5 Sq. MM (Armoured)		
1.32	3 Core X 2.5 Sq. MM (Armoured)		
1.33	12 Core X 4 Sq. MM (Armoured)		
1.34	4 Core X 120 Sq. MM (Armoured)		
1.35	48 Core X 1.5 Sq. MM (Armoured)		
1.36	2 Core X 4 Sq. MM (Armoured)		
1.37	2 Core X 1.5 Sq. MM (Armoured)		
1.38	4 Core X 150 Sq. MM (Armoured)		
1.39	3 Core X 25 Sq. MM (Armoured)	603.300	576.581
2	Copper Conductor PVC Insulated Unarmoured Cables upto 1000 V.		
2.1	1 Core X 1.5 Sq. MM		
2.2	1 Core X 2.5 Sq. MM		
2.3	1 Core X 4 Sq. MM		

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2.4	1 Core X 6 Sq. MM		
2.5	1 Core X 10 Sq. MM		
2.6	1 Core X 16 Sq. MM		
2.7	1 Core X 25 Sq. MM		
2.8	1 Core X 35 Sq. MM		
2.9	1 Core X 50 Sq. MM		
2.10	1 Core X 70 Sq. MM		
2.11	1 Core X 95 Sq. MM		
2.12	1 Core X 120 Sq. MM		
2.13	1 Core X 150 Sq. MM		
2.14	1 Core X 0.5 Sq. MM		
2.15	1 Core X 0.75 Sq. MM		
2.16	1 Core X 1 Sq. MM		
2.17	1 Core X 1.5 Sq. MM		
2.18	1 Core X 2.5 Sq. MM		
2.19	1 Core X 4 Sq. MM		
2.20	1 Core X 6 Sq. MM		
2.21	1 Core X 10 Sq. MM		
2.22	1 Core X 16 Sq. MM		
2.23	1 Core X 25 Sq. MM	216.000	14.273
3	Copper Conductor Covered with Glass Mica Tape XLPE Insulated ZHFR Sheathed Armoured/Unarmoured Cables 1.2 kv		
3.1	3 Core X 16 Sq. MM (Armoured)		
3.2	3 Core X 35 Sq. MM (Armoured)		
3.3	3 Core X 25 Sq. MM (Armoured)		
3.4	3 Core X 50 Sq. MM (Armoured)		
3.5	3 Core X 70 Sq. MM (Armoured)		
3.6	3 Core X 95 Sq. MM (Armoured)		
3.7	3 Core X 120 Sq. MM (Armoured)		
3.8	10 Core X 1.5 Sq. MM (Armoured)		
3.9	7 Core X 2.5 Sq. MM (Armoured)		
3.10	10 Core X 1.5 Sq. MM (Unarmoured)		
3.11	3 Core X 2.5 Sq. MM (Armoured)		
3.12	3 Core X 2.5 Sq. MM (Unarmoured)	44.200	35.240
4	Copper Conductor XLPE Insulated ZHFR Sheathed Armoured Cables 1.2 kv		
4.1	40 Core X 2.5 Sq. MM		
4.2	20 Core X 2.5 Sq. MM		
4.3	10 Core X 2.5 Sq. MM		
4.4	19 Core X 1.5 Sq. MM		
4.5	4 Core X 400 Sq. MM		
4.6	19 Core X 4 Sq. MM		
4.7	7 Core X 1.5 Sq. MM	69.545	81.860
5	Bare Copper Cond. XLPE Insulated PVC Sheathed Unarmoured Cables 1.2 KV		
5.1	5 Core X 16 Sq. MM		
5.2	5 Core X 25 Sq. MM (3 x 25 + 2 x 16)		
5.3	5 Core X 35 Sq. MM (3 x 35 + 2 x 25)		

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5.4	5 Core X 50 Sq. MM (3 x 50 + 2 x 25)		
5.5	5 Core X 70 Sq. MM (3 x 70 + 2 x 35)		
5.6	5 Core X 185 Sq. MM (3 x 185 + 2 x 95)		
5.7	5 Core X 240 Sq. MM (3 x 240 + 2 x 120)		
5.8	5 Core X 300 Sq. MM (3 x 300 + 2 x 150)		
5.9	5 Core X 2.5 Sq. MM		
5.10	5 Core X 4 Sq. MM		
5.12	5 Core X 6 Sq. MM		
5.13	5 Core X 10 Sq. MM	15.900	33.372
6	Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV		
6.1	3 Core X 70 Sq. MM (11 KV)		
6.2	3 Core X 120 Sq. MM (11 KV)		
6.3	3 Core X 150 Sq. MM (11 KV)	16.850	117.251
7	Aluminium Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV		
7.1	3 Core X 70 Sq. MM (11 KV)		
7.2	3 Core X 185 Sq. MM (11 KV)		
7.3	3 Core X 120 Sq. MM (12 KV)		
7.4	3 Core X 185 Sq. MM (12 KV)	19.801	104.990
8	Al. Cond. Covered with Semi Conducting Compound XLPE Insulated CU. Wire Screened with CU Tape MDPE Sheathed Unarmoured Cables above 1.1kV.		
8.1	3X1X 185 Sq. MM Triplex Cable (11 KV)		
8.2	3X1X95 Sq. MM Triplex Cable (11 KV)		
8.3	3X1X 300 Sq. MM Triplex Cable (11 KV)		
8.4	1 Core X 240 Sq. MM (33 KV)		
8.5	1 Core X 500 Sq. MM (33 KV)		
8.6	1 Core X 50 Sq. MM (33 KV)	64.845	167.706
9	Copper Conductor Covered With Semi Conducting Compound XLPE Insulated CU Tape ZHFR Sheathed Al.Wire Armoured Cables above 1.1 KV		
9.1	1 Core X 300 Sq. MM (11 KV)		
9.2	1 Core X 240 Sq. MM (11 KV)		
9.3	1 Core X 400 Sq. MM (11 KV)		
9.4	1 Core X 150 Sq. MM (11 KV)	10.500	37.500
10	Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape ZHFR Sheathed Armoured Cables above 1.1 KV		
10.1	3 Core X 185 Sq. MM (11 KV)		
10.2	3 Core X 95 Sq. MM (11 KV)	6.000	48.900
11	Copper Cond. XLPE Insulated ZHFR Sheathed Al.Wire Armoured Cables 1.2 KV		
11.1	1 Core X 120 Sq. MM		

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11.2	1 Core X 95 Sq. MM	7.000	8.883
12	Copper Cond. PE Insulated PE Inner & PVC Outersheathed Armoured Cables upto 1000 V.		
12.1	1 Pair X 0.75 Sq. MM	21.000	3.780
13	Copper Conductor PVC Insulated and Sheathed Armoured Instrumentation Cables 1.2 KV		
13.1	8 T X 1 Sq. MM		
13.2	10 T X 1 Sq. MM		
13.3	7 Core X 1.5 Sq. MM		
13.4	24 Core X 1.5 Sq. MM		
13.5	30 Core X 1.5 Sq. MM	13.350	14.893
14	Al. Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed AL. Wire Armoured / Unarmoured Cables above 1.1 KV		
14.1	1 Core X 400 Sq. MM (12 KV) (Armoured)		
14.2	1 Core X 300 Sq. MM (12 KV) (Armoured)		
14.3	1 Core X 240 Sq. MM (12 KV) (Unrmoured)		
14.4	1 Core X 300 Sq. MM (12 KV) (Unarmoured)	6.765	13.505
15	Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables For 1100 V.		
15.1	4 Core X 25 Sq. MM		
15.2	4 Core X 2.5 Sq. MM (solid Copper conductor)		
15.3	4 Core X 2.5 Sq. MM (standared copper conductors)		
15.4	3 Core X 2.5 Sq. MM	4.600	2.413
16	Aluminium Cond. XLPE Insulated PVC Sheathed Armoured Cables For 1100 V.		
16.1	3.5 Core X 120 Sq. MM		
16.2	3.5 Core X 150 Sq. MM		
16.3	4 Core X 25 Sq. MM	2.352	4.826

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Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016- Case No. 26/16/81 (M/s Jindal SAW Limited) (Advance Authorization No. 0510395490 dated 31.08.2015)

Advance Authorization may be ratified as under:

1. Following may be suffixed with the description of export item :
   " 3LPP coated pipes of 3.0 mm thickness- 45290.905 Sq. Meters,
   3LPP coated pipes of 3.5 mm thickness- 99502.168 Sq. Meters,
   3LPP coated Bend Pipes of 2.5 mm thickness- 137.264 Sq. Meters,
   CWC (90 mm)- 143412.2 Sq. Meters & CWC (30 mm)- 1518.15 Sq. Meters, CWC Weight: 45667 MT"
2. Net weight of export items may be specified as 31753.7 MT.
3. Quantities of import items at Sl. No.1, 8 & 9 may be allowed as applied for being 0.35 % of FOB value of export items.
4. Total quantity of import items at Sl. No. 2 & 5 put together may be allowed as 17.2 MT taking clue from SIONs C-1290, C-1291 & C-1292.
5. Quantity of import item at Sl. No. 3 viz. Adhesive may be allowed as 37.269 MT taking clue from SIONs C-1290, C-1291 & C-1292.
6. Quantity of import item at Sl. No. 4 viz. Polypropylene(PP)may be allowed as applied for i.e. 528.5 MT taking clue SIONs C-1290, C-1291 & C-1292.
7. Word "Relevant" may be prefixed with the description of import item at Sl. No. 6 and its quantity may be allowed as 1.03 Kgs./Kg. content in export items as claimed by the firm..
8. Quantity of import item at Sl. No. 7 viz. Cement may be allowed as applied for i.e. 9437.3 MT as 1.05 Kgs./kg. content in export items.
9. Import items at Sl. No. 10 to 15 may be allowed on net to net basis with accountability clause.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/88 dated 09/02/2016

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Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. 35/16/81 (M/s Polycab Wires Pvt. Limited) (Advance Authorization No. 0310798612 dated 01.09.2015)

Advance Authorisation may be ratified as under:

1. Description, sizes, quantities and net weight of export products under the Advance Authorization may be specified as per enclosed Annexure
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 2, 3 to 6, 9, 10 & 12 to 17.
3. Quantity of import item at Sl. No. 2 i.e. Aluminium Ingots may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1, 3, 4, 6 to 8, 11 & 18.
4. Quantity of import item at Sl. No. 3 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 1 to 7, 11, 12 & 14 to 18 .
5. Quantity of import item at Sl. No. 4 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 4 & 9.
6. Quantity of import item at Sl. No. 5 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 1 & 3 to 7.
7. Quantity of import item at Sl .No. 6 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 2, 6 to 8 & 10 to 18.
8. Quantity of import item at Sl. No. 7 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 2, 6 to 8 & 10 to 18.
9. Quantity of import item at Sl. No. 8 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 2, 7, 11, 14, 15, 17 & 18.
10. Quantity of import item at Sl. No.9 i.e. Glass Mica Tape may be allowed as 1.02 Kgs/kg content in the Export products at Sl. No. 15 to 17.
11. Quantity of import item at Sl. No. 10 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 & 3 to 7.
12. Quantity of import item at Sl. No. 11 i.e. HDPE Compound may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 14, 17 & 18 .

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/89 dated 09/02/2016

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EXPORT ITEMS LIST

ADVACNCE AUTHORISATION NO. 0310798612 DT.01.09.2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Aluminium Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed Al wire Armoured Cables above 1.1 KV 1 Core X 400 Sq. MM (E) (20 KV) 1 Core X 630 Sq. MM (E) (17.5 KV)	10.200	30.528
2	Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables 1.2 KV 7 Core X 4 Sq. MM 37 Core X 2.5 Sq. MM 2 Core X 2.5 Sq. MM 5 Core X 1.5 Sq. MM 5 Core X 1.5 Sq. MM 3 Core X 4 Sq. MM 3 Core X 16 Sq. MM 4 Core X 2.5 Sq. MM 4 Core X 4 Sq. MM 4 Core X 10 Sq. MM 4 Core X 6 Sq. MM 3 Core X 2.5 Sq. MM 12 Core X 2.5 Sq. MM 24 Core X 2.5 Sq. MM 3 Core X 6 Sq. MM 3 Core X 4 Sq. MM 4 Core X 16 Sq. MM 4 Core X 120 Sq. MM 4 Core X 95 Sq. MM	120.950	193.948
3	Aluminium Cond. Covered With Semi Conducting Compound XLPE Insulated CU Wire Screened with CU Tape MDPE Sheathed Unarmoured Cables above 1.1 KV 3 Core X 95 Sq. MM (11 KV) 1 Core X 630 Sq. MM (33 KV) 1 Core X 300 Sq. MM (33 KV) 1 Core X 185 Sq. MM (33 KV) 1 Core X 95 Sq. MM (33 KV) 1 Core X 800 Sq. MM (33 KV)	139.635	500.491
4	Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape ZHFR Sheathed Al wire Armoured Cables above 1.1 KV 1 Core X 400 Sq. MM (11KV)	3.000	14.250
5	Copper Cond. Covered With Semi Conducting Compound XLPE Insulated Copper Wire Screened with CU Tape MDPE Sheathed Unarmoured Cables above 1.1 KV 1 Core X 400 Sq. MM (22KV) 1 Core X 240 Sq. MM (E) (30 KV)		

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		28.170	105.496
6	Aluminium Cond. Covered With Semi Conducting Compound XLPE Insulated CU Wire Screened with CU Tape PVC Sheathed Unarmoured Cables above 1.1 KV		
	1 Core X 120 Sq. MM (E) (25 KV) 1 Core X 253.44 Sq. MM (25 KV) 1 Core X 253.44 Sq. MM (35 KV)	7.700	16.607
7	Aluminium Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV		
	3 Core X 300 Sq. MM (UE, 11 KV) 3 Core X 300 Sq. MM (UE, 33 KV)	0.350	2.910
8	Aluminium Cond. PVC Insulated PVC Sheathed Unarmoured Cables 1.2 KV		
	1 Core X 150 Sq. MM 1 Core X 185 Sq. MM	6.800	11.890
9	Copper Cond. ZHFR Insulated Unarmoured Cables 1.2 KV		
	1 Core X 1.5 Sq. MM 1 Core X 2.5 Sq. MM 1 Core X 4 Sq. MM 1 Core X 6 Sq. MM	29.400	0.756
10	Copper Cond. PVC Insulated Unarmoured Cables 1.2 KV		
	1 Core X 25 Sq. MM 1 Core X 50 Sq. MM 1 Core X 95 Sq. MM 1 Core X 120 Sq. MM	3.800	3.245
11	Aluminium Cond. XLPE Insulated PVC Sheathed Armoured Cables 1.2 KV		
	4 Core X 35 Sq. MM 4 Core X 50 Sq. MM 4 Core X 70 Sq. MM 4 Core X 95 Sq. MM 4 Core X 120 Sq. MM 4 Core X 150 Sq. MM 4 Core X 185 Sq. MM 4 Core X 300 Sq. MM 4 Core X 25 Sq. MM	18.700	56.626
12	Copper Cond. XLPE Insulated PVC Sheathed Unarmoured Cables 1.2 KV		
	1 Core X 400 Sq. MM 1 Core X 70 Sq. MM	10.250	33.752
13	Copper Cond. PVC Insulated PVC Sheathed Unarmoured Cables 1.2 KV		
	3 Core X 2.5 Sq. MM	8.500	2.083
14	Copper Cond. XLPE Insulated PE, HDPE and Polymaid Nylon multilayer Sheathed PVC bedding Armoured FR PVC sheathed Instrumentation Cables upto 500 V.		
	20 Core X 2.5 Sq. MM		

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	4 Core X 2.5 Sq. MM 5 Pair X 0.5 Sq. MM 10 Pair X 0.5 Sq. MM 20 Pair X 0.5 Sq. MM 1 Pair X 1.5 Sq. MM 5 Pair X 0.5 Sq. MM 10 Pair X 0.5 Sq. MM 20 Pair X 0.5 Sq. MM 6 Triple X 0.9 Sq. MM 12 Triple X 0.9 Sq. MM	13.075	17.313
15	Copper Cond. Covered with Glass Mica Tape XLPE Insulated PVC Sheathed Armoured Cables upto 500 V. 5 Pair X 0.5 Sq. MM	0.400	0.324
16	Copper Cond. Covered with Glass Mica Tape XLPE Insulated PVC Sheathed G.S. Wire Bradded Cables upto 500 V. 2 Core X 2.5 Sq. MM 1 Pair X 1.5 Sq. MM	2.000	0.745
17	Copper Cond. Covered with Glass Mica Tape XLPE Insulated PE And HDPE Sheathed Extruded PVC Sheathed Armoured Cables upto 500 V. 2 Core X 2.5 Sq. MM 20 Core X 2.5 Sq. MM 10 Core X 2.5 Sq. MM 5 Pair X 0.5 Sq. MM 10 Pair X 0.5 Sq. MM 1 Pair X 1.5 Sq. MM 20 Pair X 0.5 Sq. MM 20 Pair X 0.5 Sq. MM (I&O)	8.200	14.766
18	Nickel Chromium Alumel Cond. XLPE Insulated PE And HDPE Sheathed Extruded PVC Sheathed Armoured Instrumentation Cables upto 500 V. 10 Core X 1.30 Sq. MM	0.900	2.025

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Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016- Case No. 13/16/81 (M/s Bharat Heavy Electricals Limited) (Advance Authorization No. 1110028163 dated 02.09.2015)

Advance Authorization may be ratified as under :

1. Net weight of export products from Sl. No. 1 to 13 may be specified as 126.3 MT, 13.75 MT, 63 MT, 95 MT, 57.5 MT, 77.5 MT, 113.3 MT, 17.5 MT 12.5 MT, 20 MT, 9 MT, 264 MT & 7.65 MT respectively.
2. Word "Relevant" may be prefixed with the description of import item at Sl. No.1 and its quantity may be allowed as 465.344 MT as 1.212 Kgs./Kg. content in export items after taking 1/3rd recovery from scrap.
3. Import item at Sl.No. 2 may be allowed as 6 Nos. (0.96 MT) on net to net basis with accountability clause.
4. Import items at Sl. No. 3, 4, 6, 7 & 8 put together may be allowed within 5 % of FOB value of exports.
5. Quantity of import item at Sl. No. 5 may be allowed as 47.227 MT as 1.01 Kgs./Kg. content in export items

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/90 dated 09/02/2016

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F.No. 2(6)/2011-TW
Government of India
Ministry of Steel
Technical Division

Subject: Ratification of norm in respect of Advance Licences No. 0310798810 dated 10.09.2015, 0310799015 dated 22.09.2015 and 0310799016 dated 22.09.2015 of M/s KRYFS Power Component Limited, Mumbai.

DGFT may refer to their UO No 01/81/50/371/AM-16/DES-2/68 dated 22.12.2015, 01/81/50/370/AM-16/DES-2/462 dated 22.12.2015 and 01/81/50/372/AM-16/DES-2/70 dated 22.12.2015 whereby the above mentioned Advance Authorizations of **M/s KRYFS Power Component Limited, Mumbai** have been forwarded to Ministry of Steel for our comments/views.

Ministry of Steel recommends the import of Cold Rolled Grain Oriented (CRGO) Steel in coils form (Prime Quality) of relevant grade with wastage of 1.015 Kg/kg for the aforesaid export product subject to the condition that width of imported coils is more than the respective width of export products. However, export of coils cannot be made from imported sheets. Therefore, import of sheets, as applied, are not recommended. The following amendment in the description of item of import and quantity of import is recommended:

Sl No	Advance Authorization No and date	Description of item of export	Qty	Description of item of import	Qty
1	0310798810 dated 10.09.2015	CRGO Slit Coils for Transformer Cores width up to 600 mm	600 MT	Cold Rolled Grain Oriented (CRGO) Steel in coils form (Prime Quality) of relevant grade – width more than 600 MM	609 MT
2	0310799015 dated 22.09.2015	CRGO Slit Coils for Transformer Cores width up to 600 mm	750 MT	Cold Rolled Grain Oriented (CRGO) Steel in coils form (Prime Quality) of relevant grade – width more than 600 MM	761.25 MT
	0310799016 dated 22.09.2015	CRGO Slit Coils for Transformer Cores width up to 600 mm	750 MT	Cold Rolled Grain Oriented (CRGO) Steel in coils form (Prime Quality) of relevant grade – width more than 600 MM	761.25 MT

Bhatnagar

(S.K.Bhatnagar)
Deputy Industrial Adviser

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Ministry of Steel U.O.No. 2(6)/2011-TW dated 31.12.2015

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F.No. 2(6)/2011-TW- Vol-I
Government of India
Ministry of Steel
Technical Division

Subject: Ratification of norm in respect of Advance Licences No. 0310798811 dated 10.09.2015 of M/s KRYFS Power Component Limited, Mumbai.

DGFT may refer to their UO No 01/81/50/376/AM-16/DES-2/79 dated 20.01.2016 whereby the above mentioned Advance Authorization of **M/s KRYFS Power Component Limited, Mumbai** has been forwarded to Ministry of Steel for comments/views.

Ministry of Steel recommends the import of Cold Rolled Grain Oriented (CRGO) Steel in coils form (Prime Quality) of relevant grade with wastage of 1.015 Kg/kg for the aforesaid export product subject to the condition that width of imported coils is more than the respective width of export products. However, export of coils cannot be made from imported sheets. Therefore, import of sheets, as applied, are not recommended. The following amendment in the description of item of import and quantity of import is recommended:

Sl No	Advance Authorization No and date	Description of item of export	Qty	Description of item of import	Qty
1	**0310798811 dated 10.09.2015**	CRGO Slit Coils for Transformer Cores width up to 600 mm	500 MT	Cold Rolled Grain Oriented (CRGO) Steel in coils form (Prime Quality) of relevant grade – width more than 600 MM	507.5 MT

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Ministry of Steel **U.O.No. 2(6)/2011-TW – Vol-I** dated 09.02.2016

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9.2.16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. 14/16/81 (M/s KEI Industries Ltd.) (Advance Authorization No. 0510395589 dated 11.09.2015)

Advance Authorisation may be ratified as under:

1. Net weight of export products may be specified as under:

Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)
1	323.4	21	3217.1	41	552.9	61	1589.1
2	1043.5	22	4506.1	42	325.6	62	1247.3
3	1190.1	23	7377.8	43	463.3	63	1064.4
4	374.5	24	13289.3	44	443.3	64	1017.9
5	1266.2	25	200.1	45	739.2	65	900
6	1450.8	26	283.3	46	1011.5	66	904.3
7	421.9	27	595	47	550.1	67	626.9
8	374.5	28	187.6	48	1304.1	68	515.3
9	1266.2	29	235.2	49	1045.1	69	544.8
10	1450.8	30	337	50	1823.3	70	455.5
11	1669.7	31	427.9	51	4600.4	71	1168.7
12	2552.4	32	336.1	52	1537.9	72	363.3
13	436.1	33	491.6	53	2870.3	73	39.3
14	72.2	34	633.7	54	8152.6	74	32.6
15	179.9	35	897.7	55	6444.6	75	50.9
16	984.6	36	1278.5	56	5545.6	76	71.7
17	2482.9	37	464	57	4443.8	77	12902.2
18	988	38	2235.4	58	3130.2		
19	847.1	39	496.5	59	2515.7		
20	1337.3	40	683.8	60	2023.6		

1. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/ Copper Cathode (99.99% purity) (Electrolytic grade)may be allowed as under:

a) For Export products mentioned at Sl. No. 1 to 13, 39, 40, as 1.01 Kgs./kg content in the Export products

b) For Export products mentioned at Sl. No. 14 to 18, 21, 25 to 27, 30, 31,37, 38, 44, 47, 49, 50, 52, 53, 66 to 70, 72 to 76 as per Engineering Table 5.

c) For Export products mentioned at Sl. No. 19, 20 , 22 & 24 as 184.9 Kgs./Km, 462.3 Kgs./Km, 2588.8 Kgs./Km & 8875.86 Kgs./Km, respectively taking clue from Engineering Table 5.

d) For Export product mentioned at Sl. No. 23 as applied for i.e. 4523.2 Kgs./Km, taking clue from Engineering Table 5.

e) For Export products mentioned at Sl. No. 28, 29, 32, 41 to 43, 71 as per Engineering Table 4.

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उद्योग भवन, नई दिल्ली
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f) For Export products mentioned at Sl. No. 33, 34, 35 & 36 as 184.9 Kgs./Km, 277.6 Kgs./Km, 462.3 Kgs./Km & 739.6 Kgs./Km respectively taking clue from Engineering Table 5.

g) For Export products mentioned at Sl. No. 45, 46, 48, 51 & 77 as 295.8 Kgs./Km, 443.7 Kgs./Km, 666.4 Kgs./Km, 3513.3 Kgs./Km. & 5312.3 Kgs./Km respectively taking clue from Engineering Table 5.

9. Quantities of import item at Sl. No 2 viz. XLPE Compound may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 13, 18 to 24, 54 to 71 & 77.
10. Quantities of import item at Sl. No 3 viz. PVC Resin may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 36 & 39 to 77.
11. Quantities of import item at Sl. No 4 viz. Relevant Plasticizers may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 36 & 39 to 77.
12. Quantities of import item at Sl. No. 5 i.e. Galvanised Steel Wire/G.I. Wire may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 1 to 13, 18 to 24, 54 to 71 & 77 as claimed by the firm.
13. Quantities of import item at Sl. No. 6 viz. Glass Mica Tape may be allowed as 1.02 Kgs./kg content in the export products at Sl. No. 4 to 12.
13. Quantities of import item at Sl. No 7 viz. Aluminium Wire Rod (Electrolytic grade)may be allowed as under:
    (a) For Export products mentioned at Sl. No. 54 to 60 as 4497.8 Kgs./Km, 3337.4 Kgs./Km, 2646.8 Kgs./Km, 2080.2 Kgs./Km., 1349.3 Kgs./Km, 1068.2 Kgs./Km, & 787.1 Kgs./Km respectively taking clue from Engineering Table 5.
    (b) For Export products mentioned at Sl. No. 61 to 65 as per Engineering Table 5.
14. Import item at Sl. No. 8 viz. wooden drums may be allowed as per packing policy.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/97 dated 09 /02/2016

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9-2-16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016- Case No. 7/19/81 (M/s Dynamic Cables Pvt. Limited) (Advance Authorization No. 1310047970 dated 15.09.2015)

Advance authorization may be ratified as under:

1. Net weight of export item may be specified as 8552 Kgs.
2. Quantity of import item at Sl. No 1 viz. Alumimium Ingots may be allowed as applied for i.e. 4107 Kgs. on net to net basis as claimed by the firm.
3. Quantity of import item at Sl. No. 2 viz. XLPE Compound may be allowed as 1707 Kgs. on net to net basis as claimed by the firm.
4. Quantities of import items at Sl. No. 3 & 4 may be allowed on net to net basis as claimed by the firm.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/100 dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
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94, 102 & 103

9.2.16

F.No. 2(6)/2011-TW
Government of India
Ministry of Steel
Technical Division

Subject: Ratification of norm in respect of Advance Licences No. 0310798810 dated 10.09.2015, 0310799015 dated 22.09.2015 and 0310799016 dated 22.09.2015 of M/s KRYFS Power Component Limited, Mumbai.

DGFT may refer to their UO No 01/81/50/371/AM-16/DES-2/68 dated 22.12.2015, 01/81/50/370/AM-16/DES-2/462 dated 22.12.2015 and 01/81/50/372/AM-16/DES-2/70 dated 22.12.2015 whereby the above mentioned Advance Authorizations of **M/s KRYFS Power Component Limited, Mumbai** have been forwarded to Ministry of Steel for our comments/views.

Ministry of Steel recommends the import of Cold Rolled Grain Oriented (CRGO) Steel in coils form (Prime Quality) of relevant grade with wastage of 1.015 Kg/kg for the aforesaid export product subject to the condition that width of imported coils is more than the respective width of export products. However, export of coils cannot be made from imported sheets. Therefore, import of sheets, as applied, are not recommended. The following amendment in the description of item of import and quantity of import is recommended:

Sl No	Advance Authorization No and date	Description of item of export	Qty	Description of item of import	Qty
1	0310798810 dated 10.09.2015	CRGO Slit Coils for Transformer Cores width up to 600 mm	600 MT	Cold Rolled Grain Oriented (CRGO) Steel in coils form (Prime Quality) of relevant grade – width more than 600 MM	609 MT
2	0310799015 dated 22.09.2015	CRGO Slit Coils for Transformer Cores width up to 600 mm	750 MT	Cold Rolled Grain Oriented (CRGO) Steel in coils form (Prime Quality) of relevant grade – width more than 600 MM	761.25 MT
	0310799016 dated 22.09.2015	CRGO Slit Coils for Transformer Cores width up to 600 mm	750 MT	Cold Rolled Grain Oriented (CRGO) Steel in coils form (Prime Quality) of relevant grade – width more than 600 MM	761.25 MT

Bhatnagar

(S.K.Bhatnagar)
Deputy Industrial Adviser

Shri P.Sahu, FTDO, DGFT, Udyog Bhawan, New Delhi.

Ministry of Steel U.O.No. 2(6)/2011-TW dated 31.12.2015

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Udyog Bhawan, New Delhi

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9.2.16

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Salzer Electronics Ltd. for ratification of norm of AA No. 3210077722 Dated 08.10.2015.

Reference: DGFT UO No. 01/81/50/276/AM16/DES-II/257 Dated 06.11.2015.

Reference above application, the firm may be requested to provide information as per Sl. No. 3 & 8 of SDL for each model of export product separately.

(Gajraj Singh)
Sr. Development Officer

FTDO, DES-II, DGFT.
DHI UO No. 3(215)/2015/TSW(B)/ dated 04.01.2016.

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9.2.16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. 20/19/81 (M/s Sterlite Technologies Limited) (Advance Authorization No. 0310799370 dated 13.10.2015)

Advance Authorisation may be ratified as under:

1. Net weight of export product may be specified as 109.91 MT.
2. Quantity of import item at Sl. No. 1 viz. " Aluminium Ingots" may be allowed as applied for i.e. 33723 Kgs. taking clue from Engineering Table-5.
3. Quantity of import item at Sl. No. 2 (Copper Foil) may be allowed as 1.006 Kgs./Kg. content in the export item as claimed by the firm.
4. Word "Relevant" may be prefixed with the description of import item at Sl. No. 3.
5. Quantities of import items at Sl. No. 3, 4 & 5 may be allowed as 1.0175 Kgs./Kg. content in the export item as claimed by the firm.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/108 dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
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9-2-16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. 21/19/81 (M/s Sterlite Technologies Limited) (Advance Authorization No. 0310799369 dated 13.10.2015)

Firm may be asked to submit the following information:

1. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.
2. Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product.
3. Total requirement of each raw material, export product wise, in a tabular form

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/109 dated 09/02/2016

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Udyog Bhawan, New Delhi

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9.2.16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. 26/19/81 (M/s Sterlite Technologies Limited) (Advance Authorization No. 0310799368 dated 13.10.2015)

Firm may be asked to submit the following information:

1. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.
2. Net weight per KM of each Cable
3. Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product.
4. Total requirement of each raw material, export product wise, in a tabular form

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/110 dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
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111, 112 & 129
9.2.16.

Government of India
Ministry of Steel
Technical Wing

Subject: Modification in the description of item of export in Advance Authorizations No 0310799391 dated 13.10.2015, 0310799390 dated 13.10.2015 and 0310799699 dated 27.10.2015 of M/s JSW Steel Coated Products Limited, Mumbai.

DGFT may refer to their UO No 01/81/50/386/AM-16/DES-I2/71dated 22.12.2015, 01/81/50/387/AM-16/DES-I2/69dated 22.12.2015 and 01/81/50/386/AM-16/DES-I2/72 dated 22.12.2015 whereby the applications of **M/s JSW Steel Coated Products Limited, Mumbai** have been forwarded to Ministry of Steel for our comments/views.

In the above connection, DGFT is requested to ask the applicant for furnishing the breakup of thicknesses to be exported and quantity thereof and calculation of quantity of import items strictly as per SION under the aforesaid AAs.

(S.K.Bhatnagar)
Deputy Industrial Adviser

Shri P Sahu, FTDO, DGFT, Udyog Bhawan, New Delhi.

Ministry of Steel U.O.No. 2(26)/2015-TD dated 30.12.2015

प्रद्युम्न साहू/PRADYUMNA SAHU
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Udyog Bhawan, New Delhi

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9.2.16

Government of India
Ministry of Steel
Technical Wing

Subject: Modification in the description of item of export in Advance Authorizations No 0310 800028 dated 04.11.2015 and 0310799394 dated 13.10.2015 of M/s JSW Steel Coated Products Limited, Mumbai.

DGFT may refer to their UO No 01/81/50/432/AM-16/DES-2/78 dated 14.01.2016 and 01/81/50/446/AM-16/DES-2/85 dated 05.02.2016 whereby the applications of **M/s JSW Steel Coated Products Limited, Mumbai** have been forwarded to Ministry of Steel forcomments/views.

In the above connection, DGFT is requested to ask the applicant for furnishing the breakup of thicknesses to be exported and quantity thereof and calculation of quantity of import items strictly as per SION under the aforesaid AAs.

Bhatnagar
(S.K.Bhatnagar)
Deputy Industrial Adviser

Shri P Sahu, FTDO, DGFT, Udyog Bhawan, New Delhi.

Ministry of Steel U.O.No. 2(26)/2015-TD dated 09.02.2016

प्रद्युम्न साहू/PRADYUMNA SAHU
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9.2.16

Government of India
Ministry of Micro Small & Medium Enterprises
Office of the Development Commissioner
Mechanical Division

30(202)/15-ME

Subject: AA no 0310799403 dated 14.10.15 for M/s Premier Industrial Corporation Ltd.

Norms may be fixed as follows:-

- Import may be allowed, as applied, inclusive of 1% wastage.

This issues with the approval of Director (ME).

4/1/16
(K.S.Sodhi)
AD (ME)

22/81

Shri P. Sahu; FTDO, DGFT Udhyog Bhawan
O/o the DC(MSME) UO note no 30(202)/15-ME dated 04.01.16

प्रद्युम्न साहू/PRADYUMNA SAHU
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9.2.16

Government of India
Ministry of Micro Small & Medium Enterprises
Office of the Development Commissioner
Mechanical Division

30(203)/15-ME

Subject: AA no 0310799409 dated 14.10.15 for M/s Premier Industrial Corporation Ltd.

Norms may be fixed as follows:-

- Import may be allowed, as applied, inclusive of 1% wastage.

This issues with the approval of Director (ME).

22/81

4/1/16
(K.S.Sodhi)
AD (ME)

Shri P. Sahu; FTDO, DGFT Udhyog Bhawan
O/o the DC(MSME) UO note no 30(203)/15-ME dated 04.01.16

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9.2.16

Government of India
Ministry of Micro Small & Medium Enterprises
Office of the Development Commissioner
Mechanical Division

30(205)/15-ME

Subject: AA no 0310799407 dated 14.10.15 for M/s Premier Industrial Corporation Ltd.

Norms may be fixed as follows:-

- Import may be allowed, as applied, inclusive of 1% wastage.

This issues with the approval of Director (ME).

22/01

4/1/16
(K.S.Sodhi)
AD (ME)

Shri P. Sahu; FTDO, DGFT Udhyog Bhawan
O/o the DC(MSME) UO note no 30(205)/15-ME dated 04.01.16

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9.2.16

Government of India
Ministry of Micro Small & Medium Enterprises
Office of the Development Commissioner
Mechanical Division

30(207)/15-ME

Subject: AA no 0310799411 dated 14.10.15 for M/s Premier Industrial Corporation Ltd.

Norms may be fixed as follows:-

- Import may be allowed, as applied, inclusive of 1% wastage.

This issues with the approval of Director (ME).

Sodhi 4/1/16
(K.S.Sodhi)
AD (ME)

22/81

Shri P. Sahu; FTDO, DGFT Udhyog Bhawan
O/o the DC(MSME) UO note no 30(207)/15-ME dated 04.01.16

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Government of India
Ministry of Micro Small & Medium Enterprises
Office of the Development Commissioner
Mechanical Division

30(206)/15-ME

Subject: AA no 0310799412 dated 14.10.15 for M/s Premier Industrial Corporation Ltd.

Norms may be fixed as follows:-

- Import may be allowed, as applied, inclusive of 1% wastage.

This issues with the approval of Director (ME).

Sodhi
4/1/16
(K.S.Sodhi)
AD (ME)

22/81

Shri P. Sahu; FTDO, DGFT Udhyog Bhawan
O/o the DC(MSME) UO note no 30(206)/15-ME dated 04.01.16

प्रद्युम्न साहू/PRADYUMNA SAHU
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Udyog Bhawan, New Delhi

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9.2.16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016- Case No. 32/19/81 (M/s Cords Cable Industries Limited) (Advance Authorization No. 0510395912 dated 14.10.2015)

1. Firm has not submitted information called from them and have requested that the Advance Authorization may be ratified in line with their other Advance Authorization No. 0510318235 dated 21.02.2012.
2. The above Advance Authorization was ratified in NC meeting dated 03.07.2012 and size of export items in the current Advance Authorization are also different
3. Firm may accordingly again be advised to submit the following information:
   (i) Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.
   (ii) Specific use of import item at Sl. No. 5 in the export items and basis for its quantity.
   (iii) Net weight per KM of each Cable.
   (iv) Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product.
   (v) Total requirement of each raw material, export product wise, in a tabular form

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/119 dated 09/02/2016

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9.2.16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09 /02/2016- Case No. 11/19/81 (M/s Eastern Copper Mrg. Co. Pvt. Ltd.) (Advance Authorization No. 0210206235 dated 15.10.2015)

Firm may be asked to submit justification for suitability of copper scrap for the manufacture of Enamelled Rectangular Copper Wires/ Strips in view of the following:

1. For manufacture of Enamelled Rectangular Copper Wires/ Strips, E.C. grade Copper is used and, therefore, copper scrap does not appear to be a suitable input for the export product.
2. SION for "Enamelled Copper Wire " is already fixed at Sl. No. C-206 and "Copper Scrap" is not allowed as an input for the manufacture of this item.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/121 dated 09 /02/2016

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9.2.16

Government of India
Ministry of Micro Small & Medium Enterprises
Office of the Development Commissioner
Mechanical Division

30(204)/15-ME

Subject: AA no 0310799449 dated 15.10.15 for M/s Premier Industrial Corporation Ltd.

Norms may be fixed as follows:-

- Import may be allowed, as applied, inclusive of 1% wastage.

This issues with the approval of Director (ME).

4/1/16
(K.S.Sodhi)
AD (ME)

22/1

Shri P. Sahu; FTDO, DGFT Udhyog Bhawan
O/o the DC(MSME) UO note no 30(204)/15-ME dated 04.01.16

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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9-2-16

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Toshiba Transmission & Distribution Systems (I) Pvt. Ltd. for ratification of norm of AA No. 0910062760 Dated 21.10.2015.

Reference: DGFT UO No. 01/81/50/360/AM16/DES-II/278 Dated 22.12.2015.

Reference above application the firm may be requested to furnish information as per Sl. No. 8 & 11 of SDL for each export product separately.

8.1.16

(Gajraj Singh)
Sr. Development Officer

FTDO, DES-II, DGFT.
DHI UO No. 3(4)/2016/TSW(B)/ dated 08.01.2016.

22/81

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास आयुक्त
Foreign Trade Development Commissioner
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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9.2.16

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Toshiba Transmission & Distribution Systems (I) Pvt. Ltd. for ratification of norm of AA No. 0910062759 Dated 21.10.2015.

Reference: DGFT UO No. 01/81/50/362/AM16/DES-II/280 Dated 22.12.2015.

Reference above application the firm may be requested to furnish information as per Sl. No. 11 of SDL for each export product separately.

12.1.16

(Gajraj Singh)
Sr. Development Officer

FTDO, DES-II, DGFT.
DHI UO No. 3(2)/2016/TSW(B)/ dated 08.01.2016.

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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9.2.16

Government of India
Ministry of Micro Small & Medium Enterprises
Office of the Development Commissioner
Mechanical Division

30(201)/15-ME

Subject: AA no 0310799594 dated 21.10.15 for M/s Premier Industrial Corporation Ltd.

Norms may be fixed as follows:-

- Import may be allowed, as applied, inclusive of 1% wastage.

This issues with the approval of Director (ME).

Sodhi
4/1/16
(K.S.Sodhi)
AD (ME)

22/1/81

Shri P. Sahu; FTDO, DGFT Udhyog Bhawan
O/o the DC(MSME) UO note no 30(201)/15-ME dated 04.01.16

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

126 & 127
9.2.16

Government of India
Ministry of Steel
Technical Wing

Subject: Ratification of Advance Authorization No 5610004725 dated 23.10.2015 and No 5610004726 dated 23.10.2015

DGFT may refer to their UO No 01/81/50/ /AM-/DES-2/ dated NIL and 01/81/50/ 393/AM-16/DES-2/ 66 dated 22.12.2015 whereby the applications of M/s RSAL Steel Pvt Ltd, Indore have been forwarded to Ministry of Steel for our comments/views.

In the above connection, DGFT is requested to ask the applicant for furnishing the breakup of thicknesses to be exported and quantity thereof and calculation of quantity of import items strictly as per SION under the aforesaid AAs.

Bhatnagar
(S.K.Bhatnagar)
Deputy Industrial Adviser

22/81

Shri P Sahu, FTDO, DGFT, Udyog Bhawan, New Delhi.

Ministry of Steel U.O.No. 2(23)/2015-TD dated 30.12.2015

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास [illegible]
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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9.2.16

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Digi Drives Pvt. Ltd. for ratification of norm of AA No. 0510396014 Dated 26.10.2015.

Reference: DGFT UO No. 01/81/50/388/AM16/DES-II/279 Dated 22.12.2015.

Reference above application it is observed that the firm has proposed to import components on net to net basis. The proposal is therefore recommended as per condition of GN-4 for engineering products.

8.1.16

(Gajraj Singh)
Sr. Development Officer

FTDO, DES-II, DGFT.
DHI UO No. 3(5)/2016/TSW(B)/ dated 08.01.2016.

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प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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111, 112 & 129
9.2.16.

Government of India
Ministry of Steel
Technical Wing

Subject: Modification in the description of item of export in Advance Authorizations No 0310799391 dated 13.10.2015, 0310799390 dated 13.10.2015 and 0310799699 dated 27.10.2015 of M/s JSW Steel Coated Products Limited, Mumbai.

DGFT may refer to their UO No 01/81/50/386/AM-16/DES-I2/71dated 22.12.2015, 01/81/50/387/AM-16/DES-I2/69dated 22.12.2015 and 01/81/50/386/AM-16/DES-I2/72 dated 22.12.2015 whereby the applications of **M/s JSW Steel Coated Products Limited, Mumbai** have been forwarded to Ministry of Steel for our comments/views.

In the above connection, DGFT is requested to ask the applicant for furnishing the breakup of thicknesses to be exported and quantity thereof and calculation of quantity of import items strictly as per SION under the aforesaid AAs.

(S.K.Bhatnagar)
Deputy Industrial Adviser

Shri P Sahu, FTDO, DGFT, Udyog Bhawan, New Delhi.

Ministry of Steel U.O.No. 2(26)/2015-TD dated 30.12.2015

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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9.2.16

Department of Heavy Industry
TSW(B)
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Ref: Meeting

ID.No.	AA No.	Applicant	Repeat/Sion/GN-4
107 dated09.02.2016	1110028166	BHEL Bhopal	Item No.01 – Sion C – 155 Item No.02 – Sion C - 159 Item No.03– Repeat to AA No.1110021484 vide their letter 18.12.2015.
130 dated09.02.2016	610038246	BHEL Jhansi	Repeat with AA No.0610033448, 0610024399 & 06100031025 respectively as requested by applicant vide their letter 03.02.2016.
132 dated09.02.2016	510396172	Electromeccanica	GN-4

The NC may take a view.

09/2/16.
(K.K.Tiwari)
Industrial Adviser

NC-II

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Office of Directorate General of Foreign Trade
New Delhi -0

ACTION DETAILS

Case Number : 33/11/81-ALC2/2013	Party Name : BHARAT HEAVY ELECTRICALS LIMITED	Current Case Status : Case Approved
HQ File No: 01/81/050/00187/AM14/ Date: 06.08.2013	RLA File No: 06/24/040/00036/AM13/ Date: 18.02.2013	Licence No.: 0610031025 Date: 28.02.2013

	Meeting No: 8/81-ALC2/2014	Meeting Date: 15.07.2014	Status : Case Approved	Date :15.07.2014
9	Decision :NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. 3(142)/2012/TSW(B)/ dated 09.06.2014 as under:- Export Product Net wt./ unit of EP Import Items Quantity recommended/ unit of EP 95 KVp/800 mA, HVR Tansformer with Silicon Oil 1760 kg. 1. CRGO Steel Sheet 2. Copper wire rods. 3. Silicon Oil. 317 kg. with 1.5% wastage. 215 kg. with 0.5% wastage. 638 litre with 2% wastage. RA may take suitable consequential action accordingly.			

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

C-592
capsteels
made up
C-639
Tin plate
container
C-693
e-779

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Office of Directorate General of Foreign Trade
New Delhi -0

ACTION DETAILS

Case Number : 35/43/81-ALC2/2011	Party Name : BHARAT HEAVY ELECTRICALS LIMITED	Current Case Status : Case Approved
HQ File No: 01/81/050/00400/AM12/ Date: 29.12.2011	RLA File No: 06/24/040/00036/AM12/ Date: 19.10.2011	Licence No.: 0610024399 Date: 01.11.2011

	Meeting No: 1/81-ALC2/2012	Meeting Date: 10.04.2012	Status : Case Approved	Date :10.04.2012
3	Decision :Decision :NC decided to ratify the norms of above authorization as per written comments of DHI vide U.O. No. 3(21)/2012/TSW(B)/93 dated 14.03.2012 as under:- Export Product : Sl No. Description Quantity 1. 3-Phase 630 KVA Dry Type Transformer (Copper Wound, Air Cool) 6 2. 3-Phase 2000 KVA Dry Type Transformer (Copper Wound, Air Cool) 2 3. 3-Phase 160 KVA Dry Type Transformer (Copper Wound, Air Cool) 1 4. 3-Phase 2000 KVA Dry Type Transformer (Copper Wound, Air Cool) 2 5. 3-Phase 800 KVA Dry Type Transformer (Copper Wound, Air Cool) 7 Import Items : Sl No. Description Quantity recommended 1. CRGO Steel Sheet 1.07 kg per kg content in the Export Product 2. Copper Wire Rod 1.01 kg per kg content in the Export Product Absolute quantity of inputs proposed to be imported will be accounted for by the firm as per the norm indicated above. R/A may take suitable consequential action accordingly.			

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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Office of Directorate General of Foreign Trade
New Delhi -0

ACTION DETAILS

Case Number : 50/15/81-ALC2/2013	Party Name : BHARAT HEAVY ELECTRICALS LIMITED	Current Case Status : Case Approved
HQ File No: 01/81/050/00265/AM14/ Date: 03.10.2013	RLA File No: 06/24/040/00008/AM14/ Date: 21.05.2013	Licence No.: 0610033448 Date: 13.08.2013

	Meeting No: 6/81-ALC2/2014	Meeting Date: 17.06.2014	Status : Case Approved	Date :17.06.2014
7	Decision :Decision: NC noted that DHI vide U.O. No. 3(62)/2014/TSW(B)/ dated 16.06.2014 has submitted comments. The firm has intimated that the above AA is obtain under deemed export category. However, as under:- Sl. No. Export Product Nwt wt./ unit of EP Import Items Quantity recommended/ unit of EP 1. 2500 KVA 8000 kg. 1. CRGO Steel Sheet. 2. Copper Wire Rods. 3974 kg. with 7% wastage. 1915 kg. with 1% wastage. 2. 2000 KVA 7000 kg. 1. CRGO Steel Sheet. 2. Copper Wire Rods. 3362 kg. with 7% wastage. 1509 kg. with 1% wastage. 3. 1600 KVA 6600 kg. 1. CRGO Steel Sheet. 2. Copper Wire Rods. 2978 kg. with 7% wastage. 1293 kg. with 1% wastage. 4. 1000 KVA 4600 kg. 1. CRGO Steel Sheet. 2. Copper Wire Rods. 1956 kg. with 7% wastage. 815 kg. with 1% wastage. RA may take suitable consequential action accordingly.			

प्रद्युम्न साहू/PRADYUMNA SAHU
Foreign Trade Development Officer
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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9-2-16

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Electromeccanica India Pvt. Ltd. for ratification of norm of AA No. 0510396172 Dated 02.11.2015.

Reference: DGFT UO No. 01/81/50/396/AM16/DES-II/458 Dated 22.12.2015.

Reference above application it is observed that the firm has proposed to import high voltage and low voltage coils of relevant ratings as components for the manufacture of export product. Norm committee may therefore consider the proposal as per condition of GN-4 for engineering products.

14.1.16

(Gajraj Singh)
Sr. Development Officer

FTDO, DES-II, DGFT.
DHI UO No. 3(12)/2016/TSW(B)/ dated 14.01.2016.

प्रद्युम्न साहू/PRADYUMNA SAHU
Foreign Trade Development Officer
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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9.2.16

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Toshiba Transmission & Distribution Systems (I) Pvt. Ltd. for ratification of norm of AA No. 0910062830 Dated 03.11.2015.

Reference: DGFT UO No. 01/81/50/361/AM16/DES-II/281 Dated 22.12.2015.

Reference above application the firm may be requested to furnish following information :

1. End use of import item no. 3 in the manufacture of export product.
2. Information as per Sl. No. 11 of SDL for each export product separately.

22/81

8.1.16

(Gajraj Singh)
Sr. Development Officer

FTDO, DES-II, DGFT.
DHI UO No. 3(3)/2016/TSW(B)/ dated 08.01.2016.

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
निदेशालय महानिदेशक विदेश व्यापार
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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9-2-16

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Toshiba Transmission & Distribution Systems (I) Pvt. Ltd. for ratification of norm of AA No. 0910062829 Dated 03.11.2015.

Reference: DGFT UO No. 01/81/50/363/AM16/DES-II/282 Dated 22.12.2015.

Reference above application the firm may be requested to furnish following information:

1. End use of import item no. 3 & 4 in the manufacture of export product.
2. Information as per Sl. No. 11 of SDL for each export product separately.

8.1.16

(Gajraj Singh)
Sr. Development Officer

FTDO, DES-II, DGFT.
DHI UO No. 3(1)/2016/TSW(B)/ dated 08.01.2016.

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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9.2.16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09 /02/2016- Case No. 9/19/81 (M/s Eastern Copper Mrg. Co. Pvt. Ltd.) (Advance Authorization No. 0210206259 dated 05.11.2015)

Firm may be asked to submit justification for suitability of copper scrap for the manufacture of Copper Conductors(Strips/Wires) in view of the following:

1. For manufacture of Copper Conductors (Strips/Wires), E.C. grade Copper is used and, therefore, copper scrap does not appear to be a suitable input for the export product.
2. SION for " Paper covered Copper Conductors(Strips/Wires) " is already fixed at Sl. No. C-252 and "Copper Scrap" is not allowed as an input for the manufacture of this item.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/135 dated 09 /02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
निदेशालय, वाणिज्य विभाग
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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9.2.16

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
O/O. THE ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE
NEW CGO BUILDING, NEW MARINE LINES, CHURCHGATE,MUMBAI-20

File No. 039504000573AM16 DATE: 09.11.2015

To,

The Director General of Foreign Trade,
New Delhi – 110011.

Kind Attn.: Shri Shri K. C. Raju, Dy.DGFT (NC II)

Sub. Grant of Advance authorization on Repeat Basis as per Para 4.7 & 4.7.2 of HBP (Vol.I) 2009-14

Sir,

M/s. PRECISION WIRES INDIA LTD., Mumbai have been granted Advance authorization No. 0310799456 dated 15.10.2015. The copies of the application are not forwarded to the Headquarters due to following reason:

The Advance authorization has been issued on Repeat basis in terms of para 4.7 read with para 4.7.1 & 4.7.2 of HBP (Vol.IV) on basis of decision of Norms Committee in Meeting No. 3/81-ALC2/2014 dated 06.05.2014 (HQ F.No. 01/87/050/00285/AM14). The copy of decision is enclosed herewith.

Yours faithfully

(D. T. Parate)
Foreign Trade Development Officer,
for Additional Director General of Foreign Trade.

Encl.: Copy of decision.

प्रद्युम्न साहू/PRADYUMNA SAHU
Foreign Trade Development Officer
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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9-2-16

Govt. of India
Ministry of Micro small & medium Enterprises
Office of the development Commissioner
Mechanical Division

Subject: AA no. 0310800203 dated 10.11.15 in respect M/s Phoenix Industries pvt Ltd Mumbai

The norms may be fixed as follows:-

- Import of Sno 1 and 2 may be allowed, as applied, inclusive of 1% wastage.

This issues with the approval of Director (ME) for taking view by NC.

22/81

Sodhi 13/1/16
(K.S.Sodhi)
AD (ME)

Shri P. Sahu, FTDO, DGFT Udyog Bhawan New Delhi
UO note no TL-13024/9/2016-MMM AND A-DCMSME dtd 13.01.16 /25

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
निदेशालय, व्यापार, वाणिज्य विभाग
Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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9-2-16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. 40/19/81 (M/s KEI Industries Ltd.) (Advance Authorization No. 0510396319 dated 13.11.2015)

Advance Authorisation may be ratified as under:

1. Net weight of export products may be specified as under:

Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)
1	8604.4	12	2094.5	23	1015.7	34	887.2
2	3067.9	13	5055.6	24	3702.1	35	898.8
3	2099.4	14	35.1	25	2443.8	36	1099.2
4	2599.8	15	76.8	26	1203.7	37	3270.3
5	1187.5	16	337.9	27	2042.3	38	373.8
6	1375.5	17	893.9	28	1682.6	39	373.8
7	431.5	18	3887.5	29	2974.9	40	15847.4
8	525.7	19	6254.4	30	3411.3	41	8291.4
9	279.2	20	4659.7	31	5449	42	11582.9
10	397.2	21	7832.1	32	2479.3		
11	971.2	22	994.6	33	4034.1		

2. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/ Copper Cathode (99.99% purity) (Electrolytic grade)may be allowed as under:

a) For Export products mentioned at Sl. No. 1, 5 to 8, 18 to 23, 30 to 35, as 1.01 Kgs./kg content in the Export products.
b) For Export products mentioned at Sl. No. 3, 4, 9 to 11,13 to 17, 38 to 40, as per Engineering Table 5.
c) For Export products mentioned at Sl. No. 12 , 24 to 26, 28, 36, 37, as per Engineering Table 4.
d) For Export products mentioned at Sl. No. 27 & 29 as 184.9 Kgs./Km & 416.05 Kgs./Km, respectively taking clue from Engineering Table 4.
e) For Export products mentioned at Sl. No. 41 & 42 as 5824.7 Kgs./Km & 7254.2 Kgs./Km, respectively taking clue from Engineering Table 5.

3. Quantities of import item at Sl. No 2 viz. XLPE Compound may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1, 2, 5 to 13 & 18 to 42.
4. Quantities of import item at Sl. No 3 viz. PVC Resin may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 42.
5. Quantities of import item at Sl. No 4 viz. Relevant Plasticizers may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 42.

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
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6. Quantities of import item at Sl. No. 5 i.e. Galvanised Steel Wire/G.I. Wire may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 2 to 13, 18 to 37 & 40 as claimed by the firm.
7. Quantities of import item at Sl. No. 6 viz. Glass Mica Tape may be allowed as 1.02 Kgs./kg content in the export products at Sl. No. 18 to 29.
8. Quantities of import item at Sl. No. 7 viz. Aluminium Wire Rod (Electrolytic grade)may be allowed as under:
   (a) For Export product mentioned at Sl. No. 2 as 1068.4 Kgs./Km taking clue from Engineering Table 5
   (b) For Export products mentioned at Sl. No. 41 &42 as 1.01 Kgs./kg content in the Export product.
9. Quantities of import item at Sl. No. 8 viz. Lead may be allowed as 1.01 Kgs./kg content in the export products at Sl. No. 5, 6, 12, 13 & 18 to 37.
10. Word " Relevant" may be prefixed with the description of import item at Sl. No. 9 and its quantity may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 38 & 39.
11. Import item at Sl. No. 10 viz. wooden drums may be allowed as per packing policy

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/139 dated 09 /02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
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विदेश व्यापार महानिदेशालय
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

AR-540
9.2.16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. 540-A/R (M/s Hunter Steel Ball Mfg. Company)

Based on the actual production and consumption data certified by a Chartered Accountant and adhoc wastage norms fixed by DC, KSEZ, following wastage norms may be fixed for the EOU for the production during years 2006-07, 2007-08 and 2008-09 as under in terms of para 6.08(e) of Foreign Trade Policy.

Sl. No.	Export Item		Input Item(s)	
	Description	Quantity	Description	Quantity
1	Stainless Steel Balls (Dia 0.70 mm to 2.00 mm)	16.059 MT	Relevant Stainless Steel Wire	38.804 MT
2	Tungsten Carbide Balls (Dia 1.00 mm)	1.864 MT	Tungsten Carbide Powder	4.062 MT
3	Chrome Balls (Dia 0.55 mm to 1.08 mm)	29.898 MT	Relevant Chrome Wire	73.717 MT

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
IPP No. 12/11/2016-TSW/540 -A/R dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
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Udyog Bhawan, New Delhi

AR. 542
9.2.16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. A/R-542 (M/s Krishna Brass Industries, Jamnagar)

As per team report already accepted by the NC for a number of EOUs in Jamnagar area for manufacture of brass items from mixed metal brass scrap with impurities like iron & Steel, Plastic/rubber etc. and actual production and consumption details certified by a CA received in this case, following wastage norms may be fixed for this EOU also in terms of para 6.08(e) of Foreign Trade Policy for the manufacture of following brass items:

1. For Brass ingots/Billets:

A. Wastage during Segregation:

Description	Quantity	Description	Quantity
Segregated/processed mixed brass scrap	1 MT	Mixed metal brass scrap with impurities like iron & Steel, Plastic/rubber etc	As per actual subject to a maximum of 1.50 MT

B. Wastage norms for the manufacture of brass ingots/billets from Segregated/ processed mixed brass scrap.

Export Item		Input Item	
Description	**Quantity**	**Description**	**Quantity**
Brass Ingots/ Billets	1 MT	Segregated/processed mixed brass scrap	1.08 MT

2. Brass Bars/Rods/Solid sections/profiles

A. Wastage during Segregation:

Description	Quantity	Description	Quantity
Segregated/processed mixed brass scrap	1 MT	Mixed metal brass scrap with impurities like iron & Steel, Plastic/rubber etc	As per actual subject to a maximum of 1.50 MT

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B. Wastage norms for the manufacture of Brass Bars/Rods/ Solid sections/profiles from Segregated/processed mixed brass scrap.

Export Item		Input item	
Description	**Quantity**	**Description**	**Quantity**
Brass Bars/Rods/ Solid sections/profiles	1 MT	Segregated/processed mixed brass scrap	1.10 MT

3. For Machined articles/Components/parts/accessories made out of brass rods/ bars/solid sections/solid profiles

A. **Wastage during Segregation**:

Description	Quantity	Description	Quantity
Segregated/processed mixed brass scrap	1 MT	Mixed metal brass scrap with impurities like iron & Steel, Plastic/rubber etc	As per actual subject to a maximum of 1.50 MT

B. Wastage norms for the manufacture of machined articles/ components/parts/accessories made out of brass rods/bars/solid sections/solid profiles

Export Item		Input Item	
Description	**Quantity**	**Description**	**Quantity**
Machined articles/ Components/ parts/ accessories made out of brass rods/ bars/ solid sections/ solid profiles	1 MT	Segregated/processed mixed brass scrap	1.26 MT

It may also be clarified to Development Commissioner, Kandla SEZ that the above wastage norms are applicable for the manufacture of brass items from mixed metal brass scrap with impurities like iron & Steel, Plastic/rubber etc. and not applicable for the manufacture of brass items from pure brass scrap like Honey.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/542 -A/R dated 09/02/2016

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AR-543
9-2-16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. 543-A/R (M/s Venture Metal Products Pvt . Limited)

Following points are for consideration of the Norms Committee:

2. This is a representation from M/s Venture Metal Products Pvt. Limited, an EOU under DC, MEPZ for modification of wastage Norms for the product namely, " Coffee/Tea Filter with Kettle Pot- Capacity 2 cups , 4 cups, 6 cups & 8 cups".
3. Firm had submitted an application to DC, MEPZ for fixation of wastage norms for the above item in the year 2005. DC, MEPZ referred the matter to SISI (Ministry of Small Scale Industries) who visited the unit in June 2005 and after evaluating the manufacturing process, they recommended a waste of 48.12 % on Stainless Steel sheet/coil.
4. Based on the technical report of SISI, DC, MEPZ fixed adhoc wastage norms of 46.74 % in July, 2005, subject to fixation of final wastage norms by the Board of Approvals.
5. Board of Approvals fixed a wastage norms of 48.12 % on provisional basis which were communicated to the applicant by DC, MEPZ in October, 2015
6. Subsequently norms were fixed by the Norms Committee in the year 2006 for this item as per SION C-832. In SION C-832, Stainless Steel Sheet/Coil is allowed as 1.30 Kgs./Kg. content in export item.
7. SION C-832 is for generic products namely, " Table, Kitchen & other household articles made of stainless steel with or without handle/lid/antiskid gaskets(other than rectangular/square with straight edges)" and not specifically for " Coffee/Tea Filter with Kettle Pot".
8. Firm has now stated that their export product's technical specifications and manufacturing process are drastically different involving higher wastages than the products covered by SION C-832 .
9. As per the details submitted by the applicant, actual wastage for the products is 48.12 % as also certified by the SISI in their technical report submitted to DC, MEPZ after evaluating the manufacturing process at site.
10. Keeping above in view it is for consideration as to whether SION C-832 which is for generic products should be made applicable for the specific product namely, Coffee/Tea Filter with Kettle Pot, involving higher wastage or the wastage norms may be modified as per actuals as per SISI technical report.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
IPP No. 12/11/2016-TSW/543 -A/R dated 09/02/2016

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AR-545
9.2.16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 -Case No. 545-A/R (M/s Larsen & Toubro Limited) (Advance Authorization No. 0310740426 dated 05.07.2013)

Norms may be modified as under:

1. Quantity of export item may be modified as 2 Nos.(2050 Kgs.)
2. Quantity of import item at Sl. No. 1 may be allowed as 1599.6 Kgs. as 1.666 Kgs./Kg. in the export product after taking 50 % recovery from scrap.
3. Quantity of import item at Sl. No. 2 may be allowed as 2.27 Kgs. as 4.20 Kgs./Kg. in the export product after taking 50 % recovery from scrap.
4. Quantity of import item at Sl. No. 3 may be allowed as 19 Kgs. on net to net basis with accountability clause.
5. Import items at Sl. No 4 to 11 may be deleted.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/545 -A/R dated 09/02/2016

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Udyog Bhawan, New Delhi

AR-552
9.2.16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. 552-A/R (M/s Megha Engineering & Infrastructures Limited) (Advance Authorization No. 0910055693 dated 09.04.2013)

Advance Authorization may be ratified as under:

1. Thickness of 3LPE external Coating in export items at Sl. No 1 & 2 may be specified as 3.2 mm.
2. Thickness of Internal PU Coating in export items at Sl. No 1 & 2 may be specified as 2 mm.
3. Quantity and net weight of export item at Sl. No. 1 may be specified as 4603.365 Meters (4103.289 MT).
4. Quantity and net weight of export item at Sl. No. 2 may be specified as 6589.44 Meters (4254.8 MT).
5. Word " relevant" may be prefixed with the description of import item at Sl. No. 1 and its quantity may be allowed as 4016.2 MT as 1.02 MT/MT content in the export item at Sl. No. 1 as claimed by the firm.
6. Quantity of import item at Sl. No. 2 may be allowed as 8.352 MT each taking clue from SION C-1292.
7. Quantities of import items at Sl. No. 3 & 4 may be allowed as applied 10.68 MT and 153.73 MT respectively as 1.05 Kgs./kg. content in export items.
8. Quantities of import items at Sl. No. 5 & 6 may be allowed upto 2 % of FOB value of exports.
9. Quantities of import items at Sl. No. 7 & 8 may be allowed as 1.05 Kgs./kg. content in the export items at Sl. No. 1 & 2.
10. Word "relevant" may be prefixed with the description of import item at Sl. No. 9 and its quantity may be allowed as 4156 MT as 1.02 MT/MT content in the export item at Sl. No. 2 as claimed by the firm.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/552-A/R dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
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Udyog Bhawan, New Delhi

AR 333
9.2.16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016- Case No. 553-A/R (M/s. Theeta Electricals Pvt. Ltd.)
(Advance Authorization No. 0510393077 dated 04.02.2015)

Reply submitted by the firm vide their e-mail dated 29.12.2015 has been perused which is not proper and they may be asked to submit point-wise reply to the following information:

1. Information in respect of items at Sl. No. 5 of Standard Deficiency Format, export product wise.
2. Quantities of export items in Nos. also in addition to their weights.
3. Quantities of import items at Sl. No. 4, 14, 15 & 22 in Nos. also in addition to their weights.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/553-A/R dated 09/02/2016

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AR.336
9.2.16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016- Case No. 556-A/R (M/s Crown Corporation Pvt. Ltd.) (Advance Authorization No.0310793127 dated 20.01.2015)

Norms may be modified as under:

1. Weight of export item was earlier specified 400 MT as intimated by the applicant vide their letter No. CCPL: DGFT: 2015 dated 6th July, 2015. However, keeping in view the weights of imported and indigenous inputs in export items, net weight of export items may be modified as per actuals i.e. 301.92 MT.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/556-A/R dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
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AR. 557
9.2.16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. 557-A/R (M/s Diamond Metal Screens (Private) Limited) (Advance Authorization No. 0710106526 dated 25.08.2014)

Firm's letters dated 27/11/2015 or 20/01/2016 does not contain information asked from them earlier and they may again be may be asked to submit the following information as decided in NC meeting dated 24.02.2015 :

1. Although there are no indigenous inputs in export items, weight of certain Ladder type cable trays(Sl. No. 1 & 2 of Annexure-A) is more than the Raw material weights and the same may be clarified and corrected.
2. Weight of Cable tray accessories (at Sl. No 12 to 16 of Annexure-A) has not been indicated and also not included in export Weight.
3. Information in respect of Sl. No. 11 & 11A of Standard Deficiency Format, for Perforated Cable Trays (Sl. No. 5 to 11 of Annexure-A).

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee I
DIPP No. 12/11/2016-TSW/557-A/R dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
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AR-338
9-2-16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016- Case No. 558-A/R (M/s Dynamic Cables Pvt. Limited) (Advance Authorization No. 1310041433 dated 29.10.2012)

Advance authorization may be ratified as under:

1. Voltage rating of " 0.6/1.0 KV" may be specified with the description of export items at Sl. No. 1, 2 & 3.
2. Net weight of export items at Sl. No. 1, 2 & 3 may be specified as 26012 Kgs., 28643 Kgs. & 9667 Kgs. respectively.
3. Quantities of import items at Sl. No 1 , 3 & 5 viz. Aluminium Ingots may be allowed as applied for on net to net content basis in export items at Sl. No. 1 , 2 & 3 respectively as claimed by the firm.
4. Quantities of import items at Sl. No 2, 4 & 6 viz. XLPE Compound may be allowed as applied for on net to net content basis in export items at Sl. No. 1 , 2 & 3 respectively as claimed by the firm.

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/11/2016-TSW/558-A/R dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
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Udyog Bhawan, New Delhi

AR. 359
9.2.16

Subject: **AA No 0810135088 dtd 23.04.15 of M/s Guru rajendra Metalloys Pvt Ltd**

Date: 01/14/16 12:52 PM

To: nc2.dgft@nic.in

From: Kanwalinder Sodhi <kanwalinder.sodhi@nic.in>

Dear sir

With reference to subject AA, the comments of this division are as under:-

Status quo is to be maintained.

Regards

K.S.Sodhi

22/81

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास आयुक्त
Foreign Trade Development Commissioner
विदेश व्यापार महानिदेशालय
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

AR-561
9-2-16

Subject: **AA no 2410041737 dated 04.06.15 for M/s Spray King Agro Equipment Pvt Ltd.**

To: nc2.dgft@nic.in

Date: 12/31/15 12:39 PM

From: Kanwalinder Sodhi <kanwalinder.sodhi@nic.in>

Dear sir

With respect to subject AA, status quo is to be maintained.

Regards

K.S.Sodhi

22/81

प्रद्युम्ना साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
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AR-563
9.2.16

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 09/02/2016 - Case No. 563-A/R (M/s Jindal Saw Limited) (Advance Authorization No. 0510392999 dated 28.01.2015)

Firm may be asked to submit the following information:

1. Size of one wire mesh roll (import item at Sl. No. 20) with quantity of wire mesh contained in one roll in Square meters.
2. Weight of wire mesh in one roll

Norms committee may take a view

9/2/16

(S. K. Jain)
Development Officer

Norms Committee I
DIPP No. 12/11/2016-TSW/563-A/R dated 09/02/2016

प्रद्युम्न साहू/PRADYUMNA SAHU
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AR-571
9-2-16

Government of India
Ministry of Steel
Technical Division

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol) Advance Authorization No 0310794570 dated 13.03.2015 - M/s Phoenix Foils Private Limited, Mumbai.

DGFT may refer to their ID note No 01/80/50/123/AM-16/DES-II/81 dated 04.02.2016 and UO note of even No dated 23.10.2015 regarding ratification of the quantity of item of import and export of the above mentioned Advance Authorization. In this connection, the quantity of item of export may be read as 52184 Kgs @ 3% wastage instead of 52124 Kgs.

Bhatnagar

(S.K.Bhatnagar)
Deputy Industrial Adviser

Shri P.Sahu, FTDO, DGFT, Udyog Bhawan, New Delhi.

Ministry of Steel U.O.No. 2(2)/2015-TD dated 0802.2016

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